व्यवस्था चाहते हैं कि हमारे जैसे सदस्यों के प्रति भाप का क्या व्यवहार रहेगा। जो सदम्य बार-बार खडे हो जाते हैं. उन को भाप अवसर दे देने हैं।

No-Confidence

Shrimati Renu Chakravartty (Barrackpore): He is living to say something about the other Members, that they are standing up all the time and so on . . . (Interruptions).

Mr. Speaker: I have called on Mr. Masani to move his motion.

#### 12,36 hrs.

MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS 192

Shri M. R. Masani (Rajkot): Mr. Speaker, Sir, I beg to move:

"That this House expresses its want of confidence in the Council of Ministers."

It gives me no pleature to perform this task. The hon. Leader of the House and I have known each other for more/than thirty years now; we 1/4, have worked together and we have been good friends and I have received nothing but courtesy and friendliness from him. I think he knows that I hold him in great regard.

has to be performed in the interest of our country, that is a duty that has to be faced. Last year when the new Prime Minister took over and the new Government was formed, we held our fire and we reserved judgment because without any reservation. we felt that the new Government and the new Prime Minister were entitled to some consideration, some time in which they could show what they wished to do and what they were capable of doing. Certain encouraging things were said that made us/hope(1) that new paths would be chosen and new directions found. I must confess that in the twelve months that have 924 (Ai) LSD-5.

passed, we have been bitterly appointed. It seems that the encouraging sentiments to which the Prime Minister had given expression, and still/gives, expression somehow fail to become the policy of the Government.

Now Sir, the scope of the motion is wide; it covers both the international and the domestic scene. However, we have limitations of time. Since there is another day set apart for international affairs and we have spent the first two or three days of this session on that subject. I shall after a very brief reference to international affairs, concentrate on what I think is of supreme concern, that is, the home front.

In co far as the international scene is concerned the developments in Kashmir in the jast few days have two new lessons to teach us. One is that we must resign ourselves in the near future to having to face the combined hostility of / Communist Chine ( and our neighbours in Pakistan. This unfortunate fact, which we cannot ignore any more leads to the conclusion that we may have to face their attacks on our territory in case they combine. It is perfectly clear that no country, least/of all we as we are placed, can possibly be sure of defending ourselves and every inch of our territory if we do so alone. Therefore these developments stress the need once again that we should find friends and allies on whom we/ All the same, when a harsh duty/ycan count. The present Government's foreign policy has left us alone and isolated. Today, there is not one dependable friend and ally to whom we could turn for a common defence, who would come to our assistance The growing cynicism/about and unpopularity 3/ of Pakistan in Western democratic circles gives this country an opportunity which it will waste at its peril. Another thing that emerges from these developments in Kashmir is that in not all circumstances, particularly not when infiltration and subversion take/ place, can defence be limited to one's own territory. Self-defence in certain

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conditions, and infiltration of this 6/the so-called Socialism practised by nature, involves retaliation. We have read this morning the Prime Minister's interview with the New York Time's correspondent where he said that if Pakistan continues her aggression, India would not limit herself to defensive action on her own territory but tain action of that nature has already been taken. In the light of that how unfortunate and deplorable have been the statements of our Prime Mini ter and our Government, when the V.etnamese Government and veople and their American allies found it necessary, in even worse circumstances, to resort to similar steps across their frontier. These statements have boomeranged against our own national interests? Instead of helping those/people encouraging those people by sending a token force to Vietnam, to stand 1/4 for the defence and the freedom of that region and our own defence against the Chinese Communist satellites and their infiltrators, we have needled our friends and our allies and helped our enemies and given them warmth and comfort. I hope now at least, after we have learned this les-(() to be equivalent of 20 cents of the son in our own persons we will realise that sometimes it becomes necessary to attack in order to defend one's own territory and one's own person. From now on at least, I hope we shall show y greater state manship and greater forbearance and understanding of others.

But, as I said the most important thing is the home front. What arey, the basic facts? What are the basic facts of life on the home front today? The per capita income according to a survey recently made by the National Council of Applied Economic Research, of something like 350 million of our people in the countryside-their average income-is 68 paise per day. and there are 10 million at the lowest level, the most under-privileged of our people, who get an average of 27 paise per day. This is the result of three Five Year Plans and after 15 years of

those in authority. The miseries of our people on the food front have found evidence in the impatience and wrath of our Members here; they found reflection in the unfortunate shooting in Kolhapur and elsewhere that has become necessary because would strike across the frontier. Cer- 4 desparate people / people who are starving, are forgetting proprieties when they are driven to these extremes. Today, it is established that our food production has been unable to cope with our growth of population and our growing needs. We are very blucky that in the / last two or three days there were rains. But suppose they had not come, suppose that the drought had persisted-even now the damage of the drought has not been all undone-with what confidence and with what security could our people look/forward to the basic needs of

> Our currency is thoroughly debauched. In terms of purchasing power at home, the rupee is worth 14 paise of the pre-war rupee. In terms of purchasing power abroad, our rupee which claims American dollar, is worth in fact just 10 cents. You cannot get a dollar in the free markets of the world for less than Rs. 8 or Rs. 9. You cannot get a pound in the free markets of the world for less than Rs. 25 or Rs. 26 And. therefore, prices keep rising. Our dependence on foreign aid has gone well beyond what is legitimate. I am a believer in foreign aid. I have talked about it in this House long/before our Government came to recognise its necessity. But there are limits to everything. When foreign aid becomes an addiction, when it becomes a crutch and we hobble like cripples, then it becomes an evil to be resisted and limited.

> Our Sterling Balances / that the British left to us-Rs. 1,402 croreshave now on the 11th June this year. reached the lowest on record Rs. 73 crores. Our foreign indebtedness

grows every year. In February this year, our, foreign indebtedness was Rs. 2,192/crores. Our repayment liabi-(7) lities at the end of the Third Plan are likely to be Rs. 650 crores, or one-sixth of our total exports from India for the five years of the Third Plan. And in the proposed Fourth Plan, it is/going / to be much worse. Our Fourth Plan liabilities are expected to be about Rs. 1,000 crores, which is 28 per cent of the expected export surplus of the next five years! That is what we mean when we ay that the future of our people and our country is being mortgaged by those in office today. They have brought us to the brink of bankruptcy

The cause of this mess which has happened is this: it is the entirely wrong economic policies of our Government/ We had hoped that, in the 3/4 last twelve months, these policies would change, but it seems that the perver e determination of those in office is taking this country to its doom.

Let me consider first the food policy mist on the staff of the FAO, estimates that our needs for the next five years are 100 million tons of additional food to keep pace with our growing population and our need; because the deof four per cent per annum compound. This means that we have to expand our food production not just a little but tremendously. Food production can be only expanded if the inputs of capital into land are increased, and these are very simple; water, seed and fertilisers, to over-simplify a little. Now it has taken us ti'l now fifteen years after planning started to discover that Mexican wheat suits us best, and so now we are getting seed best, and so now we are generally few of cent to 21.8 per cent, verny, the last few of Mexican wheat. In the last few of Ttain has brought forth a mouse! An Formosan rice suits us best and we are now cultivating seed of Formosan rice. This is the nature of our planning! It

takes fifteen years to locate the appropriate seed for wheat and/rice-our staple commodities. When rainfall fails, we blame Providence. It is not Providence that is to blame. After seventeen years of Independence, only 20 to 22 per cent of our acreage is irrigated. Is that the fault of Providence? Is it Providence's fault that the first three Plans have been so neglectful of irrigation and agriculture? Similarly, with regard to nitrogen and fertilisers. We have today available 600,000 tons of nitrogen content fertilisers. But needs are three to four time; as large.

We are told how that in the Fourth Plan, priority is being given to agriculture. I would like it if that were so, but I find no evidence to support that proposition except vague statements by Ministers.

On the contrary if you turn to the Memorandum on the Fourth Plan laid 3 on the Table of the House last session. at page 11 you will find that there is not the slightest sign of any shift in our priorities. We are still obsessed with heavy industry and we seem pre-pared to go ahead Let me give the of this Government, such as it is shifts for agriculture. The propos-professor Sukhatme on Indian econotion of the percentage of outlay on tion of the percentage of outlay on agriculture in terms of the total outling of the Fourth Plan and the third Plan. shows that the allotment to agriculture goes up from 13.3 per cent to the magnificent proportion of 15.4 per cent! mend for food is growing at the rate y But the funny thing is, having done that, and given something, a miserable pittance with one hand, they take it away with the other! Because the proportion or the percentage for irrigation goes down from 7.9 per cent in the third Pian to 6.4 per cent in the fourth Plan. No doubt it shows how little we care for drought. Therefore, the total, as given on the 121% page of the document, shows that for agriculture and irrigation/combined, 3/ attempt is being made to throw dust in the eyes of the people, when they say that the Fourth Plan/gives priority ( )

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to agriculture; there is nothing of the kind. The Fourth Plan is as neglectful of agriculture as the second and (3 third. Like the Bourbons, these people have learnt nothing and forgotten nothing. Therefore, they are throwing dust in the eyes of the people. Agriculture will continue to be neglected if the Fourth Plan in its present proportion is enacted

Along with production, equitable and effective distribution is also very important. There must be a fair price to the peasant, and a fair price to the poor man, the consumer in the city. 12 so far, all these years, the parity of prices has been unfair to the peasant. As Mahatma Gandhi used to say, we in the towns have ridden on the back of the villagers; we will do everything for the villagers, but we won't get off their back! This Government is carrying on the same policy of trying to y keep the price down for the peasant while allowing other prices to risethe price of things that he has to buy. like kerosene cloth, iron and steel. For the first time, the peasant gets social justice, to use a word that has been so popular but which is never practised. I rejoice. Sir, that the rural population of India 10 getting 3 (4) divided this country, which was one fair deal for the first/time that they are able to feed their children and not starve them for the sake of my children and yours. It is a good thing that is happening; let the peasant eat a little more. But this Government which tries to keep prices/down for the peasant, cannot keep down the prices of other things, because of its own inflationary policies.

Let us consider what they are doing about prices. Have they got a price policy? I say 'No'. The minimum prices that are being offered to the /2 dhya/Pradesh sells coarse grains to peasant are not unfair: concede that. But on the question of maximum, prices, the Agricultural Prices Commission appointed by the Government have themselves come to the unanimous

conclusion in their report, which I hope hon. Members have seen, that there should be no maximum price for private purchase in any commodity. This is a sound conclusion to which the Commission has come unanimously. But what is the Government doing? Did they have the courage to accept that decision? No. Sir., They have funked it. What they have done is that they have neither accorded this nor rejected it; they have passed the buck. They have passed the buck to the State Governments. They have decided that each State Government may decide whether there should be maximum prices or not. why appoint the Agricultural Prices Why all this tom-Commission? foolery? Why fool the people? If you want your Chief Ministers to act like parochial gangsters to grab things for themselves and ignore the interests of the country as a whole, then say so / Why have you not guts to have a policy on this question of maximum prices? Why have you passed the buck? I would be glad to have an answer.

Again, zonal barriers are the most pernicious thing. Politically they are bad and anti-national. They/ have common market, into a set of principalities where every district magistrate can hold you up to ransom, if not the State Government. Economically, it is bad because it is allowing the States which have a slight surplus/to be selfish at the cost of others.

We talk of profiteering and hoarding. I say that the Congress Governments at the Centre and the States are the biggest hoarder and biggest profiteer in India today. will give one or two examples. Mamy State of Maharashtra. They make a margin of profit of 30 to 40 per cent on the coarse grain they buy from the cultivator and sell to us. Should we not call it profiteering?

(Interruption) 1 have very littlet/ time and I do not yield; the member can reply later.

Similarly, are the Government not behaving like hoarders? My hon. friend says he has collected 3 mi lion tonnes. When prices were rising during the last few weeks and months. when people became so desperate as/s to face bullets, how much have they released every month and every week during the last few weeks months? I say, you are hoarding the grain that you have collected. You are sitting on it, because you are playing safe. / I wish this Govern- /4 of/increase in national income was 25 ment would femember their old colleague and my old friend Shri Rafi Ahmed Kidwei. In very similar circumstances, that man had the courage to decontrol, to remove the barriers and restrictions. He had Mahatma Gandhi's precept behind him, and he won. That kind of guts/this Govern- 1/2 ment is incapable of showing.

The second big sphere of bad policy is planning and taxation. My friend, Shri Asoka Mehta, seems to want us to accept the proposition that the bigger the plan, the faster the progress of the country, or the higher the rate/of growth. He thinks 3/2 we are naive chough to fall for that kind of simplification. Let us consider the data about what has happened during the last three plans and try to find out if there is any correlation between the size of the plan( and the rate of growth of our economy. The First Plan had an investment of Rs. 3,360 crores. The Second Plan doubled it to Rs. 6,831 crores. The Third Plan target was Rs. 10,400 crores and now we are told that the Fourth Plan target will be Rs. 21.500 crores. In other words, the Second Plan was twice the size of the First: the Third Plan three times as big as the First and the Fourth Plan five times as big as the First. What has 1/4he plan, the slower the growth been the result in terms of national income?

If the claim is true that the bigger the plan, the faster the progress, I

presume the House will expect that while the progress during the First Plan was modest, the progress during, the Second Plan was faster and during the Third Plan, the national income will go up considerably. here are the Government's figures: The First Plan had a target of an increase of 12 per cent in national income. The actual increase was 18.4, per cent-a magnificent overfulfilment by 50 per cent. Because it was a small plan and there was an excess rise of 6.4 per cent. By the time the Second Plan, which was a bad one, came into existence, the target per cent. But the actual increase was only 20 per cent, and there was a shortfall of 5 per cent. Then came the Third Plan, three times as big as the First, What was the result? The target/was 34 per cent increase in national income. But it is estimated that next year, it will be 23 per cent-a shortfall of 11 per cent which the planners themselves expect from this magnificent Third Plan! I don't mind saying that if this pernicious Fourth Plan which they are now p'anning is brought before the country, the shortfall will be nothing less than 50 per cent, because it is an en-Hirely**vi**nviable plan.

Let us compare our rate of growth such as it is with other unplanned, economies in Asia. Leave aside the West; let us confine ourselves to our lown region. During 1959-62, had an average rate of growth of 5:8 per cent. Pakistan had a rate growth of 6.8 per cent. The Republic of China/in Taiwan had 14.9 per cent; Israel had 16.6 per cent and Japan had 16.8 per cent-a'l of them ليه/ا doing without the kind of five year plans which we enjoy and benefit from in this country!

If these facts and figures have any moral to teach, it is that the bigger the national economy. It means there is an inverse ratio-the bigger the investment in the plan, the slower the rate of the economy; the lesser / the investment in the plan, the faster will

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the economy move. It is not an accident that it is so. It is inherent in the system of planning which we have. Every rupee that we bring within the ambit of the plan is a rupee diverted from more productive to less productive purposes. Every rupee that brought within the ambit of the plan is partly wasted. It is not surprising when we know what the rate of return from our State enterprises According to the Reserve Bank India, the average rate of return of State enterprises is 5 per cent on capital invested, but the same figure for private enterprises is 10 per cent. In other words, a rupee invested by people from their own pockets gets for the country/twice as much production as the rupée invested in State enterlarge. prises, taking them by and That is why the bigger the plan, the slower is the rate of growth, and that is why every rupee brought into these wretched plan is a rupee / diverted from more productive to less productive expenditure.

In 1961-62, 46 government companies—with two subsidiaries were analysed. They had a capital employed of Rs. 1294 crores. 7 capital which you and I invested. The nett result was a loss of Rs. 1238 crores. Is it, therefore, surprising that this correlation exists that the size of the plan and the rate of growth are in inverse ratio to each other?

The Fourth Plan is the same mixture as before, but bigger. It has the same absurdities, the same wrong priorities, the same criminal neglect of agriculture, communications and transpo ation, which are the infrastructure on which alone industrial development can be raised. I forecast that if this plan is ever accepted by this House, God forbid the day, this country will go down to rack and ruin without the slightest doubt.

Then, we come to the second budget, the second Finance Bill, which was introduced a few days ago. Naturally, we shall reserve our judgment on that when we discuss it in detail

on another occasion. This Finance Bill introduced last week casts the ugly shadow of the Fourth Plan before it. The Fourth Plan is being projected before us in this ugly Bill. May I point out what disrespect and contempt for this House is involved in this budget? The Finance Minister has the impertinence to tell House, "I am introducing the budget, so that I can prepare resources the fourth plan". Which plan? Has this House accepted any plan? the National Development Council accepted any plan? Has the Government come before us and presented any plan? They themse ves say that the plan is under discussion. Even pefore the plan is printed and put before us, they have presumed to commit us, without our vote and without our debate, to a plan the size of which we know nothing about till now!

Minister's budget The Finance speech of last February concluded with the assurance that the budget would put the tax structure "on an enduring and rational basis". It has endured exactly six months! That is the nature of the endurance that we may expect from this Government. Now the Finance Minister "When I reviewed the economic condition of the country at the time of the budget, there was a fair promise of our being able to hold the priceline....Unfortunately, the prices have started rising once again with the beginning of the new fiscal year". I must say I enjoyed the word "unfortunately", as if it had nothing to do with his budget! If prices rose, they rose because of that wretched budget. We on this side had forecast that the budget of February, 1965. was an inflationary budget, a budget that was calculated to raise prices. With the same assurance I say to this House that the budget that is now being placed before the House is an inflationary budget. Take it from me that, in spite of all the protestations from across, prices have already risen and will continue to rise so long as the measure of taxation is what it is in the present budget.

Sir, this Government is caught in a meaningless victous circle. first make an absured plan which is beyond their capacity. Then they say, we must find more resources for the plán. So they raise taxes. The moment they raise taxes, there is inflation and a fall in production. there is a shortfall, so that they say that there is a shortfall and they want more taxation. This is quackery and charlatanism of the worst kind. These are not people should be trusted with the governmen; even of a small country, leave aside a great country like India. People who cannot learn from their own failures, people who have got the humility to say that they have made a mistake, who persist in this perversity, they are utterly unfit to govern a country of the of India. Therefore, these shortfalls which have provoked budget are there because of Shri Krishnamachari's own fault. They are the fault of this Government. so kill the taxpayer in this country by indirect and direct taxation that the poor man has got no resistance and no resilience left at all.

#### 13 hrs.

Sir, I forecast more inflation because these duties that are sought to be cast are going to raise the price of iron and steel and other raw materials like. Fuel, oil which will raise the price of the end product and the poor man will suffer most. Similarly, the rise in the price of diesel and petrol is going to hit road transport which is the poor man's form of transportation in India. Therefore, industrial production and transport are both going to be hit very badly by this.

The only way to deal with this problem is to increase the national savings. It is only the increase of national savings that can revive the capital market and the national economy. This proposed Second Finance Bill will do exactly the reverse. It will reduce national savings, send up

prices, hit production and finally hit exports which are so valuable to the country. The least the Finance Minister should have done was to reduce both direct and indirect taxation when he brought it to the Second Finance Bill.

Import substitution I will leave to my hon, friend, Shri Dandeker, for lack of time. He will explain how impor; substitution on which the Bill relies, is a complete fallacy. ECAFE has, in a report warned developing countries against relying on the "myopic" remedy of import substitution. You cannot substitute for imports. No country can afford to close its doors and put some barriers to import. Any country that bars import will soon find that no exports are possible. Therefore, I warn the Prime Minister and the Finance Minister that their desire that we should stop importing and export more is a fatal desire. It is impracticable. It cannot be carried out because it is against laws of human nature and economics. They will defeat the most powerful Government, not to mention this one.

Sir every three or four months. Shri Krishnamachari comes with a new budget. This is not the second one. This is the third budget this year because he introduced one about 15 days before the last Budget. The House will remember the import duties that were imposed. For the third time in one year he comes and tinkers with our fiscal structure—and he talks of 'enduring'. Is this country a guinea-pig for sick minds to experiment with? Are we going to allow charlatens of this nature to tinker with our economy every few months and bring it lower and lower?

I am very glad Shri Krishnamachari has thought of the rehabilitation of Ladakh. I am very glad about it. I suggest that he re-name this Bill as "The Bill for the Economic Rehabilitation of Ladakh and the Economic Ruin of India".

Sir. the only solution is to revamp these false policies. You cannot give them up overnight because any gov-

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ernment would find it difficult to reverse the engines and certainly this Government with which we are blessed is not known for have a sense of direction or having a sense of determination. Therefore, it has been suggested, let us have a couple of years for heart searching and re-thinking. Let us have a pause in this breakneck process in which we are indulging of going down the slipery slope. I made this suggestion, if you will recall, in opening the Budget debate in March this year. I invited on my head the anger of the Planning Commission because, as a Cabinet Minister has described it, they think it is "sacrilege" to question their plans. But I am very glad that I am now in very good company. I find that members of the Government themselves are beginning to share my thought that there should be a pause so that we may take stock of where we are going. I see an interview by Shr! Patil, Railway Minister, in a weckly journal-I am coming to even better company in a moment (Interruption). He said:

"How can you call it planning with Rs. 100 crores worth of buildings held up at various stages of construction. Why? Because, we are told, there is no cement. How can you call this planning? Something is radically wrong somewhere."

Shri Patil has put his finger on the spot-He says:

"What is it? When we criticise like this people should not get angry. The whole nation is in a temper and I say, is this planing?"

But, Sir, if hon. Members here want to have even better authority than the Railway Minister, let me give the authority of someone who has been so closely identified for the last ten years with this very process of planning (Interruption). Sir, the hon. Home Minister visited his constitu-

ency not long ago. I have before me the English translation of his remarks to a meeting in his onstituency. This is what he had to say. I am very glad he has said it. I am very g ad he has a belated awareness of the mistakes of his past.

The Minister of Home Affairs (Shri Nanda): It is misreported.

Shri M. R. Masani: How do you know what I am going to quote?

Shri Nanda: I saw the reports in the newspapers and I contradicted them.

Shri Ranga (Chittoor) Does mean to say that he refuses to become wise?

Shri M. R. Masani: Sir, I am complimenting him. I am saying that he has learnt from the mistakes of the past. This is what he is reported to have said there:

"Today preparations are being made in the country for the Fourth Five-Year Plan, and figures are being though; of for it. But before settling amounts we should examine what the results of the past Five-Year Plans have been Today the state of affairs is such that money is spent but from that expenditure no money is obtained. The expenditure is useless Plans should be so made that the amount spent on the plan is reearned during the plan period. We execute our plans by getting large sums from abroad. But in spite of our spending vastly, output does not increase as it should. The amount allotted to any project is generally not spent on it and a large proportion of it is eaten up."

These are words of great wisdom and I quote them. I am very glad to be in good company. If reports are to be believed, even our Prime Minister entertains such heretical thoughts. He

has sometimes allowed a gesture or a hint to come out in public. I notice that my friend and his good friend Shri Jayaprakash Narayan speaking in Hyderabad two days ago said;

"When Mr. Shastri became Prime Minister he spoke about planning for the small man and the importance of agriculture in the economy of the country. This created hopes that the economy might take a new direction. I am very sorry to say that the wise experts of the Planning Commission and other interests who do not stand for consumers have proved too strong for him."

Shri Ranga: Helpless Prime Minister.

Shri M. R. Masani; The Indian Express of the 24th July in a headline says: "Commission's No to P.M's Plan Holiday More". Think of the impertinence of this. Who are these planners who say 'no' to the Prime Minister and others? Who are these faceless men who do not have to stand for election and face any constituency? Who are these men who do not have to stand up in Parliament and answer questions and abide by a vote of no-confidence? Who are this super-government of India who can say 'no' to the Prime Minister, to the Finance Minister and to this House? As far as I can make out, these are the men who have brought the country to this pass (Interruption). They are a collection of people, some of whom are windbags not capable of producing anything but words and others are charlatans of the worst kind. It is time they are put in their place if they are not sent packing home.

This country is a big country. It has wast problems. It needs thinking big. But the misfortune is that it has in office small minds, and you cannot have small minds when big tasks are facing you. First of all, they suffer from lack of faith in the

common peolpe. They want to regiment them and tell them what to do and what not to do. They imagination and vision. There is a resentful attitude to prosperity and the good life. They do not like to see people to go places. They want to keep them down. There is a niggling attitude to people going ahead. The result is a regular flight of talent from this country. Our best engineers, our best scientists, our best doctors and even our nurses are leaving the country in a rush because this country does not give them a decent life, lif: that can compare with anything they get elsewhere. Hence there is a flight of talent. And what does this wretched government do? It tries to deny them passports. It resorts to this totalitarian device of refusing passports to categories of people. It makes India a prison-house. As if doctors, scientists and engneers are going to work like slaves as they do in totalitarian countries. This is what they are bringing India to. Everywhere there is this niggling, petty attitude towards prosperity. There are ceilings everywhere. I say, this country wants no ceiling, it wants the floor to go up. So far as the ceiling is concerned, the sky should be the limit for our people. Nothing should be too high for Indians. We do not want any ceiling. There is first a ceiling on land. Now there is to be a ceiling on urban income. Ceilings everywhere.

They talk of population control as it they are doing something heroic. What does the Memorandum on the Plan say? Does it give even 1 per cent of the outlay family planning? No, Sir. I calculate that it is less than 1/2 per cent for this great family planning campaign with which they are going to bring down the population.

They talk a lot of technology and science, and some of them no doubt mean it, like my hon. friend, the Minister of Education. I am sure he means it. But, by and large their policy is reactionary, On the one hand, they talk of technological advance; on the other hand, they want

interest of rail transport.

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Diesel oil is technologically more advanced than petrol. So, diesel oil is axed out of endurance so that petroleum can be artificially boosted. And when petroleum is in short supply, we go back to coal. A committee of the Government of India has come to the profound conclusion that coal is the best form of power! Coal is finished. Coal is of the 19th century, the "age of fossil power". This is the age of oil the age of atomic energy, but we are being pushed back to coal. Having got used to Carvelles and Boeings the IAC now wants to go and get an old tub, the Ilyushin 18, a turbo-prop, oldfashioned tub which even Ghana and Cuba have rejected. That is why I say that this is a government of technological reactionaries They do not move with the times. But the young people of the land are not going to stand this for ever.

This means that the monopoly of power which the Congress Party has enjoyed for seventeen years must come to an end. That monopoly of the Congress has been a curse to this country. It has become a curse to themselves also. Look at the way in which the stench is coming out of the de-composition that is taking place because of the monopoly of power for over seventeen years. Let me assure this House that the people of this country will solve this problem. This is a paper Tiger. They may have a lot of memebrs, but they are unrepresentative of the voting pattern of this country, for all these gentlemen represent only 44.72 per cent of the votes cast in the last elections. It is true that there are reasons why this

should be so. There is the absence of Proportional Representation in our electoral system and there is multiplicity of Opposition parties. But it still remains true that the Government of my hon, friend opposite is a minority government which does not possess the franchise of 50 per cent of the electorate. Next time they will not get even 40 per cent.

Motion

Our neighbours in Ceylon have shown the way. They had a government exactly like this in Ceylon till last March because of which country was ruined and was on brink of bankruptcy. So the people of Cevlon threw that Government our and installed a Liberal Democratic government whose policies are likely to bring in an era of prosperity that country They introduced budget ten days ago which reduces or removes import duties, cuts down income-tax, removes curbs on foreign travel, and welcomes foreign and indigenous capital. That is the kind of budget that the Ceylonese Government have introduced, which this country needs. Does it mean that we are less intelligent than the Ceylonese? Does it mean that the Ceylonese are more intelligent than we are or more patriotic than we are? I do not think so. I think the time is coming very shortly when the people of this country will follow that example.

I give a challenge to the Prime Minister. Elections are coming up in the normal course in Orissa in carly 1966. I have heard ugly rumours that the Congress Party there is intriguing and conspiring to secure a postponement of the elections because they do not dare face the people of Orissa whom they have misruled and betrayed during the last few years. I think it will be a crime against the Constitution if an attempt is made to defraud the Orissa electorate of its right to go to the polls in February, March or April 1966. I ask the Prima Minister is he prepared to face the verdict of the electorate of Orissa or is he going to hide behind the "emer-

gency" and resort to some trick to dodge the electorate so that the evil duty can be put off by one year? He is an honourable man and I ask him to behave like an honourable democrat. I want him in his reply to say whether the Government will allow the electorate to vote in 1966. Then we shall see whether the mandate that this party got in 1962 is still valid or it has expired.

### Mr. Speaker: Motion moved:

"That this House expresses its want of confidence in the Council of Ministers."

I will have to place some time limit on speeches. I will give 15 minutes to members and 20 to 30 minutes to leaders of groups.

Shrimati Renu Chakravartty (Barrackpore): Mr. Speaker, Sir, I have very little time at my disposal. So. I will not do any shadow-boxing by saying that Shri Shastri is a very good man but Shri T. T. Krishnamachari is a bad man. I will put all the onus for some of the most important failures on the shoulders of the Shastri Government. Nor shall I bring in, during the discussion of the no-confidence motion, the fact that people are not able to travel by Caraveile. I shall base my charge on the ground that not even a square meal is being given to the people of this country, by this Government though that was a promise given to them at the time of independence. Nor shall I challenge the Prime Minister because he is thinking of postponing the elections in Orissa due next year. I will rather concentrate my attention on the charge of their robbing increasingly the civil liberties of the people of this country. It is on these grounds that we are charging the Shastri Government on this no-confidence motton.

### 13.16 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

At this crucial moment in our country's history, when Pakistani invaders are striking at our doors in Kashmir, when our borders in Kutch are being challenged, why is it that at such a time this is the third vote of no-confidence motion that is being moved against this Government in this House? Is it because, as the Prime Minister has tried to point out. that it is a hardy annual and it need not be taken seriously? If he thinks so, he shall be making a great mistakeand that mistake will be at their peril.

At this critical moment, standing in this House we declare that this Government has failed not only in guarding or protecting our frontiers. which we shall no doubt when we consider the international situation as well as the situation in Kashmir-we did not have enough time to deal with it during the debate on Kutch-but it has brought the entire economic life of this country to a state of collapse specially on the food front with the result that acute scarcity of food bordering on famine. stalks the land, and prices of every essential of life are rocketting sky-high. This Government has failed to bring to book those who brought about this situation,-the hoarders profiteers. This Government charges us of being anti-national. We lay that charge at the door of the Government,

Can a country be properly defended or can it successfully face the threat of war if its people are not fed and if its economy including food is in the hands of profiteers, blackmarketeers and monopolists? So, first and foremost reason for support. ing this no-confidence motion is the anti-national and disastrous policy of this Government.

When the second world war broke out we saw in England how the first step that Great Britain took was to introduce rationing of every necessity of life. They did not talk of free [Shrimati Renu Chakravartty]

trade or allow profiteering to go on unchecked, as it is being advocated by Shri Masani in this country. The question of defence is not confined to the borders; it is connected with the fields and factories. Our Government's record on the food front has shown without any shadow of doubt that it has neither the patriotism, nor the purposeful determination to fight the food crisis on a war footing. What has been the record of this Government on the food front? Actually, we find that they have no desire to hold at bay the hoarders and big wholesale profiteers who are the financial mainstay, I am afraid, of the Congress in the States. They are their financiers at election time. I have to say this because time and again we have pointed out that the only way to get out of the clutches of the hoarders and the profiteers is by having State trading, by building a buffer stock by procurement and by a supply line for its equitable distribution. None of these things have been done by the Government. Does this Government not feel ashamed, as Mr. Masani has pointed out, that after 17 years of Independence, the average carning of 70% of our people is between 32 paise and the maximum is 63 paise per day? What happens to such people when the price of rice today is prevailing at Rs. 60 to Rs. 70 a maund in the open market, not only in my State, not only in Bihar, not only in Maharashtra but throughout the country? Three after months the harvest, wheat is selling Rs. 1.25 p. to Rs. 1.30 p. and even in a State like Punjab, it is selling at 70 p. in the open market. What is the position of rice in Delhi? It is not available at all. Is this Government doing anything in the matter? Even on this one score, the House should pass the vote of No-confidence against the Government.

An hon. Member: It should go.

Shrimati Renu Chakravartty: You

go to Patna in Bihar where fly freely on the innnocent people. When I was there for one day before I was externed, I found that the people had not got one grain of rice through what is known as the informal rationing that they have. In Gujarat, rice is not at all available. In Mr. Nanda's constituency in Gujarat, the people take bajri, the poor man's food, and that poor man's food sells at Rs. 20|25 a maund. And this happens in a year during which we have had a 10 per cent increase in output. I do not know what will happen in a year when there is a drought and when there is a fear that there will be greater shortages and more stocks will be underground.

What has happened to edible oit? It was reported at the end of 1964 in the State of West Bengal, when there was terrible shortage and shooting up of prices, that the new mustard crop was a bumper crop the like of which we have never had before. We asked the Government again and again at that time that this should be rationed. We asked Mr. Subramaniam even in this House to do that. But how could that be because the trader's appetite for profit can never be curbed by this Government few profiteers were arrested price control was promulgated by just saying that it will be sold at Rs. 2.93 p. per kilo. What has now happened? Within a short while, the millers have stopped milling and they have smuggled out goods to areas where there is no price control. Today, the trade is demanding Rs. 3:50 a kilo and with the container it is sold at Rs. 4. In a city like Calcutta it is hard for us to live and get a drop of oil.

It is the same thing in the case of groundnut oil in the State of Gujarat. This Government acquiescing with the big money-bag and the speculators is shooting bullets at the people who ask for food.

Is this not the story of Patna? Is it not true that the Chief Minister, Shri K. B. Sahay, had set a target of procurement of 3 lakh tons-it was a low target; maybe, it was all right for a deficit State. But what happened? How much did he actually procure? Due to its links with rich and powerful land holding interests is it not a fact that this disgraceful Government of Shri K. B. Sahay could only procure 30,000 tons? After this, it had the temerity to scrap the price control and levy control-I presome with Mr. Subramaniam's permassion-a day before the fateful 9th August when the people's anger burst and spread throughout the Bihar State. The Communist Party has been honoured when it is widely accepted that our Party led the movement for people's food. I do not know whether we deserve that honour. I am glad that it has been given to us. We are sought to be discredited that we led the people to sabotage. No mature political party can ever ank people to go in for sabotage or for destruction of public property. Gandhiji never asked the "Augusters" to do it nor have we done it now. But as the people's spontaneous anger burst in 1942 against every symbol of Government power, so too the monumental failures of Government's policies, its deliberate policies of permitting the hoarders to put the noose of death round the necks of the people, got symbolised in the attacks on railway tracks and police stations. The Government is responsible for their anger. But they have not been put behind the bars. Our comrades and workers and leaders of S.S.P. suffering for the crimes of Shri K. B. Sahay. The hoarders were not shot but the young bleeding bodies of students were carried away to hospital or elsewhere to die. You may put shackles on our hands and feet but the people's wrath must be echoed through this House and throughout the country by this No-Confidence motion.

What has been the Central Government's food policy? It has been a re-

cord of prevarication, promises lightly made and quickly broken-a refusal to throw the hoarders and profiters out of the whole-sale trade and who are holding our people to ransom and who refuse to take the responsibility of equitable distribution. I say this openly to Mr. Subramaniam and Mr. Shastri. How many committees have been formed during the last 15 years? My friend Mr. Thirumala Rao headed a committee in 1950; we had the Asoka Mehta Committee and then we had the Jha Committee. We have had meetings after meetings of the National Development Council, the Planning Commission, the Chief Ministers and the Food Ministers. In one word, I say, if this country is to be fed on reports and committee meetings, we would all die of surfeit. Food Ministers have come and gone. What has been Mr. S. K. Patil's contribution to this? He told us he was in favour of de-control. He told us that the granaries were full. He gave us the bluff of 'buffer stocks'. And yet what do we find? He relied completely on PL 480. Between 1960 to 1964, not less than 3 1/2 million tons of imported foodgrains were released to the people in a year when we have had excellent crops. Out of 12 million tons imported, between 1960 and 1963, only # million tons were left to build stocks. In those years of good harvest, such releases depressed prices and those very peasants for whom we used to hear so much sympathy never got an adequate price and that acted as a great disincentive with the result that as against the import requirement which was 3 million tons in 1960-61, today the import requirement is between 6 to 8 million tons. This is the contribution of Mr. S. K. Patil to the food policy.

What happened when Mr. Subramaniam took over as the Food Minister? He came out with a flourish of promises that he will control those who have been trading on our hunger and scarcity. But he had to beat a hasty retreat. The first summit Food Ministers Conference took place

[Shrimati Renu Chakravartty]

in July, 1964 and there he proposed rationing but he had to hastily abandon it despite the Jha Committee's recommendations. It was left to the States to do what they willed. Except West Bengal, all the others went in for informal rationing. Those who have been in the areas with informal rationing know that this is a big hoax.

That all this talk was just ballyhoo is seen by a glance at the procurement targets and what has been attained. The States refused the Centre permission to procure foodgrains in their States. Then, Mr. Subramaniam went in for the Food Corporation and with much fanfare were told that it was to eliminate hoarders and middle-men and to bring cheap grain to the market and that it was to build a buffer stock of million tons of wheat and 2 million tons of rice and by January, 1966not very far off-it would have million tons of wheat and 70,000 tons of rice as stocks. They have failed to do even this. My hon, friend Mr. Masani says that they are hoarding it. But I say that they are hoarding it. Rather they have got nothing from the profiteers and hoarders.

Then, the Bangalore Food Ministers' Conference in July, 1965 was the death-knell to this. Mr. Subramaniam submitted a memorandum on the Food Corporation but he did not have the guts to fight for and defend it. He wanted the strengthening and expanding of the Food Corporation gain commanding heights. But what happened? The Food Ministers' Conference could not come to a decision -at least they did not want to come to a decision. They passed the buck to a Sub-Committee. The Sub-Committee met and they said that the Food Corporation could not function in a big way and that the operations of the Food Corporation had to be guided by the States and Mr. Subramaniam gave it up. What hope is there when we see the record of the States' procurement? Mr. Brahmananda Reddy, the Chief Minister of Andhra—one of our surplus States—could procure only 40 per cent of the target that he had set. What happened in Bihar? The same thing has happened with Mr. P. C. Sen, Chief Minister of West Bengal State, from where I come.

Sir, the story about rationing again is even more scandalous. I shall recount and ask if people can confidence in this Government which plays with the people's lives in this way. Last year, we were told that there was going to be statutory rationing in seven major cities. What has happened to it? The States rejected it; only informal rationing was accepted and statutory rationing in the city of Calcutta, Just a year afterwards, in July 1965, in the Ministers' Conference the Committee proposed statutory rationing in areas of 3-lakh population. Within a week the Chief Ministers met in Delhi and they again changed this drastically; they said that statutory rationing would take place only in cities of 10-lakh population, i.e. they would only supply 17 million population out of the total population of 450 millions. We do not believe that a Government that behaves in this irresponsible and totally manner in a year of good harvest will do anything to keep any of these promises in the year which is facing us, a year of hardship, a year of even worse scarcity, and already there have been so much of difficulties.

Sir, this Government knows very well that the grip of rich-peasant-hoader-wholesaler has prevented market arrivals. I need not go into the figures. The figures are already there. How far have they failen short? Last year with a good harvest market arrival it was 3% less. We are told by the Government that it is

because the cultivators are hoarding. May I point out and ask who are these cultivators about whom we are talking? 75% of our rural population do not have land enough to have a marketable surplus. Who are they who aggravate the situation? They are the 25% of the landowners who are controlling 75% of the total cultivable land; big farmers who have today the producer-cum-trader become class; they extend credit and get hold of the paddy. We know that this is the situation in all parts of the counoften They combine in try. the functions the themselves οf wholesaler, of the miller and of the trader and get hold of the paddy.

It is this rich and powerful strata that form the financial and political base of Congress. That is why the Congress has surrendered to them.

भी चं०ला० चीचरी (महमा): किसी का नाम बताइये।

श्री राम सेवक यादव (बाराबंकी): शास्त्री जी हैं, नन्दा जी हैं, सुब्रह्मण्यम साहब **₹** 1

Shrimati Renu Chakravartty: They are really leading our people to the brink of disaster and death. I do not want to go into the other frauds that have been perpetrated. Take cost of living index fraud. province, how otherwise can the jute workers be defrauded of their dearness allowance? It was cut down by Rs. 2.10 on the plea that prices have come down. How do you calculate these indices? When the whole people are shouting that there is not a single item where prices have not gone up, you say that the cost of living has gone down. Is it possible in such a situation? Will not the people rise in anger? All that we have been proposing during the last few years has fallen on deaf ears. That is why legitimate movements and agitations have taken place and will take place and in order to drown it, you are taking to increasing repression, to laws like the D.I.R. and detention without trial.

During the last few weeks, in the city of Calcutta, this Congress Government has come out to protect the vested interests of a British Company, the Tramway Company. The people wanted that the fare should not be increased without forming a Commission to go into the financial irregularities of the British Company; the Government refused todo this. On the other hand they had to crush the people by large scale use of the D.I.R. Can you imagine that after Cr.P.C. 144 was promulgated in Calcutta even distribution of leaflets asking the people to boyco!t trams has been a crime, and people are taken to jail for it. If someone asks people not to board trams, he is arrested. Over 4,000 people have been arrested. D.I.R., 107, 151 and all sorts of Cr.P.C. provisions are used if they protest against the tramfare rise. How can you blame anyone if they are convinced that it is because of the great concern for British profit that the Congress Government is using the wheel of repression to crush people.

Look at Bihar. What has happened? All the M.L.A.s of Communist Party and S.S.P. were picked up one by one. sometimes long after the incidents. and they have been detained under D.I.R. Hundreds of students and ordinary people have been jailed. In the city of Muzaffarpur, a leading and respected lawyer-many of my Congress friends know him very well-... one Shri Dwarkanath Kapoor, is arrested under D.I.R. Why? What is the crime? He was my host and Mr. Dange's host when we visited the city of Muzaffarpur. There is no other crime. In Bihar who is not discontented? Engineers, doctors, students. N.G.Os, everybody is discontented Why should they not be? Can you smash this discontent with bullets by saying that communists are creating violence?

In Maharashtra, in Kohlapur Sholapur what has happened? There have been movements for food and there have been large scale arrests. [Shrimati Renu Chakravartty]
Throughout Maharashtra, 1,000 arrests have been made. Even M.L.As are arrested. What was the demand of M.L.As? The demand was for 2 kilos of wheat per day per head. Today what do we see in the Assembly of Maharashtra? All the opposition M.L.As have been suspended and many put behind the bars.

The D.I.R. is being used in a way so as to stifle the mouths of all opposition. It began with the arrest of the Marxist Communist Party and we know how their whole group was extinguished. Shri Nanda's infamous \*peech on January 1, 1964, was but the beginning of the most blatant misuse of emergency powers. Mr. A. K. Gopalan and his group have been extinguished. Today as we address this House, hundreds of detenus among the Marxist Party are on hunger strike in Kerala, in Bombay and in other places, on a demand which all of us must support, "Release or Try us". Every thinking person supports them on this. We cannot but think with emotion of those ailing persons like the 75-year old Muzaffar Ahmed Mohit Maitra, one of the old leagues in the House, who have been jailed although they are not well. Shri Nanda has failed to bring to light even an iota of evidence to try them in a court of law. We have already expressed our indigenation and sorrow at the way in which Shri S. V. Parulekar died in detention. How can we tolerate or accept that his stricken wife, Godavari Parulekar, or Vimal Randive or Ahalya Ranerskar is a danger to the security of the country? I cannot help talking about Sadhana Chakravarty, about whom I wrote and requested the Home Minister to look into the case of that old and alling woman. There is no doubt that political vindictiveness of State Governments and the Central Government is behind their criminal detention. I do not want to quote once again what the ex-Attorney-General said. He says that it is a tragedy that, under the Indian ConConstitution, citizens who have a fundamental right have been detained under the P.D. Act and the D.I.R. is worse than that. That is why emergency powers have been used in a very illegal manner to wreak vengeance on any criticism. The most shocking case is the detention of the Editor of "Searchlight", Shri T. J. S. George. I have read his editorial. What was wrong in his editorial? It was only to settle old scores, that Shri K. B. Sahay put his behind bars.

I know of a case in Bijnor where a reporter just reported about food scarcity; he was detained under After the last Calcutta Cor-D.I.R. poration election, is it just a coincidence that two Muslims who had dared to contest and win against Congressmen were put under D.I.R.? In Asansol area of West Bengal-everybody knows of the multimillionaire in J. K. Industries of Kanpur, Singania-the Manager complained to the D.S.P. that the Union Assistant Secretary, Mr. Ram Banerjee, was responsible for an illegal stoppage of work for one hour. It was not necessary to refer the matter to the Labour Directorate; nothing at all; he was immediately picked up under D.I.R. This is the way how this Government acts. Then there is the case of Prodyot Ghosh of Mercantile Federaration: he belongs to no party but he has been put under D.I.R. I read about a case yesterday: one Mr. Maiti was arrested under Rule 41(5) as a result of tramway fare increase resistance movement; he was released by the court. He was released by the court, but as he was coming out, immediately he was re-arrested under rule 30. I could give many other examples, but 1 shall not do so now because I have not got much time. Even in this very House, my hon. friend Shri Maurya has pointed out how some of our own colleagues have been put under detention under the D.I.R., and yet after a few months. they have been reseased. Take, for instance, again, the externment Shri Indrajit Gupta and myself from

Bihar, and arrest of Dr. Ram Manohar Lohia and the externment of Shri S. M. Joshi from Bihar. What does it show? It shows that the Government are afraid that even our witnessing what is happening there is against the security of this country! We have seen how Shri Bagri and Shri Kishen Pattnayak were thrown into jail on the ground that they were a threat to peace. We may not always agree with them. But why should they be thrown into jail and detained in this manner? After three days of detention they are now again out on bail. Are they not a threat to peace today?

The ominous signs of using emergency powers not to strengthen our defences but to stifle those who have not hesitated and who shall not hesitate to fight the anti-national and anti-people policies of Government, whatever be the consequences, whether it be jail or detention without trial, are today such that the very concept of parliamentary democracy itself is being threatened.

We shall continue to declare that the people of India have no confidence in this Government which has at a time of grave national emergency thrown the entire nation to the wolves of the hoarders and profiteers and that too in a year of good harvest. This Government has time and again betrayed the confidence of the people by failing to protect our frontiers. This Government has forfeited the right to the people's confidence by the ruthless suppression of civil liberties and the attacking of even parliamentary democratic institutions, not for the defence of India but for the defence of vested interests, including British interests as A have seen in the city of Calcutta.

For these reasons, I would beg of this House that it should reflect the feelings that are welling up in the minds of the people throughout this country. I would beg of them to declare that we have no confidence in this Government.

924 (Ai) LSD-6.

Shri Hanumanthaiya (Bangalore City): It has become a habit with the Opposition parties to advance the same charges, the same arguments and the same points on the same motion . . .

An hon. Member: And we get the same replies every time . . . (Interruptions).

Shri Radhelal Vyas (Ujjain): While the Members of the Opposition were speaking, we did not utter even one word. But when a Member from the Congress Benches starts speaking we find that hon friends opposite start shouting. This should be stopped. Otherwise, we shall not allow any Member of the Opposition to speak here without interruptions.

भी चं० ला० चौचरी : ग्रगर ग्राप हल्ला करेंगे तो हम भी हल्ला करने से बाज नहीं ग्रायेंगे।

Mr. Deputy-Speaker: Order, order. The hon. Member who is speaking should be heard patiently without disturbance.

Shri Hanumanthalya: The lady Member who has just finished speech was making an earnest appeal to all of us to observe standards of democracy; it may be that she meant it in her own way. But I would appeal to her and to her colleagues that at least in the matter of debate here we should adhere to certain fundamental principles of debate. It is by keeping up the dignity of Parliament that we shall ultimately ensure all our grievances being redressed whether they be in regard to the D.I.R. or in regard to the economic stresses and strains.

It is not as if Congressmen are cowards now. In fact, all these demonstrations that have now been copied were initiated and carried to such success by the Congress in the past that British imperialism had to quit this country. If we take to the same ways again because we have to retaliate against my hon. friends

[Shri Hanumanthaiya]

either on the floor of the House or outside, we can do it more successfully than all the Opposition parties combined together. But we patient because we want to persuade our own brethren in the minority parties. Discussion, debate and persuasion are the ways to be adopted under the Constitution under which we are working and not defiance or demonstration. Our strength has to be shown by the wisdom that we display, by our arguments on the floor of the House and not by the demonstrations that we make in the Parliament street, even though it may be It is the called Parliament Street. power of the mind that matters. my hon, friends have the power of the mind to persuade the country and most of us, they need not have recourse to these demonstrations on the streets and thereby invite bullets, lathi charges and imprisonment.

I may tell you that I am one of those who have suffered imprisonment. I sympathise with anyone who goes to prison for a public cause. If Shri A. K. Gopalan or some Members of the Communist Party or Dr. Ram Manohar Lohia and others go to jail, I sincerely state that it is a matter of pain to me. It may be the mistaken view of certain problems of the country that may be dogging their foot-steps. Or it may be that I am mistaken. But what is the remedy? The remedy is not fighting one another in Parliament thereby detracting from the dignity of this House, but it is persuasion. Therefore, I would try to persuade my hon, friends. If it appeals to them, let them please change their views. If it does not appeal to them, let them please persuade me to change my views.

The lady Member made a great point regarding workers, and jute workers in particular. I was shocked to find a gentleman of the standing of my hon. friend Shri M. R. Masani sympathising with demonstrations in Kolhapur and other places...

Shri M. R. Masani: I did not do that. Let me correct my hon. friend. I said that I sympathised with the anger of the people. What I said was that the people got desperate through starvation and they were misled into such actions. I did not sympathise with the demonstrations.

Shri Hanumanthaiya: I am very happy that he has stated his case quite clearly. But anger, Mahatmaji said once, is a kind of madness.

Shri Shinkre (Marmagoa): He also said 'Do or Die'.

Shri Hanumanthaiya: Therefore, when people are angry, we have to take whatever they say with a pinch of salt and not rush to their aid full of sympathy, for political purposes.

My hon, friend Shri M. R. Masani quoted from the study made by Dr. Lokanathan's National Council of Applied Economic Research. It is a very good study and a very revealing study. I have studied that in my own way. Dr. Ram Manohar Lohia made a famous statement on the floor of the House that nearly 27 crores of people got only 19 p. per day. That may have been an under-statement. this research institute has said that it is not 19 p. but it may be 68 p. I.et that be so. The per capita income is Rs. 330 or so in India; that means to say that roughly one rupee per day is the average income of an individual in India. If nearly 50 per cent of the population gets only 68 p. the man who gets one rupee as the average income draws 32 p. from the average income of others. You may please have an insight into the matter. It is not a matter of propaganda. The hon, lady Member's followers, jute workers and mill workers, have an average annual income of Rs. 1153 and Rs. 1767. If it is so, it is five times the average income, or nearly 7-8 times the income of 50 per cent of the people.

Shrimati Renu Chakravartty: Am I saying that . . .

Shri Hanumanthaiya: I am developing the argument. These workers in the offices, in the factories get 5 or 6 or 7 or 8 times the average income. This is at the lowest point. I am not touching the highest point, the managerial point; I will come to it later. These workers, so-called workers, get more than 7-8 times the average income, much more than what 50 per You cent of the people are getting. want equal distribution of wealth. You want blackmarketeers to be done away with, I agree. Blackmarketeers, hoarders and everyone of that kind should go. Distribution of national income must be done on an equitable basis.

Shrimati Renu Chakravarity: My point is: when M.P.s want increases in pay and allowance, why should the allowance to the industrial worker, based on the cost of living index, be cut by Rs. 2?

Shri Hanumanthaiya: I see the point. I am the last man to argue from one point of view; I will take every point of view and convince you that what you are doing is wrong, what you are doing is more antisocialistic than probably what Shri Masani or anyone of this type does.

Shrimati Renu Chakravartty: The people will give you the answer.

Shri Hanumanthaiya: So far as the people are concerned, I have taken challenges from the communist party.

Shrimati Renu Chakravartty: There are no jute workers in your constituency.

Shri Hanumanthaiya: This is the thirtieth year I am taking challenges of the kind you envisage. Therefore, you are talking to an old hand so far as those challenges are concerned.

This so-called worker is robbing away from the national income the cream, to the extent of 5—6 times the average per capita income, when his emoluments are compared with the income of the villager. The Research Institute says that at the bottom 60 per cent of the households have only 31 per cent share of the total income. That means to say, 60 per cent of the

households have 31 per cent of the national income, whereas 40 per cent only have 69 per cent of the national income. That is the pattern of distribution of national income.

I agree. Let the workers take even a little more. I do not mind, because they work. But are they just to their own class? Some years ago, I wrote a letter to the late Pime Minister: the State Government employees are getting less; the Central Government employees are getting more Please help the state Please help the state governments through central financial aid so that the state government employees may also come on par with central government employees in amoluments. But the Central Government employees never look backwards to what their own kith and kin in the state government service are getting what they in the municipal services are getting. All the time they have their eyes on the upper class. want to go up and up and never look below. Even today I have not found one instance of any workers' association or trade union, which will say 'Let us take the pot of national come and distribute it equally; let us not grab as much as possible ourselves'. Is this kind of playing to the interests of not only class, but sub-class right?--you blame caste feeling and sub-caste feeling; if it is so, please apply the formula to yourselves-is this kind of class consciousness and sub-class consciousness, going on bargaining for one's own category of services, I ask you in all humility, consistent with equal distribution of national wealth which is the basis of socialism?

I plead guilty if any other class, including MP, or Ministers or Secretaries, get more than the national income. I admit to that extent we are deficient in implementing a national income policy. I grant that. But let the members of the communist party, who are more wedded to equality than anybody else, set the example themselves. It is then that people will say that you mean what you say.

On the other hand, I do not want to embitter your feelings. I want to [Shri Hanumanthaiya]

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assuage your feelings when you are in difficulties because many of your members are arrested and you in political difficulties-I do not mean personal difficulties. Therefore, not want to use arguments to counteract the charge that the Congress is getting funds from capitalists, industrialists and others. todav's In papers, you find that the President of their chamber of commerce said Hyderabad....

Shri Raghunath Singh (Varanasi): Dictatorship.

Shri Hanumanthaiya: What kind of irrelevant interruptiono!

Shri Kirloskar makes a statement that the Congress people are so bad, they have hurt the industrial business community so much that 'we will refuse to give any more contribution to the Congress party'. This is what their President has said. That shows that after all we are not in such good books with them,

Shrimati Renu Chakravartty: Mr. Birla will give you.

An hon. Member: He will take back also.

Shri Hanumanthaiya: If you want to build up the strength of your political party by these financial promises of bonuses and increment of pay, ultimately when you yourselves come to power in Government, how can you face the situation? I know how the situation is faced by communist governments in Europe and in Asia. That way is effective elimination....

Shrimati Renu Chakravartty: O:

Shri Hanumanthaiya: . . . from this world. At least we keep the communists in jail. And if we give Rs. 39 as family allowance, you ask for Rs. 150 as allowance, more than three times the income of 50 per cent of the people of this country. That is a great issue on which you are going on hunger strike in jails!

Shrimati Renu Chakravartty: Why do you keep us in jail? We will earn it outside.

Shri Hanumanthaiya: Please, fo the sake of honesty, political integrit see that this idea of equal distribu tion of wealth takes place at lea: within your own working class. worker should get more than the othe worker, excepting in some area where dangerous or hazardous wor is involved. I have been to Russia, have seen that mine workers doing work, where life is in danger are paid a little more than the other workers, say on the surface. I car understand that. You lead the central government employees. you ever said one word of sympathy for the state government employees?

Motion

Shrimati Renu Chakravartty: Oh yes.

Hanumanthaiya: Have you ever said, 'We will not take a paisa unless and until the state ment employees also come up our level'. Is this socialism in practice or selfishness incarnate?

#### 14 hrs.

You say that blackmarketeers hoard wealth and cause imbalance in society, but you incite people to strike on the basis of getting more Yours is not black market, certainly I cannot use that word; yours is zulm market. If some people, big businessmen, hold this country to through the process of blackmarketing, you are holding society to ransom through this zulm market, Please stop this. Once you show how income can be equally distributed among the working class, the rest of the society perforce will have to follow suit. That is the best way to implement socialism.

Dr. M. S. Aney (Nagpur): That is your responsibility.

Shri Hanumanthaiya: It is true, as Shri Masani has said, as the great lady of the Communist Party said, we are in difficulties in regard to our economic situation, foreign exchange, frontiers, home front. All this is true, but have not our own leaders, Prime Minister and other Ministers and the Congress President said the same thing? We have not said that the foreign exchange positin is very happy, nor has the Home Minister said that we have conquered Pakistan. nor has the Defence Minister claimed that we have vanquished China. This is a matter for common appraisal and agreement. What are we to do is the question. Instead of helping, co-operating and bringing about a consensus of opinion to deal with these common evils, you are taking advantage in the streets, ....

An hon. Member: Undue advantage.

Shri Hanumanthaiya: . . in the factories, for your own purposes.

This reminds me of a Hindi story. There was a big man. He had a big beard. He was sitting with a few doubtful friends. One day the beard caught fire. He immediately took both his hands in order to put out the fire But the friends who were sitting asked him to wait because they had cigarettes to light. Four or five people went on making quests in the same way until the poor beard was gone, and probably his face was disfigured.

Here is a nation whose beard is on fire. All round the frontiers. Pakistanis and Chinese have set our beards on fire, and the Communist Party, the Swatantra Party, the Jan Sangh, every one of you want to light your own cigarettes with this fire.

Why should there be any demonstration at this juncture?

Shrimati Renu Chakravartty: What is wrong with that when you do not listen?

Shri Bade (Ghargone): That was a political demonstration only.

म्राप को यह बताया था कि यदि गडबड हो आये तो हम ग्राप के साथ में हैं।

Shri Hanumanthaiya: So far as the Congress is concerned, I tell you in all sincerity that we are grateful to every one of you, earch party, for some reason or other. If it is a conflict with Pakistan, the Jan Sangh will

prove a shield of strength, I know. If it is a question of implementing socialism, the Communists will give us certainly, a great hand of help. If it is a question of business, increasing production, the entrepreneurs, and Shri Masani will help to some extent. Therefore, we are not your opponents, we are not your enemies. We are in sympathy with a particular angle of yours. I want the day to come when, as Shri Vinoba Bhave says, you give up your angularities and make us see that you are our friends, and I want a national Government in this country so that we may face all our dangers with a common purpose, a common effort, a common outlook.

#### Shri Shinkre: Well said.

Shri Hanumanthaiya: That is the way that will solve the problems of this country.

I am not an expert in currency matters as my friend Shri Masani is. I will answer only one point he has made. He has made a great that our rupee, so far as the dollar is concerned, is much debased. Our official exchange rate is something, and the actual rate is very much higher. That is true. I have a list of such foreign exchange rates in my hands, and I see in that list that except the industrially advanced European countries, all countries Burma, Ceylon, Egypt, India, Pakistan etc.

Shri M. R. Masani: Why not read the figures for Thailand, Hongkong and Philippines?

Shri Hanumanthaiya: Here are the figures, I am not hiding. Except for countries, the highly industrialised the official rate is not at par with the actual rate. It varies.

Shri M. R. Masani: Question.

Shri Hanumanthaiya: Every developing country in this world is put to the necessity of spending more cause of her anxiety to progress with speed. Necessarily the currency is put under great strain and stress. As they say, it is watered down, value goes down because of the increase in the quantity of money

[Shri Hanumanthaiya] circulation. This is a common ture more or less of every developing country on this globe.

Shri M. R. Masani: Question.

Shri Hanumanthaiya: It may that it is more in the case of some country and less in the case of some other country.

Also, do not compare the currency of USA as the be-all and end-all of life. America is not the best example for all ages and times to come. It may be a very good example for you and me, but at every step you cannot say that it is the best of examples for us to copy. Just as the Hindus take to the Gita or the Mohammedans to the Koran, let us not take to U.S.A.

U.S.A. has so much resources, has so much natural wealth. And in 150 years time they have advanced much. We are not able to go with such speed as to catch up with them. We have worked for only less than two decades. I certainly do not agree with the proposition that the rupee should go on getting more and more debased, as they say in the economic language. Certainly I want to make it go up in value. I suppose the Government will always be having eye on strengthening the rupee.

Please do not quote only India out of context and show that the Government of India has done something abnormal, something that no other country has done.

Shri Bade: You are defending the worst case.

Shri Hanumanthaiya: I do know much of Hindi, but I have learnt a little of Tulsidas. Tulsidas has said that if you help a friend when he is in a good condition, it is not of much worth. When you show your guts to help a man who is in difficulties, who is even wrong, that is the test of true friendship. I want the Jan Sangh to help the Congress because they say we are in difficulties.

Shri Khadilkar (Khed): We do not accept it.

भी रामेश्वरामम्ब : इस्रोलिए तो पाकिस्तान हमलाकर रहा है।

Shri Hanumanthaiya: I have more point, and I shall close speech. Many a time and very plausibly Mr. Masani argues that policy of non-alignment is no and unless we come to some agreement with the western powers, will not be possible for us to defend our frontiers or get the aggression that has already taken place vacated. looks very plausible. But I request him to look deeper into the matter. I have been studying the psychology America. Wherever Americans have gone and entered into a pact, ultimately it has ended in disagreement and discontent. The best exam-ple is Pakistan itself. It entered into the SEATO and CENTO pacts and today the treatment it receives at the hands of America-maybe right or wrong-is there; there is a virtual ending of that relationship. Whether it was Kuomintang party of the old China or De Gaulle or even in England if you go and make private enquiries, you know that there is some kind of misunderstanding that always seems to make the American way of treating other people a little savoury. Our late Prime Minister in one of his speeches in reply to the debate on foreign affairs said that apart from all theories every country works in its own interest so far foreign policy was concerned. is a famous and very wise statement he made. So does America, America frames a picture of world strategy and world pilicy in Washington on the Capital Hill and they expect every nation in this world to fit themselves into that picture automatically because they are a nation who use to a great extent automation. They think whether it is India or Pakistan or Vietnam, everybody must automatically fit into the picture. The incentive is: "we give you dollars and aid." They have to remember their own biblical quotation: if we lose our soul, what is the use of gaining the whole world? Merely because you give some financial aid, we cannot on that basis alone readjust our foreign policy and code of conduct to yours. I ask Mr. Masani:

have you ever heard in the whole relationship of two countries of a Prime Minister abruptly being asked not to come to America? You ask us to woo such a country; when we woo such a Government we will be treated with contempt. That is our fear. Let it be United Kingdom or United States if they consider India also to be a country deserving equal respect and equal treatment, this ancient nation of ours, this wise nation of ours will be ready to respond to such an hon. friendship. Mr. Masani in the beginning of his speech said that he waited for a while to see if the Prime Minister adjusted himself to the ways of Swatantra party. It did not happen and so he has brought in this no-confidence motion. I was happy when the Swantantra Party first displayed sobriety and forbearance in not mixing itself up with the no-confidence motion against the Government. Do you think that the Congress Ministry here or the Prime Minister of the Congress Party here has to adjust its principles to please the Swatantra principles within six months or one year . . .

Shri M. R. Masani: . . . to meet the needs of the country.

Shri Hanumanthaiya: After all the needs of the country have to be judged by the people and even today I will tell you the people are with the Congress and with nobody else.

Shri M. R. Masani: Question.

भी भ्रव प्रव कार्मा (बनसर) : उपाध्यक्षं
महोदय, इस बात में कोई दो राय नहीं हैं कि
चा है देश की मुरक्षा की दृष्टि से देखा जाये,
चा है देश की भान्तरिक स्थित को देखा जाये,
चा है खादा की कमी या भाषिक दृष्टि कोण से
देश की हालत को देखा जाये, भाज हमारा देश
एक बहुत बड़े खतरे से गुजर रहा है। हमारे
पड़ोसी देशों, पाकिस्तान भीर चीन, के रुख की
बजह से हमारी भाषाची भी । तरे में पड़ी
हुई है। प्रश्न यह है कि इस के बावजूद
जो विरोधी पक्ष के हमारे दोस्त शास्त्री

सरकार के विरुद्ध जो ध्रविण्वास प्रस्ताव लाए हैं, क्या उन्होंने देश की वर्तमान स्थिति में कोई सुधार लाने के लिए ऐसा रुख ध्रक्त्यार किया है या इस के पीछे कोई दूसरा मकसद है।

जब श्रीमती रेण चक्रवर्ती बोल रहीं थीं, तो मैं ने कम्यनिस्ट पार्टी भीर एस० एस० पी० के न्युएलायंस की बात कही थी। ब्राज इस देश में उपद्रव मचाने के लिए कम्यनिस्ट पार्टी ग्रौर संयुक्त सोगलिस्ट पार्टी में एक नया गठबंधन हमा है । पिछले दिनों में इस देश में जो दूर्घटनायें हुई हैं, मैं द्याप के सामने सौर इस सदन के सामने एक एक कर के उन का जिक करूंगा भीर भास्तिर में यह कहना चाहंगा इन तमाम झान्दोलनों के पीछे देश की समस्याभ्रों को मुलझाने या किसी बात को निपटाने का सवाल नहीं है, बल्कि इन के पीछे विरोधी पक्ष की एक बहुत वड़ी राजनीतिक महत्वाकांक्षा है । श्रीमती रेण चकवर्ती नेसव से बड़ी बात तो ग्रपने व्याख्यान में यह कही कि ग्राज वे लोग जो कार्यवाहियां कर रहे हैं, वे कोई एक या दो जगहों या किसी विशेष समय के लिए निर्धारित नहीं बल्कि माने वाले दिनों में भी किसी भी इस तरह की हरकतें वे देश कीमत पर रहेंगे । (Interruptions). करते

मैं जानना चाहूंगा कि ऐसे समय में,
जब कि देश में ऐसी स्थिति है, धौर देश
को बाहर से भी ख़तरा है, क्या उन की
तरफ़ से इस प्रकार की कार्यवाहियां किया
जाना मुनासिब है। जैसा कि मैंने
कहा है, इस में मुनासिब धौर नामुनासिब
बात का कोई सवाल नहीं है। धसली
बात तो यह है कि ये सोग जो कुछ भी
करना चाहते हैं, वह एक राजनीतिक
दृष्टिकोण से करना चाहते हैं। मेरा
ख़याल है कि 1967 के साने वाले
चुनाव को सामने रख कर धौर सत्ताक्य
पार्टी को लोगों में बदनाम करने के लिए

[থী থ৹ স৹ গৰ্মা]

भ्रीर उस को लोगों की नजरों में गिराने के लिए ही ये लोग इस तरह की हरकतें करना चाहते हैं। मैं खास तीर से दो तीन बातों के सम्बन्ध में जिक करूंगा

श्रीमती रेण चकवर्ती ने ग्रभी ग्रपने भाषण में, बिहार में जो कुछ पिछले दिनों हम्रा, उस के सम्बन्ध में जिक्क किया। मैं कहना चाहता हं कि उन का प्रोग्राम कोई स्थास बिहार, पटना या किसी स्दाम जगह के लिए नहीं है । ग्राप उन के पिछले दिनों के इतिहास को ग्रीर ग्रान्दोलनों को देखें, तो भ्राप को मालम होगा कि, उन्होंने हर सूबे में किसी न किसी समय पर, किमी न किमी बात को लेकर, ग्रान्दो-लन चलाए हैं-- कभी पटना-बन्द, कभी बिहार-बन्द, कभी गजरात -बन्द भाज-कल महाराष्ट-बन्द की बात चल रही है। वे कभी कभी भारत-बन्द का नारा भी लगाते हैं। इन बातों के पीछें जो सब से बड़ी बात छिपी हई जसा मैं ने कहा है, इनका जो राजनीतिक उद्देश्य है, उसकी पूर्ति की बात है

स्वाद्य के सम्बन्ध में भी मैं बतलाना बाहता हं। ग्रभी उन्होंने इस सदन में पूछा है कि जो सरकारी तंत्र है, जो सरकार है, उसने होई जंया प्राफिटीय जंया जो फड माफेंड जंहैं, या जो कोई भी खाने पीने की चीजों को रोक कर रखते हैं या कोई ग्रीर इस बारे में गलतियां करते है उन के खिलाफ न्या कार्रवाई की है। सरकार ने जो कार्रवाई की है उस के झांकड़े झगर साप पुर्देगे तो इस सदन को भीर इस देश को मालम हो जाएंगे कि कितनी बडी संख्या में जिन लोगों ने इस प्रकार की गलतियां की है. उन के खिलाफ कार्रवाई की गई है. उन को प्रासीक्युट किया गया है, कितने केसिस स्टार्ट किए गए हैं। जहां तक मेरी जानकारी का सम्बन्ध है, कम से कम दस हुजार या उस से प्रधिक प्रादिमियों को इन भ्राफेंसिस के लिये सजा दिलाई गई है सरकार की तरफ से । बहुत से लोगों पर सरकार द्वारा मुकदमे चलाये गये हैं भौर उन को मिन्न मिन्न सजायें दिलाई गई हैं।

इस में कोई शक नहीं है कि लोगों को खाद्यान्न मिलें. लोगों को भोजन मिले । ग्राप भी ग्रीर हम भी यह चाहते हैं। लेकिन ये इस बात के लिए लड़ाई नहीं छेड़ते हैं। हमारे सरजु पाण्डेय जी जोकि बहुत इंटरप्ट करते हैं, उनसे मैं इसका जबाब पूछना चाहता हं । यह बात तो मानो हुई है कि हमारे देश में खाद्यान्नों की कमी है ग्रीर यहभीसही हम दसरे देशों से खाद्यान्न मंगाते लेकिन ये लोग जो लोगों को भखमरी मे बचाने की बात करते हैं ग्रीर लोगों के साथ हमदर्दी रखते हैं क्या ईमानदारी के साथ कह सकते हैं कि अमरीका और कनाडा से जो गल्ला बम्बर्ड की डाक्स में ग्राता है वहां के मजदूरों से ये हड़ताल नहीं करवाते हैं, उनको हड़ताल करने के लिए क्या ये प्रोत्साहित नहीं करते हैं ग्रीर उनको जो ग्रन्न है. उसको जहाओं से उतारने से मना नहीं करते हैं ग्रौर मजदूरों को एक जगह से दूसरी जगह जहां मन्न की कमी है उस क्षेत्र में मन्न पहुंचाने से ये नहीं रोकते हैं? लोगों को क्या भस्त्रमरी से बचाने का यही तरीका है ? लेकिन जैसा मैं ने कहा इन तमाम बातों के पीछे एक राजनीतिक बात छिपी हुई है।

हमारी बहन रेणु कबर्सी ने ध्रगस्त ध्रान्दोलन की जो कि बिहार में तथा दूसरे स्थानों में ये लोग कर रहे हैं, तुलना 1942 के ध्रगस्त महीने के गांधी जी के धान्दोलन से की। मैं समझता हूं कि इस सदन के धन्दर धौर इस सदन के बाहर भी इस तरह की बात को कहना सब से बड़ी शर्म की बात है हम सभी

के लिए। 1942 में हम एक विदेशी के खिलाफ ग्रान्दोलन कर रहे एक विदेशी सरकार को देश से भगाना चाहते थे भीर क्या भाग जानते नहीं हैं कि उस समय इनकी पार्टी ने धौर इन की पार्टी के लोगों ने क्यारोल ग्रदाकिया इन्होंने ग्रंगेजों की, एक विदेशी सरकार की, ब्रिटिण सरकार की मदद की। ग्राज वे ही भ्रपने देश के भन्दर, जो भ्रपनी ही सरकार है उस सरकार के खिलाफ ग्रान्दोलन चलाते हैं भौर उस भ्रान्दोलन की तुलना जो कि विदेशी सरकार केखिलाफ दिया गया था. उस से करते हैं. । लेकिन कम्यनिस्ट पार्टी का इतिहास इस देश के लोगों से छिपा हम्रानहीं है।

भाज कम्यनिस्ट पार्टी दो भागों में बंटी हुई है, एक बामपंथी कम्यनिस्ट पार्टी है भीर दूसरी दक्षिण पंची कम्यनिस्ट पार्टी। यह एक ड्रामा है जो मैं श्रापको बतलाना चाहता हं। जो मैं कहने जा रहा हं उससे यह साबित हो जाएगा कि यह एक इतमा है जो खेलाजा रहा है । हमारी बहन रेणु चकवर्ती ने श्रमी कहा है कि एक तो वे हैं जो यहां बैठ हए हैं, भीर इसरे वे हैं जो कि जेलों में बन्द हैं। उन वामपंथी कम्यनिस्टों के साथ जिन के ऊपर ये जर्म लगाया गया है कि वे हमारे देश का जो दश्मन चीन है, उसके साथ हमदर्दी रसाते हैं जो देश की सुरक्षा के लिए खातरनाक हैं. इन्होंने बड़ी हमददीं दिखाई है और उनके लिए ये सिफारिश करते हैं कि उनको सह-लियतें पहंचाई जायें, उनको हिटेशन से छोडा जाए। मैं कहना चाहता है कि इस सब के पीछे एक चाल है भीर उस चाल से इस देश के लोगों को सतर्क रहना चाहिए । हो सकता है कि गवर्नमेंट के श्रपने कारण हों जिन कि बिना पर उसने दक्षिण पंची कम्यनिस्टों के खिलाफ कं ई वड़ी कार्रवाई नहीं की है। लेकिन स्नास तार से देश को लोगों को, कांग्रेस पार्टी के लोगों को भौर उन सभी तत्वों को जो कि इस देश को प्रपना देश समझते है, जैसे स्वामी जी बैठे

हए हैं भ्रीर जो इस देश को भ्रपनादेश समझते हैं. ऐसे सब लोगों से होशियार रहना चाहिये, इस कम्यनिस्ट पार्टी की इस चाल भीर इस फेर से, जो यह नकली बटवारा है, होशियार रहना चाहिये । ग्रापस में यह एक ही दल है । यह पार्टी देश के घन्दर उपद्रव मचाना चाहती है। भान्दोलन करके इस देश में लोगों को भोजन मिलेगा क्या ? हमारे पटना के ग्रन्दर. बिहार के धन्दर स्टेशन जलाये गये हैं। क्या स्टेशन जलाने से भोजन मिल जाएगा बहां पर पेट्रोल-पम्प जलाये गये हैं। क्या जसमें खाना मिलेगा ? सब से बड़ी जो शर्म-नक कहानी इस सम्बन्ध में हैं, जो मैं घापको मुनाना चाहता है, वह छोटे छोटे बच्चों को. सात, ग्राठ ग्रीर दस बरस के बच्चों को इन कमजोर भीर बजदिल लोगों द्वारा धार्ग करके चलाये जाने की हैं भीर खद इनके पीछे रहने की है। क्या यही तरीका है जिससे यह मान्दोलन चलाना चाहते हैं ? क्या इसी तरह से हमारे देश का भविष्य बनेगा भीर ऐसा करके हम लोगों के सामने मिसाल पेण कर सकेंगे एक पोलिटिकल पार्टी होने के नाते ?

हमारे मित्र हनुमंतीया साहब ने कहा है कि हो सकता है कि कम्यनिस्ट पार्टी इस देण में सोशलिज्म कायम करने के लिये हमारा साध देगी। लेकिन मैं यह कहना चाहता हं कि एक कांग्रेस कार्यकर्ता की हैसियत से कि हमें बराबर इस बात को ध्यान में रखना चाहिये कि हमारा जो एम है, जिस उद्देश्य को हम हासिल करना चाहते हैं जिस भावजैक्टिक को हम हासिल करना चाहते हैं उस ग्रावजिस्टव को हासिल करने के लिए हमारे जो मींज है वे भी घच्छे हों, उन्हीं मीज से हम घपने उस उद्देश्य को हासिल कर सकते हैं। साथ ही साथ मैं यह भो कह देना चाहता हूं कि इस देश में कम्यनिस्ट पार्टी कभी भी समाजवाद स्थापित करने में कामयाब नहीं हो सकती है। धगर वह कभी किसी दिन कामयाब होगी भी तो हमार क्रपर राजनीतिक गुलामी, डिक्टंटरणिए। लादने में कामयाब हो सकती है सोशलिउम कायम करने में वह कभी भी कामयाब नहीं हो सकती

[श्री घ० प्र० शर्मा]

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(इंटरफांअ) । मैं तो प्राप लोगों की तारीफ कर रहा हूं, सच बात बता रहा हूं।

स्वतन्त्र पार्टी के नेता मसानी साहब ने भ्रपनाभाषण किया है भीर उन्हों ने कहा कि तीस बरस से उन की प्रधान मंत्री के सार दोस्ती है, जानपहचान है। यह हम सब जानते हैं कि किसी वक्त में सोशलिस्ट थे ग्रीर यह भी हम जानते हैं कि म्राज ये इ.प. देश के म्रन्दर किस सिद्धान्त के पृष्ठपोषक हैं, किस सिद्धान्त के समर्थक हैं। इस विषय में मुत्रे ग्रधिक कहने की कोई जरूरत नहीं है। सारी स्पोचिज को जो कि श्रपोजीशन की तरफ से हुई हैं ग्रीर खास तौर से मसानी साहब की हुई हैं ध्यानपूर्वक देखा जाय तो एक ही बात उन सब के ग्रन्दर ग्राती है। ग्रीर वह यह है कि वह स्वतन्त्र हैं भीर स्वतन्त्र के माने यह हैं कि इंडिपेंडेंट हैं। सब साप देखें कि इंडिपेंडेंट के माने क्या होते हैं। इंडिपेंडेंट के माने होते हैं नाट-डिपेंडेंबल । ग्राप यह कहते हैं । देश के भ्रन्दर एक ऐसी पालिसी हं।नी चाहिये जिस के ऊपर कोई भी डिपेंड न करे। दूसरे इस के माने भाप जानते हैं यह हैं कि वह स्वतन्त्र हैं यानी की के होते हैं। इस का मतलब यह होता है कि स्वयं वे फी हैं,फी एंटरप्राइन वे चाहते हैं, कोई सीलिंग भ्रामदनी के ऊरर या इनकम के ऊपर ये नहीं चाहते हैं, देश में कोई प्लानिंग हो, यह वह नहीं चाहते हैं। उन्हों ने ग्रपनी सारी स्पीच मे हमारे प्लानिंग को डिफेक्टिय प्लानिंग बताया है, प्लान की नु∗ताचीनी की है। लेकिन उन्हों ने यह नहीं बताया कि किस तरह से प्लान होने से देश का कल्याण हो सकता है। जब उन्हों ने भ्रपना तीस बरस पुराना सम्बन्ध प्रधान मंत्री के साथ बताया तो मुझे बड़ी खुणी हुई। शायद उस का कुछ ग्रसर उन के ऊपर हुन्ना है जब उन्हों ने बड़े-बड़े कैपिटलिस्टों भीर बड़े-बड़े पूंजीपतियों की हिमायत करते हुए भी, उन का हिमायती होते हुए भी दो मांसू किसान के नाम पर मोर कृषि के नाम पर बहाये है ....

श्रीपु० र० पटेल (पाटन) : इस में भी राजनैतिक उद्देश्य हो सकता है।

श्री ग्र० प्र० शर्माः हांहो सकता है कि वह भी एक राजनैतिक उद्देश्य को सामने रख कर ही उन्होंने कहा हो। लेकिन जो बात उन्होंने कही है यदि वह ठीक है तो कम से कम वह जरूर इस बात की कोशिश करेंगे। जो हमारा चौथा प्लान है उसके बारे में भी जहां तक मैं समझता हूं उन्होंने यही कहा है कि हास्टिंग वे में हमें जाना चाहिये। इससे साफ जाहिर होता है कि प्रगति की बात वह नहीं करना चाहते हैं, हाल्ट की बात ही करना चाहते हैं। सीधे शब्दों में उनको कहना चाहिये था कि हमारा जो भ्रगला प्लान है वह एप्रि-कलचर भ्रोरियेंटिड होना चाहिये, कृषि की तरफ हमें उस में ग्रधिक ध्यान देना चाहिये।

मैं भीर भ्रधिक नहीं कहना चाहता हूं। इस तरह के जो नो-कान्फिडेंस के प्रस्ताव श्राते हैं, इन में कोई तथ्य नहीं होता है, इनका कोई मूल्य नहीं होता है। मैं कहना चाहता हूं कि यहां पेश किया भ्रविश्वास का प्रस्ताव किसी एडजनंमेंट मोशन के बराबर भी नहीं है। जो फैक्ट्स उसके भ्रन्दर बताये गये हैं, उनके म्राधार पर मैं यह कह रहा हूं । एक एडजर्नमैंट मोशन से भी कम उसको माना जा सकता है। इसके पीछे सिर्फ इतनी सी ही बात है कि वे दुनिया को बतलाना चाहते हैं कि एक बरस के ग्रन्दर उन्होंने तीन ग्रविश्वास के प्रस्ताव या चार म्रविश्वास के प्रस्ताव यहां रखे। लेकिन यह बात नहीं भूलनी चाहिये कि जो गवर्नमेंट है वह ग्रपोजीशन पार्टीज के विश्वास या भविश्वास के ऊपर चलने वाली नहीं है, घगर उनका धविश्वास गवर्नमैंट में हो तो कोई नई बात नहीं है, ग्रसली बात यह है कि देश की जनता का विश्वास गवनंमेंट में होना चाहिये। उन्होंने 1966 की बात तो कही है। 1966 भी भाएगा और 1967 भी माएगा। उस समय वह देखेंगे दूसरी पार्टियों की बात तो मैं कुछ नहीं कह सकता

हं क्योंकि वह बहुत मुनासिब नहीं होगा, लेकिन जहां तक मसानी साहब की पार्टी का सवाल है, इस देश में कोई भी भविष्य उनकी पार्टी के लिए नहीं है। यह बात मैं दावे के साथ इस मीके पर कह सकता हूं। इसलिए मैं कहना चाहता हं कि यह जो ग्रविश्वास का प्रस्ताव है वह एक राजनीतिक प्रस्ताव है भीर उस के पीछे कोई तथ्य नहीं है। अपर प्रश्न देश की समस्याधों के समाधान का है तो भावभ्यकता इस बात की है कि जो खाद्य की समस्या है, महंगाई की समस्या है या कई भीर समस्यायें हैं, सभी राष्ट्रीय समयायें हैं उन को सभी पार्टियां मिल जुल कर हल करने की कोशिश करें।

भाज हमारे देश में विरोधी पार्टियों को इक है कि म्रान्दोलन कर के सरकार की गलतियों को बतलायें, उस का विरोध करें. लेकिन इस का भी एक स्टैन्डर्ड होना चाहिये । ग्रगर वह देश के ग्रन्दर वायोलेंस की नीति को श्रकत्यार करें, लोगों को वर्गलायें या इस तरह के रास्तों को ग्रपना कर, जिन को ग्रनडिमा-केटिक कहा जा सकता है. खास तौर से हमारे श्री पाण्डेय जी या एस० एस० पी० के लोग जनता के बीच में विद्रोह या विक्षोध फैलानाचाहते हैं, तो इस का फल उन को भोगना पडेगा । इस के लिये सरकार दोषी नहीं है, देश दोषी नहीं है, कोई धन्य दोषी नहीं है। सारी जिम्मेदारी इन पार्टियों की है भौर इस का फल उन को मिलेगा। जिस समय हम तकलीफ में हैं, हम को संयम से काम लेना चाहिये। ग्राज जो भी हमारी समस्यायें हैं सरकार उन को जानती है। जैसे खाद्य समस्या है, जो सत्तारूर पार्टी है, जो उस पार्टी के सदस्य हैं उन सब को मालुम है कि खाद्य को ले कर लोगों में कितनी परेणानी है। उस का घन्दाजा विरोधी पार्टी को बतलाने की जरूरत नहीं है। हम पार्टी के घन्दर उस पर बात करते हैं, भपनी एग्जिक्यटिव में बात करते हैं भीर सरकार के सामने लाते हैं। जो हमारी पार्टी के स्पोक्समैन हैं, हमारे प्रधान मंत्री जी, उन के रोज के बचानों को प्राप धनर

देखें गेधीर पढेंगे तो धाप को पताचलेगा कि वह पूरी तरह से भवगत हैं इन समस्याभों से भीर उन को इल करने के लिये वह किस तरह से लगे हए हैं। हर रोज प्रखबारों में जो निकलता है या पालियामेंट में जो बहस होती है उस में भी घाप को देखने को मिलेगा कि वह क्या कर न्हें हैं भौर देण को भी पूरी तरह से मालुम होता रहता है। इस लिये इस तरह से डामा करना या नाटक करना भीर लोगों को बतलाना कि वे ही लोग सब के ठेकेदार हैं, मुनासिब नहीं है।

Motion

भी बोंकार लाल बेरवा (कोटा) : देश भखों मर रहा है भीर भाप कहते हैं कि तमाणाहो रहा है।

भी **छ० प्र० शर्मा**ः तमाणा ग्राप करते हैं भीर शामा वे करते हैं। इस लिये मैं निवेदन करना चाहता हूं खास तौर से उन पार्टियों से जो धपने को नेशनलिस्ट पार्टियां कहते हैं. देश भक्त पार्टियां बनने की कोशिश करते हैं. कि इस संकट के समय में हम सभी को मिल कर काम करना चाहिये।.

भी रामेश्वरानम्ब : ग्राप जिस को संकट काल कहते हैं उसे विरोधी पार्टियों ने बनाया है या घाप ने बनाया है जिस में घाप ने देश को फंसाया है धौर धब घाप उस से निकलना चाहते हैं।

भी चं०ला० चौचरी : ग्रप बोलने की क्या जरूरत है, ब्राप तो सन्यामी

भी भा० प्र० शर्माः स्वामी जी स्वयंम सब कुछ जानते हैं, उन से मैं क्या कह सकता हं। मेरे जैसा घादमी इस को लाने के लिये जिमेशर नहीं हो सकता है, स्वामी जी हो सकते हैं क्योंकि वे स्वामी जी हैं। इस लिये मैं निषेदन करूगा कि हम सब को मिल कर इन सवालों को हल करने की कोजिश करनी चाहिये. न कि इस तुरह से धविश्वास का प्रस्ताव यहां लाकर के। इस को पैण करने का मतलब यह है कि तथ्यों से लोगों की धास हट जाये, क्यों कि विरोधी पार्टियों को मालम

## [श्री घ० प्र० शर्मा]

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है कि उन के श्रविश्वाम प्रस्ताव का क्या नतीजा निकलने वाला है। श्रगर वह इस तरह की हरकतें करेंगे तो उन को उस का फल भौगने के लिये तैयार रहना चाहिये। इन शब्दों के साथ मैं इस प्रश्ताव का विरोध करता हं।

Shri Karni Singhji (Bikaner) Mr. Deputy-Speaker, Sir, I think this is a highly inopportune moment for the opposition to have brought about no-confidence motion. And it is because of this that the Members of the Independent Parliamentary have not associated themselves with it, although we sit in the opposition. The reasons are of course obvious. At this particular juncture our country is faced by an invasion and attacks from Pakistan. In a situation like this it behoves a nation like us to to our opponents a house united, and not a house disunited. These no-confidence motions which really amount to nothing, for the simple reason that opposition has not enough strength, are something that is only making us and our Parliament laughing stock in the eyes of the country. I would therefore request my friends in the opposition that if they want to table no-confidence motions, the correct thing would be for them to move them from a position of strength. At the present moment, all the opposition put together is like a small baby kitten trying to stand up to a lion. I myself would like to see two powerful parties emerging in this country to safeguard and guarantee democracy. But right now, Sir, the situation does not exist, and therefore when we try to censure the Congress Party I would also feel inclined, as an Independent to censure the Members of the Opposition for allowing such a situation to come about.

I have said it in the past that the Congress Party or the Congress Government is there by the grace of the opposition, and that stands true today; because the Congress would never have been here otherwise, because we

know that they have won on a minority vote. Even then all of us in the opposition have not realised that fact and still continue to quarrel and quibble among ourselves. Three elections have gone by, and yet the strength of the parties more or less remains (Interruption). Mr. Masani says that the strength of his party is likely to increase. Well I will very happy to see that. But my forecast is that the Swatantra Party will either remain static or return one or two more persons. And that will be of no particular use.

Shri M. R. Masani: Wait till 1967; you will have a very unpleasant surprise.

Shri Karni Singhji: I will be delighted to see that. (Interruption). Do not keep it on a personal level.

Sir, I have been blamed very ofen that I have been extremely pro-Congress. But, quite frankly, I am not pro-Congress. I have admired Congress for many things, and mainly because it has produced men Gandhiji and Nehru. All of us who belong to my generation and were at college when India became independent were influenced by the freedom struggle, and the Congress had become a symbol of the freedom struggle. But as matters stand today, not many people have the same faith or the same confidence in the Congress Party, and I would like to censure the Government on a few counts myself.

Independence, there Ever since has been a gradual movement towards complete lethargy and inertia in our government. And the man in street knows perfectly well now that any legitimate claim of his will never go through the red tape of Delhi or the States. Such a situation should never have been allowed. But our administration has grown so big that all of us are quite unable to control it, and you would probably find if you speak to the Ministers across the floor, that they themselves plead helplessness in many cases which are absolutely genuine and true. The the Congress internal quarrels of

Party, both at the State level and at the various levels in he party hierarchy are something that the nation feels is only weakening the party. The only problem before the country is, who is the alternative they can vote for. The man in the street today, who is absolutely fed up with the Congress Party, wants to look around for a change. We all want a change, and I am sure a change will do the Congress good. But how is a change going to come about when every seat is contested by five different people and the Congress wins on a minority vote? You cannot blame the Congress for using this strategy. They have used the military type of strategy, and they have succeeded. And if anybody is to blame it is the opposition for allowing these fivecornered contests to take place three elections. Therefore. Congress Party adorns the benches over there, it is not their fault; they are there because the people voted them, even on a minority vote.

Mr. Masani has dealt at some length with the food situation. I would only like to say this much, that the food situation and the population increase are two entirely related subjects; and unless we plan our agricultural economy in such a way and our family planning programmes in such a way that we can get our food output to be equated with the increase in the population every year, the Congress Party and the country is certainly in for the high jump. I am afraid that most of our Ministers today are in the sixty to seventy age bracket, hence not all of them have the conception of looking far enough to see what will happen when India's population reaches ninety crores by turn of the century. We know per-fectly well that all this talk about socialism and all this talk about trying to wipe out poverty in the country will only be hollow talk until such time as you control the population and create plenty and a higher standard of living for all. But if matters go on as they are today you will never accomplish that. And while on the

subject of family planning-and have been one of the strongest supporters of this ever since 1957-I would like to say this much that the Government has to intensify its programme of family planning, but at the same time it must realise the dangers that lie before the country. If some communities are allowed to have large families because of their religious reasons and some communities more or less, by their own instinct, limiting their families, you may easily have a situation created in the country where another partition may become necessary at the end of thirty years. The Government has to take strong steps to abolish polygamy in the communities in which it is allowed today. Every community stands equal in this country before the law. think it is a matter of much shame to us that this same government stands for equality of rights of women, should allow polygamy to exist in this country and have two different yardsticks for different Communities of the same nation. I hope a Bill will be brought forward seeking to abolish polygamy altogether for all communities. I hope my friends in the Congress benches would not be looking to Pakistan to see how they will take such a move. We are not concerned with what Pakistan thinks. We want to bring uniformity of law in our country.

Shri M. R. Masani: They have already got monogamy.

Shri Karni Singhji: I know.

Another important thing is this. In view of the fact that unil you have a dictatorship, which I hope we will never have, you will never be able to coerce a citizen to limit his family to a size of three, which we consider to be the optimum, the only possible way would be to bring about a deterrent taxation applicable from certain date which can be announced now and all those people who do not fall in line must contribute semething for the upkeep of these additional mouths to be fed.

As an admirer of the Congress Party, I felt very hurt when I read

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in the papers that a certain Maharaja was offered a package deal by the Congress. The deal consisted of, I believe-I am subject to correctionthat he would be made an ambassador provided he stepped out of politics and his wife left the Parliament. I admire the Congress and I would like to see the Congress Party strong, because it is only a strong party that can give the country a stable administration. I would have applauded the Congress Government had this offer been made before the Maharaja got The moment he began into politics. to make it hot for the Congress in his own State, he was offered an ambassadorship. This package may or may not be true, but I sincerely hope that the Manaraja will have the guts to turn it down, because the way in which it was done. One thing, I am sure of His wife, the Maharani who sits in this House will certainly have the guts to turn it down. admire her for her conviction and for what she stands, though I do not always support her ways of political thinking.

Another point on which I wish to censure Government is the question of unemployment being allowed continue as it is. Admittedly, unemployment is directly connected with population increase. Nevertheless, the immense frustration that is taking place in our country today in the minds of the youth is resulting in a sort of impasse. Something has be done to see that the youth is not frustrated and they are utilised for the good of the country.

I would now briefly dwell on the language bungle. I am not against what was settled by the Prime Minister in the Parliament about this, but I see a danger in it. That is, that for the next 20 years, while we bring about an adjustment, a generation or two will only be half-baked and halfeducated, because the average student today is unable to get books and periodicals and reading material the local languages and in Hindi. Until such time as this need has been completely fulfilled, you will find that

the university and college coming out will only be half-educated. You only have to compare the students coming out of the St. Stephen's College, for instance, who turn out 100 per cent results in the IAS, IFS etc. with the students coming out of the colleges, for example, in Rajasthan and Punjab and see the difference in qualitative education. Surely, our Education Minister could see that the same qualitative education is given to everybody country. We have to realise that the time is not far off, no matter what Mr. Shastri will say, when India will have to build the atom bomb not because we believe in war, but because it is a deterrent. In a situation like that, I would like to know whether second-rate man-power would ever be able to accomplish this feat. Or, are we going to wait, allowing other countries to become stronger than us?

I would also like to censure Government, joining hands with the Opposition, for the callous and the non-chalant way in which they have been imprisoning members of parliament. It reminds me of my boyhood days, when in the former States certain rulers were known to the imprisoning Praja Parishad members and the congress rierarchy from top bottom yelled from housetops deprecating this. Yet, 20 years later, when we have more freedom and democracy has advanced, this same government is putting members of the opposition parties into jail, as if they were people of ordinary calibre. If they can treat the sovereign legislature like this, I doubt if their belief in democracy is genuine.

Coming to the question of no-alignment. I do not want to get entangled in the question whether we should be in one bloc or the other. I am going to ask my friends across question: From the morning papers, I find that the Prime Minister is ported to have said that if Pakistan continue with their agressive tactics against India, we would attack them.

An hon. Member: Why not?

Shri Karni Singhji: Yes; I would like him to do it. But my reading of the problem is that the Prime Minister has made that statement with his tongue in the cheek, because knows it perfectly well that if we attack Pakistan, immediately its elder brother, China, will swoop down on us and we will be in a dilemma. us face the situation. The more squarely we face the situation, better it is for the country. alignment is all very well if you have the strength. If you don't have the strength, wisdom lies in making friends with people who think in your way. I am quite sure that this complex of not attacking Pakistan, in spite of whatever the Prime Minister might say, is a sign of weakness. It weakness because we are not prepared to come to grips with the situation. Prime Minister Nehru might have been pledged to non-alignment; it was perhaps necessary at that time. But we have to live with he Chinese and Pakistani menace for the next hundred years. Are we going to be afraid of Pakistan, because China is there or are we going to get ourselves strong enough? Let us take the hypothetical case: We attack Pakistan and China swoops on us. We have war on two fronts. Which country do you think will come to our help? I think the Prime Minister would be kind enough to answer that and enlighten the House.

Shri J. B. Kripalani (Amroha): He will tell you "Russia".

Shri Karni Singhji: I also wish to censure Government for their accepting money to fight elections from big business. This morning's tells something about Mr. Kirloskar, the President of the Federation Indian Chambers of Commerce and Industry, who said that they will only support those individual members of the Congress Party "who can appreciate our point of view and champion our cause". I can understand their point of view, but I cannot understand how the Congress. which stands for socialism and talks

of big business being reactionaries, will accept this aid from them. It is a matter of shame and even now, two years in advance of the elections, I would like the Congress to say that they will not accept money from big business. My Congress friends may say that if they accept money, it will be without strings. But the corruption level in the country has reached such a stage that nobody can ever accept aid from anybody else without strings. (Interruptions).

Shri Thirumala Rao (Kakinada): Can we take money from ex-rulers who have joined the Congress?

Shri Karni Singhji: I am not speaking here as the Maharaja of Bikaner; I am speaking as Mr. Singh. I have been here for three terms and I am not bothered about what you say.

Shri Shashi Ranjan (Pupri); For others' statements, the Congress Party cannot be held responsible.

Shri Karni Singhji: I want a statement from the Congress Party that they will not accept money from big business in the next elections.

Very briefly I want to say something about the estate duty for armed forces and the police personnel killed in action and duty. I have been mainly responsible ever since 1952, for fighting the battle of the soldiers and policemen who are killed in action against an enemy for being exempted from estate duty, I admit there are a lot of difficulties. When Shri Morarji Desai was Finance Minister in 1958 he showed great wisdom in exempting the army personnel from estate duty if they are killed while fighting an enemy. That time the question of exempting the police personnel did not arise with the same urgency. But today our police personnel are spread out on the vast borders of India defending them with their lives in the same way as army is doing. I want to know from the Finance Minister whether he thinks the lives of police personnel any cheaper than those of the army

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people. Does he accept the fact that the army and the police, both of them, are brave Indians doing a fine job? I think it would behove the Government today to come up with just a gesture and exempt them from Estate Duty equating the army and the police.

Having taken the Congress Party to task, it is my unpleasant duty to take the Opposition parties to task also. Being an Independent Member I think most of us can look at this controversial issue dispassionately, and if I am a little harsh to my friends in the Opposition more than what I have been to the Congress, I hope they will forgive (Interruption). me. The Congress Party is there because the people voted them so. The Congress Party is there because they won on a minority vote. The Opposition is here in such small numbers because they failed to unite when the country wanted them. The 1967 elections are only two years off. The man on the street today is asking a question. He asks: "If we do not vote for the Congress, whom do we vote for?" Are we prepared to supply them with an answer? Is the Opposition prepared to give them a united front? Cannot a democratic socialist Opposition emerge out of that on the basis of the two-party system which necessary? My answer is "No", because everybody here wants to be the Prime Minister. In this august House I had the honour to sit for three terms. I have seen that the number of the Opposition remains static. I make a forecast that these figures may very well remain staticit may increase by one or two-and for ten years the Congress Party will rule. Then the Communist Party will come up, whether we like it or not. If you want to avoid that situation, it is better the Opposition put their house in order. I am not a believer at any stage in a coalition or nationalist government, because I can never forget that we in our country are essentially too obsessed about our own importance. We are never prepared to co-operate and work together. Therefore, whichever party is in power it has to be a party which is homogeneous and strong enough to deliver the goods. It is for that very reason that I have been asking my friends in the Opposition, for God's sake unite and bring about an altogether new political party of the democratic socialist forces. The man on the street today is greatly bothered about hunger and poverty. They are not interested in your fancy manifestoes any more as was the case in the 1952 and 1957 elections. I am quite sure, if these problems continue in this country, the food situation gets worse, living standards remain static and the cost of living goes up, all your manifestnes will be good enough to paper the walls. The country needs, again, as I said, the Opposition parties to unite and bring about a merged new party. Alternatively, they stand to be censured as much as the Congress for allowing such situation to exist.

Mr. Deputy-Speaker, I should conclude by saying that I oppose the Noconfidence Motion, and until such time as the Opposition is strong enough I as a citizen will cast my vote for the Congress because I believe Congress is united big party in the the only country as of today which can deliver the goods. When my friends in the Opposition will unite themselves and merge into a new party, I shall delighted to vote for them because I feel the country needs a change. But I fear that situation is not coming about for another ten years.

I will just conclude by saying this much that all these No-confidence Motions mean nothing until you can press it to a logical conclusion. The logical conclusion is to oust the party in power and form a government, If Shri Masani and his friends about a No-confidence Motion appear to have the support of only 50 or 60 members, I repeat once again that it is like a little kitten trying to aght a lion. This is not the way of achieving the end for which a No-Confidence is usually moved. If the Opposition want to do something, let them take this unification piedge here and now so that the man in the street will be prepared to vote for the Opposition and not be in a dilemma as to which of the five or six parties to wote for.

Sir, I hope that in the years to come we will achieve prosperity and self-sufficiency in every field, and right now I think it is the Congress Party which can deliver the goods.

भी राषेसाल व्यास (उज्जैन) : उपा-घ्यक्ष महोदय, कुछ हमारे विरोधी दल के सदस्यों ने एक परिपाटी सी गुरू कर दी है कि प्रति वर्ष वह प्रविश्वास का प्रस्ताव लायें। प्रविश्वास के प्रस्ताव को रखने वाले माननीय ममानी साहब ने कहा कि साल घर पहले वह ऐसा समझते थे कि प्राज नई गवनेंमेंट है भीर इस को मौका देना चाहिए। बड़ी मेहरबानी की कि एक साल का मौका दिया। एक साल के प्रन्यर वह फिर भ्रविश्वास का प्रस्ताव लाये।

मभी मेरे से पूर्व वक्ता महाराजा बीकानेर ने बतलाया कि प्रविश्वास का प्रस्ताव एक बडे महस्य का प्रस्ताव होता है घौर लाने वाले की यह जिम्मेदारी होती है कि वह जिस समय ध्रविश्वास का प्रस्ताव लाये तो उसकी शक्ति होनी चाहिए कि ग्रविश्वास का प्रस्ताव पास होते ही वह राष्ट्र की बागडोर को घपने हाथ में ले सके। मैं विरोधी दल के सदस्यों से यह पूछना चाहता हं कि मान लीजियं कि यह गवर्नमेंट हटती है तो विरोधी दल में से क्या कोई ऐसी पार्टी है जो कि गेष सभी विरोधी दलों का विश्वास प्राप्त कर सकती है भीर मासन कार्यसूचारू रूप से चला सकवी है ? मैं ऐसा मानता हूं कि स्वतन्त्र पार्टी को कम्यनिस्ट पार्टी, पी० एस० पी० या इसरी पार्टियों का समर्थन प्राप्त नहीं हो सकता ! इसी तरह भगर कम्युनिस्ट ण

गवर्नमेंट बनाती है तो दूसरी बाकी पार्टियों, एक, ग्राध को छोड़ कर, कोई उसका समर्थन नहीं कर सकता ।

एक ऐसे समय में जब कि हमारे सीमा-क्षेत पर पहले से चीन का झाकमण मौजूद है भौर भ्रभी पाकिस्तान ने कच्छ का समझीता करने के बाद भ्राकमण किया है भौर तीसरे देश के भ्रन्दर जलवृष्टि न होने से जो खाद्याप्र की स्थिति का निर्माण हो गया है भौर एक भ्रयंकर स्थिति पैदा होने जा रही है, ऐसे समय में हमारे विरोधी दल के भाई भ्रविश्वास के प्रस्ताव को लायें भौर देश में स्थिति जो बिगड़ती जा रही हो उसको हल करने में मदद देने के बजाय बातावरण को भौर बिगाई इससे ज्यादा देश के लिए धातक भौर कोई चीच नहीं हो सकती है।

श्रीमती रेण चकवर्ती ने ग्रमी पाकिस्तान ने जो हमला किया है उसके बारे में उन्होंने बतलाया लेकिन मैं उनसे पुछना चाहता हं कि उन्होंने चीन का नाम क्यों नहीं लिया जब पहले से यह यहां भागये थे? कारण स्पष्ट है। उन से उनकी मित्रता, मेलजोल है भीर उसकी विचारधारा से वे हमेशा सहमत रही हैं, घन्दरूनी उनके लिए रेण् चक्रवर्ती जी को सहानभृति है। मैं यह पूछना चाहता हूं कि ऐसा कौन सा कारण हचा कि इस साल भर के ग्रन्दर ही उनको ग्रविश्वास के लिये गंजाइण मिली? एक तो कहा जाता है कि खाद्य समस्या खराब हो गई भौर ऊपर से गोलियां चलती हैं। कोल्हापुर में चली, बिहार में चली । तोड़-फोड़ भगर हुई तो हमारी पार्टी को क्यों कंडैम करते हो? उन्होंने कहा कि गांधी जी ने सन 1942 में प्रान्दोलन शरू किया पा तो उसके बाद क्या तोड़ फोड़ नहीं हुई थी ? क्या कांग्रेस उसके लिए जिम्मेदार है भीर भ्रगर कांग्रेस जिम्मेदार नहीं है तो उसी तरीके से हमारी पार्टी भी जिम्मेदार नहीं कही जा सकती है। महारमा गांधी का नाम उन्होंने

Motion

# [श्री राधेलाल व्यास]

1323

लिया लेकिन मैं उनसे पूछना चाहता हूं कि क्या यह सत्य नहीं है कि भले ही देण में किसी बडे से बड़े देशभक्त ने यहां पर फ्राहिसात्मक कार्यवाही की है तो गांधी जी सब से पहले श्रादमी होते थे जो कि उस हिसात्मक कार्यवाही के प्रति अपना विरोध प्रकट करते थे ग्रीर उसकी भर्त्सना करते थे? ब्राज कोल्हापर में 70 दूकानें लटी जायें, 10 दूकानों को आग लगाई जाये तो मैं पूछना चाहता हं कि विरोधी दल के क्या किसी एक भी सदस्य ने उस की भत्मंना की?

श्री जी० भ० कृपालानी: क्या कांग्रेस वालों ने उसकी भत्सना की ?

श्री राष्ट्रेलाल ब्यास : कांग्रेस वाले क्या भत्मंना करेंगे?

भी सरज्पाण्डेय (रसड़ा) : दक्षिण भारत में जो लैंग्बैज ईश्यू पर तोड़ फोड़ हुई उस पर प्रापने क्या किया?

श्री राषेलाल ब्यास : ग्रपोजीशन वालों की यह भादत व तरीका रहा है भौर भ्रभी भी वह उसको बदल नहीं रहे हैं। हमने उनके एक, एक शब्द को बड़ी शान्ति से सना. जितनी भी गन्दी से गन्दी बातें कही जा सकती यीं उन सबको धैर्यपूर्वक बर्दाग्त किया लेकिन जब हमारी तरफ से कोई बोलना चाहता है तो बीच में गडबड़ी करते हैं। यह बन्द होना चाहिए भीर उनमें सहन करने की व दूसरों की बात सुनने की शक्ति व आदत होनी चाहिए।

एक मामनीय सदस्य : बन्द हो गया । 15 hrs.

भी राधेलाल ज्यात : मैं ग्रापसे यह निवेदन करना चाहता हं कि यह जो खाद्य समस्या को लेकर कहा जाता है तो यह कोई गवनेमेंट की पैदा की हुई नहीं है भौर यह गवर्न मेंन्ट की पालिसी का परिणाम नही है। भगर देश में भाज बड़ी से बड़ी स्टेट में.

मध्य प्रदेश में जहां ग्रनाज काफी होता है वहां भी वर्षा नहीं है, बिहार में नहीं है, उत्तर प्रदेश में नहीं है. राजस्थान में नहीं है. दक्षिण में हमारे मैसूर के मित्र कहते हैं कि वहां नहीं है और ग्रान्ध्र में नहीं है तो यह कोई मनुष्य की बनाई हुई नहीं है, यह कोई राज्य की पालिसी की बजह से नहीं हुई है। यह एक विकट समस्या है । ग्राज हम को कुछ बंदेदीखारही हैं और कुछ पानी के भ्रासार नजर ग्रारहे हैं। ग्रच्छा हो कि पानी बरस जाये। ग्रगर पानी न बरसा. तो खाना तो दरकिनार , पीने का पानी मिलना भी दण्वार हो जायेगा, लाखों मवेणी मर जायेंगे। ऐसी समस्या देश के सामने ग्राने वाली है । हमें उस समस्या का मकाबला करना है। अपर हम सब मिल कर उस के बारे में विचार करेंगे. तभी वह समस्या हल हो सकती है। लोगों को यह कह उभाइने से कोई समस्या हल नहीं होने वाली है कि ग्रनाज नहीं मिल रहा है धनाज कहां से मिलेगा ? जितना धनाज गये साल ग्राया. उतना कभी ग्रमरीका नहीं ग्राया था, लेकिन फिर्भी स्थिति बिगड रही है । हम सब को मिल कर उस पर विचार करना चाहिए ग्रीर उसको सुधारने का उपाय सोचना चाहिये । केवल डिमांस्ट्रेशन करने या गवर्नमेंट को कन्डेम करने से यह बराई हल नहीं होने वाली है। ग्रगर विरोधी दल ग्रौर कांग्रेस मिल कर . परस्पर विचार कर के, लोगों को सही ढंग से ग्रीर सहयोग से काम करने भ्रीर शांति से रहने की चेतना भ्रीर प्रेरणानहीं देंगे. तो स्थिति को कोई भी काब में नहीं रख सकता है. बाहे कांग्रेस गवनंमेंट हो और बाहे कोई श्रीर सरकार यहां पर बिठा दी जाये। यह गम्भीर प्रश्न है। इस सम्बन्ध में हम सब को मिलकर काम करने की जरूरता है। यह सभस्या बड़ी विकट हो सकती है।

इस लिए ऐसे ममय में प्रविश्वास का बाता-वरण पैदा करने, लोगों की भावनाश्चों को उभाइने , ग्रशांति पैदा करने ग्रीर जगह-जगह तोड-फोड की कार्यवाहियां करने से बाज धाने की जरूरत है । मैं समझता हं कि ऐसे समय में बड़ी शांति से ग्रौर बड़ी गम्भीरता से काम करने की जरूरत ह।

श्री मसानी की घोर से यह भी कहा गया है कि हमारी मीमा पर खतरा है। मैं पूछना चाहता हं कि झगर हमारी सीमा पर खतरा है, तो क्या इस गवर्नमेंट ने साहस से काम नहीं लिया, क्या उस ने दढता के साथ स्थिति का मकाबला नहीं किया. पिछले सालों में गवनं मेंट की जो पालिसी रही है, क्या उस से कुछ कदम आगे बढ कर उस ने हिम्मत नहीं दिखाई है।

श्री स्रोंकार लाल बेरवा: दो मील पीछेभाग गए।

भी राष्ट्रेल: ज भ्यास : मेरे मित्र इस तरह की बात करते हैं। लेकिन जब मौका भायेगा, तब मालुम नहीं, वे कहां भागेंगे। शायददीखेंगेभीनहीं। वेयहां पालियामेंट में बड़ी बड़ी बातें करते हैं, लेकिन धगर उन में हिम्मत है, नो वे जायें. भीर पाकिस्तान के इलाके में घमें, जिस तरह से पाकिस्तान के रेडर्ज आये हैं ? वे भी वहांपर घुमपैठ क्यों नहीं करते हैं?

एक माननीय सबस्य : क्या सरकार जाने देगी ?

भी राष्ट्रेलाल भ्यासः सरकार उनको भोजेगी ।

भी हकम चन्द कछवाय (देवाम) : यह सरकार की जिम्मेदारी है।

भी राषेलाल व्यातः यहापर यह कहा गया है कि हम को ऐसे समय में मित्रों की

तलाण करनो चाहिए ग्रीर देखना चाहिए कि कौन हमारी वदद कर सकता है । मान-नीय सदस्म के कहने का स्पष्ट भाव यह हैं कि हमें भ्रमरीका से दोस्ती करने और उस से ज्यादा मदद लेन की जरूरत है। मैं बताना चाहता हं कि हम ग्रमरीका के दोस्त हैं। अभरीका हमारा दण्मन नहीं हैं। उस ने हमारी मदद की है भीर उस के लिए हम उस के भ्रामारी हैं। हम उस में मित्रता रखेंगे, लेकिन साथ ही हम दूसरे देशों ने भी मित्रता रखना चाहते हैं। इसरे देशों ने भी हमारी मदद की है। हम इस पालिसी को नहीं छोडना चाहते हैं। माननीय सदस्य ने इनशायरेक्टली इस तरफ इशारा किया कि हम को नान-एला-इनमेंट की पालिमी को छोड़ देना चाहिये ग्रीर चंकि ग्रमरीका हमारी मदद कर रहा है, इस लिए हम उस के पिटठ ग्रीर जिल्लाम् बने रहें। लेकिन हम ऐसा नहीं कर सकते हैं।

इस सम्बन्ध में हमें यह याद रखना चाहिए कि दश्मनों से सकाइला केशन हथियारों से नहीं हमा करता है । यह ठीक है कि हथियार जरूरी होते है, लेकिन हथियारों के द्वारा ही कोई जीत सके, यह यह संभव नहीं है ।

भी हकम चन्द्र कछवाय : तालियों से मकाबला होता है ।

उपाध्यक्ष महोदय : ब्राइंट, ब्राइंट ।

भी राधेलाल भ्यास : उपाध्यक्ष महोदय, ये भादत में लाबार है।

इस बारे में तूलसीदास जी ने कहा है, मैं उस को प्राप के सामने रखना चाहता है। जिस समय रावण और राम का यद हो रहा था भीर रावण भ्रपने रथ पर सञ्ज्ञ ब्रीर हरप्रकार केहियार लेकर धाया

# [श्री राघेलाल व्यास]

था, तो उस समय विभीषण को बड़ी चिन्ता हुई- जैसे कि इस समय हमारे मित्रों को हो रही है— किन्नाप कैसे ग्रपनी रक्षा करेंगे, क्योंकि ग्राप के पास तो ग्य भी नहीं है, आप के शरीर पर श्रीर पैरों में रक्षा करने के लिये कवच वर्गरह भी नहीं है। तुलसीदाम जी के शब्दों में

> "रावन् रथी विरथ रघ्बीरा देखि विभीषन भयेउ ग्रघीरा ।। अधिक प्रीति मन भा बंदि चरन कह सहित सनेहा ॥"

## विभीषण ने कहा था :

"नाथ न रथ नहिंतन पद बाना। केहि विधि जितब बीर बलवाना।।"

## इस के उत्तर में राम जी ने कहा :

"सुनहु सस्त्रा कह कुपानिधाना जेहि जय होइ सो स्यंदन श्राना ।।"

जिस से जय होती है, यह रथ दूसरा ही है।

"सौरज शीरज तेहि स्थ चाका । सत्य सील दढ घ्वजा पताका ॥"

# शौर्यभौर धैर्यउस रथ के पहिये हैं।

मैं समझता हं कि भ्रगर हिन्द्स्तान में णीयं और धैर्य है— यह कोई कांग्रेस पार्टी का सवाल नहीं है ---, तो हम जीत सकते हैं। बाज कोई भी, यह नहीं कह सकता है कि हमारे देश में उन की कमी है। पिछली दफ़ा जिस समय चाइना ने हमारे देश पर हमला किया था, उस समय हिन्द-स्तान ने बता दिया था कि हिन्द्स्तान में शीर्य भीर धैर्य है। इस ग्रवस्था में में पाकिस्तान या चाइना क्या, ग्रगर वे दोनों मिल भी जायें, तो भी वेहिन्दुस्तान को नहीं हरासकते।

हमारे मित्र कहेंगे कि हमारी फ़ौजें पीछे क्यों हटी थीं। मैं उन को बताना चाहता हं कि जिस समय जर्मनी ने पहले पोलैंड पर भीर फिर फांस पर, बैलजियम भीर हालैंड पर हमला किया, तो इंग्लैंड को दो साल तक पीछे हटनापडाथा । लेकिन उस में शौर्य ग्रीर धैर्यथा, जिस के कारण ग्रन्त में विजय उस की हुई। चाहे हम कहीं पीछे हटे होंगे, लेकिन यह निश्चित बात है कि धगर हममें शौर्य, धीर्य, दुढ़ता, सत्य भीर शील है, तो हिन्द्स्तान को न पाकिस्तान हरासकता है ग्रीर नचीन हरासकता है।

भी ग्रोंकार लाल बेरवा: सवह साल से पीछे हट रहे हैं।

श्री राषेलाल व्यास : तुलसीदास जी ने भागे कहा है :

"बल विवेक दम परहित घोरे। छमा कृपा समता रज् जोरे ॥ ईस भजनु सारथी सुजाना बिरती वर्म संतोष कृपाना । दान परसूब्द्धि सक्ति प्रचंडा। बर बिग्यान कठिन को दंडा ।। धमल ग्रंचल मन वोन समाना । सम जम नियम सिलीम्खा नाना ।। कवच ग्रभेद विप्रग्र पूजा । एहिसम बिजय उपाय न दूजा।। सखाधर्मग्रस रथ जाके जीतन कह न कतह रिपुताकें।

महा ग्रजय संसार रिप्, जीतिसकइ सोबीर । जाकें ग्रस रथ होइ दढ, सुनह सखा मतिधीर ।।"

भी कपूर सिंह (लुधियाना) : तुलसी पर दया की जिये।

भी राभेलाल भ्यास : माननीय सदस्य को ग्रपने पर दया करनी चाहिए---उन

को प्रपने पर दया धानी चाहिए कि ऐसे समय में उन को मजाक मूझता है। हमारे मिल्र धौर भी न मालूम किन किन बातों में साथ देने वाले हैं। धर्मी ध्रमणन होने वाला है।

श्री श्रोंकार लाल वेरवा: जल कर मरने वाले हैं।

श्री राषेसाल थ्यास : मैं निवेदन करना वाहता हूं कि हिन्दुस्तान को प्रपने बल पर भरोसा होना चाहिए, प्रपने घर को देखना चाहिये । ऐसे समय में , जब कि दुश्मन दरवाजे पर खड़ा है, हमारे विरोधी मिल कांग्रेस को कमजोर बनायें, गवनेमेंट को कमजोर बनायें, देश में प्रशांति और गड़बड़ फैलायें, इस में वे प्रपने देश की मदद करने के बाजाये देश के शक्यों की शक्ति को दहायेंगे, उन को शक्तिशाली बनायेंगे भीर उन के हाथ मजबूत करेंगे । इस लिए देश की धाजादी का तकाजा है कि उन को ऐसे कदम से बाज धाना चाहिये।

इस बहुस में चन्द श्रीर भी बातें कही गई हैं। श्रीमसानी ने फुड प्रावलम के बारे में कहा कि हम को पंद्रह साल इस बात का फ़ैसला करने में लग गए कि हमारे लिए फ़ार्मोसा का बीज मैक्सिको का। मैं निवेदन करना चाहताहं कि पिछले पंद्रहसाल में जो कुछ भी हो सकता था, वह गवनैमेंट ने किया है । उस ने सब स्टेट गवर्नमेंट्स की सलाह से, विशेषकों की सलाह से काम किया है। उस ने करोडों रुपये कृषि पर खर्च किये है, लेकिन दुर्भाग्य है कि ग्रभी तक वह समस्या हल नहीं हो पाई भौर हमारे प्रयत्नों के जो सामने म्राने चाहिए वे. वे नहीं प्राए हैं। लेकिन इस के लिए किसी को दोष देना मुनासिब मालुम नहीं होता है। इस गवर्नमेंट ने कम्युनिटी डेवलपमेंट प्रोग्राम इसी लिए शुरू किया कि देश का कृषि उत्पादन बढ़े, किसानों की घाय बढ़े। उस ने नई नई प्राजेक्ट्स, इरिगेशन की प्राजेक्ट्स, बिजली की प्रोजेक्ट्स, फर्टलाइजर फ़ैकटरीज, प्रारम्भ की । बैज्ञानिक दंग से कृषि करने के लिए किसानों को जो साधन ज्टाए जाने चाहिए थे, उसने बहुत कुछ जुटाए । लेकिन हमें यह भी नहीं भूलना चाहिए कि हमारे सीमित साधन हैं भीर हम हर प्रकार से पिछडे हुए हैं। धभी सक क्षेत्रों में हमने विकास करना है। पंच-वर्षीय योजनायें भी हमने इसीलिए शरू की है। हम भ्रपने सीमित साधनों से ही काम करते हैं। मित्र-देशों से जितनी मदद हमें मिल सकती है, वह हम लेने की कोणिश करते हैं और रात दिन देश में कृषि की प्रगति के लिए प्रयत्न करते हैं। इसलिए गवर्नमेंट को इस बारे में दोष देना मुनासिब नहीं मालुम होता है। इस बारे में जो कुछ भी हो सकता है, बह किया जा रहा है।

मैं यह भी निवेदन करना चाहता ह कि हर समय एक मी फुड पालिसी नहीं चल सकती है। माननीय सदस्य ने किदबई साहब का नाम लिया भीर कहा कि उन्होंने डीकंटोल किया था। मैं समझता है कि झगर ग्राज किदवई साहब होते. तो ग्राज वह उस पालिसी पर न चलते । फुट पालिसी में ग्रापको बार बार परिवर्तन करना होगा । ध्रापको देखना होगा कि जैसी परिस्थिति है, उसके अनुसार ही इस पालिसी को कैसे ढाला जा सकता है। एक पालिसी कभी चल नहीं सकती है। फुट पालिसी के बारे में यह बात निश्चित है कि समय समय पर धापको इस पर विचार करना होगा ग्रीर जब कथी जरूरत महसस हो उसमे परिवर्तन करना होगा। ग्राप जो कुछ भी पिछले एक दो माल से कर यहे हैं.

भी ग्रॉकार सास बेरवा : गसब कर रहे हैं ।

श्री राषेलाल व्यास : विल्कुल ठीक रास्ते पर हम जा रहे हैं। एक तरफ हमारे मित्र भ्रपोजीशन पार्टीज के हैं जो कहते हैं कि कंट्रोल नहीं होना चाहिए और दूसरी तरफ दूसरे मित्र ग्रपोजीशन पार्टीज ही के हैं जो कहते हैं कि पूरा कंट्रोल होना चाहिये, पूरा राशनिंग होना चाहिये, मौनोपोली प्रोक्योर-मेंट होना चाहिये सारे देश में । मैं कहना चाहता हंकि ऋषोजीशन पार्टीज वाले जो हैं उनको तो पहले उनके बीच जो मतभेद है, उसको मिटा लेना चाहिये धीर उसको मिटाने के बाद ही कांग्रेस को कहना चाहिये कि वह गलत है या सही। कांग्रेस बीच का रास्ता निकालती है। पूरा कंट्रोल करने के बजाय जितना जरूरी हो, उतना कंट्रोल वह करती है। इनफार्मल राशनिंग भी उसने किया है। इनफार्मल राशनिंग के बजाय ग्रगर स्टेचुटरी राशनिंग शहरों में कर दिया जाए तो इसका ग्रथं यह हो जाता है कि उतना ग्रनाज मुहैया करने की जिम्मेदारी सरकार की हो जाती है। सरकार को अपना स्टाक देखा कर ही ऐसा करना पड़ता है।

मसानी साहब ने मध्य प्रदेश के बारे में एक बात कही जिस को सुन कर मुझे बड़ा दुख हुन्ना । उन्होंने बहुत ही गलत बात कही है। मैं उसका प्रतिकार करता हूं, उसका प्रतिरोध करता हूं। उन्होंने यह कहा है कि मध्य प्रदेश गवर्नमेंट मुनाफाखोरी करती है उस में जो कोर्स ग्रेन वह दूसरे प्रदेशों को बेजती है। उन्होंने कहा है कि मध्य प्रदेश सरकार ने चालीस प्रतिशत गुगफा उस में कमाया है। मैं उनकी इस स्टेटमेंट को चेलेंज करता हं। मध्य प्रदेश गवनंमेंट पहले तो कोर्स में जोई व्यापार ही नहीं करती है..

भी पु० र० पटेलः मध्य प्रदेश गवने मट ने प्राफिट लिया है।

भी राषनाल व्यासः इस साइडके कुछ मित्र घौर उस साश्ड के भी कुछ महाराष्ट्र

के मित्र हमारे साथ नाराज हैं। लेकिन मैं यह बतलाना चाहता हूं कि मध्य प्रदेश गवर्न-मेंट ने कोई प्राफिट उस में नहीं लिया । जो वे कहते हैं गलत है। यहां फड़ मिनिस्टर साहत्र बैठे हुए हैं ग्रीर मैं चाहता हू कि वे बतायें कि क्या यह मही नहीं है कि मध्य प्रदेश में से उन्होंने माढ़े चार लाख टन चावल बाला वाला खरीदा है और स्टेट गवनंमेंट बीच में नहीं ब्राई है। इन्होंने ही पैसा दिया है ब्रौर इन्होंने ही बाला बाला व्यापारियों ग्रौर उत्पादकों से खारीदा है ग्रीर खारीद कर महाराष्ट्र श्रीर ग्जरात को दिया है। हमारे मसानी साहब ने कोर्स ग्रेंज की बात की है। मध्य प्रदेश गवर्नमेंट इन में डील नहीं करती है। वहां पर कोई प्राक्योरमेंट कोर्स ग्रेंज का नहीं होता है। जहांतक गेहूं का सवाल है गेहं में हम खुद डिफिसिट हैं, हम खुद दूसरों पर इसके लिए निर्भर करते हैं। जो मध्य प्रदेश साढ़े चार लाख टन पर एक पैसा भी म्नाफे का नहीं लेती है उसके लिए यह कहना कि वह मुनाफाखोरी करती है, बहुत बड़ा भ्रन्याय है, बहुत ही संगीन इल्जाम है भीर मैं उसका पूरी शक्ति के साथ विरोध करता हुं। यह इल्जाम बिल्कुल झुठ है, गलत है, निराधार है। मेरे मिलों को नाराजगी हो सकती है। वे मालदार हैं। बम्बई श्रीर महमदाबाद में करोड़पति काफ़ी रहते हैं। वे चाहते हैं कि मध्य प्रदेश बढिया गेहं उनके यहां देता रहे ग्रीर खद वे कैश काप्स बोते रहें। उनको क्या मालुम कि हमारे यहां इन ग्रेंज के बाहर जाने पर रोक क्यों लगी है ? मैं उनको बतलाना चाहता हूं कि हमारे यहां ग्रस्सी रुपये किवंटल से कम के भाव पर कहीं गेहं नहीं मिलता है । हमारे बड़े साहब यहां बैठे हुए हैं, उन से घाप इस बात को पूछ सकते हैं। यह स्थिति तब है जब रोक लगाई गई है। भ्रगर मध्य प्रदेश संखुला गेहूं बम्बई भीर ग्रहमदाबाद ग्रादि गया होता तो शायद हमारे यह। गेहूं झावेवाले को मिलना भी मुक्तिल हो जाता। हमारे यहां गरीबी है।

उनके यहां जैसे लाग मालदार है, वैसे हमारे यहां नहीं हैं। गरीबों के हित मे ग्रगर वहां की गवनं में ट कोई प्रतिबन्ध लगाती है तो वह ठीक ही लगाती है। दूसरे प्रदेश हैं जहां से ग्राप खरीद सकते हैं। ग्राप तो कैंश काप्स बाना चाहते हैं, तम्बाक, मुगफली ग्रादि बोना चाहते हैं श्रीर चाहते हैं कि हमारे यहां का किसान गेह और चावल ही बोता रहे। यह कहां तक न्यायांचित है। उनकां भी गेहें. चना, जी, बाजरा मादि बोना चाहिये बजाय इसके कि कैश काप्स ही वे बोते रहें। जब तक कैंश काप कंटोल आर्डर आप लाग नहीं करेंगे और जितनी भाषको धनाज की जरूरत है, ज्यादा से ज्यादा उस हद तक पैदा करने की कोशिश नहीं करेंगे, तब तक यह जो फड प्राव्योग है यह साल्य नहीं होगा। केवल एक या दांया तीत प्रदेशों के भरोसे द्वाप बठे नहीं रह सकते हैं। ग्रगर ग्राप चाहें कि मध्य प्रदेश, उडीसा, ग्राध्य में पैदा हुए सन्न पर सारा देश जिन्दा रहेतो बहु जिन्दा नहीं रह सकता है। हर राज्य को प्रयत्न करना होगा कि वहां ज्यादा से ज्यादा ग्रन्न पैदा हो और उनकी सावश्यकताओं की पूर्ति जहां तक हो सके, उनके ही यहां उत्पादित ग्रप्त से हो । कैश काप्स कम बोयें ग्रीर ग्रगर किसान नहीं मानता है तो काप कंटोल ब्राईर लाग करना चाहिये ब्रीर इंटेंसिक कल्टीवेशन से भ्रपने राज्य को भ्रात्म-निर्भर बनाने को कोशिण करनी चाहिये। तभी फ्ट पालिसी सफल होगी। इस तरह के ध्रविण्यास के प्रस्तावों के द्वारा फड प्राब्तीम को कभी साल्व भाग नहीं कर सकते हैं।

भी राम सहाय पाण्डेय (गना) : उपाध्यक्ष महोदय, म्रविश्वास का प्रस्ताव जो श्री मसानी नै यहां पर उपस्थित किया है भीर उस पर जिस प्रकार उन्होंने देश की भाषिक स्थिति की समीक्षा की है, उससे ऐसा ग्राभास होता है कि उन्हें बड़ी निराणा है योर निराशा हो नहीं स्रिपत संबकार हो मंत्रकार उनके सामने छाया हुन्ना है भीर इस ग्रंथकार में कोई स्वर्णिम रेखा उनके सामने नहीं है, उनको दिखाई नहीं देती है।

उन्होंने हमारे प्लान का, हमारी योजना का, हमारे उत्पादन का, हमारी विदेशी मद्रा का, हमारी खाद्य नीति का, हमारे खाद्य उत्पादन का जो चित्र उपस्थित किया है उसकी द्योर मैं चिकि मसानी जी इस समय यहां नहीं हैं भीर श्री दांडेकर जोकि यहां बैठे हुए हैं, भारत ध्यान भाकवित करना चाहता है। धापने एक बार नहीं, न जाने कितनी बार इसी सदन में विदेशी मद्रा के सम्बन्ध में कहा है, विदेशों से व्यापारी यहां ब्रायें, उसके सम्बन्ध में कहा है, फारेन कैपिटल यहा द्यापे. इसक सम्बन्ध में न जाने कितनी बार कहा है और इसकी वकालत की है। जिस प्रकार का ग्रापने निराणापुर्ण चित्र देश के सामने उपस्थित किया है इस प्रविश्वास के प्रस्ताव के माध्यम से क्या यह उस साहकारी के पक्ष में जाएगा जिस साहकारी की माण वकालत करते हैं या उसके विरुद्ध जायेगा ? इस ब्राज भी विदेशों से कडिट लेते हैं ब्राज भी विदेशों से हमें पैसा मिलना है उद्योगों के बद्धिकरण के लिए, क्या यह चित्र उसके पक्ष में जाएगा। भ्रापने यह भी कहा है कि हमारी विदेशी मुद्रा और हमारा उत्पादन सब समाप्त हो गया है। बाप इसकी एक साधारण जो व्यापार का सिद्धांत है, उस पर कमें। मार्किट में भ्रगर कोई यह कहने लगे कि हमारे पास पैसा भी नहीं है, उत्पादन भी नहीं है, नियोजन भी नहीं है, प्रायोजन भी नहीं है, खादान्न भी नहीं है भीर इन तमाम धमफलताची को श्रेणीबद रूप में बयान करने के बाद किसी बैंक के पास जा कर केडिट वह मांगें इमलिए कि उसे अपने व्यापार को रिहैबिलिटेट करना है तो क्या वह बैक उसको कर्जा देगा ! इस बात को साप भस गये कि प्रापकी यह स्पीच प्रस्तर्राष्ट्रीय जगत में, तमाम स्वतंत्र देशों में, तमाम ऐसी इंस्टी-ट्यूमं असे जहां से हमें मदद मिलती है, जहां

[श्री राम महाय पाण्डेय]

से हम पैसा लाते हैं बीर जहां हमारी साहकारी श्राज भी एस्टेबलिश्ड है, ग्राज भी कायम है, कोट की जाएगी, हमारे मसानी साहब का नाम लिया जाएगा । क्या इसका बुरा प्रभाव नहीं पड़ेगा

एक माननीय सदस्य : कोई ग्रमर नहीं होगा ।

श्रीराम सहाय पाण्येयः देखने की बात तो यह है कि जैसी स्थिति उन्होंने प्रविश्वास प्रस्ताव के माध्यम से इस देश के सामने रखी है, वह स्थिति क्या सचमुच वैसी ही है ? सच बात तो यह है कि वह वैसी नहीं है। उनका नाम बैलट में ग्रा गया इस वास्ते उनको इस ग्रविश्वास के प्रस्ताव को रखने की अनुमति मिल गई। बहुत से दलों ने और बहुत से माननीय सदस्यों ने ग्रविश्वास का प्रस्ताव रखा था लेकिन चंकि बैलट में उनका नाम निकल गया इसलिए उन्होंने इसको यहां पेश किया। लेकिन जो चित्र उन्होंने उपस्थित किया है उससे मैं समझता हूं कि उन्होंने भपनी ही साहकारी की भ्रपनी ही कुल्हाकी से काटा है। ग्रन्तर्राष्ट्रीय जगत के सामने जो विषम चित्र उन्होंने उपस्थित किया है जिस में सिवाय निराशा भीर मंधकार के भीर कुछ नहीं है उस में वह कैसे यह श्राशा करते हैं कि प्राइवेट एंटरप्राइज, की एंटरप्राइज बाहर से यहां ग्राए, यहां ग्रा कर कैपिटल इनवैस्ट करे ? भ्रपने इस सिद्धांत को, भ्रपनी इस बात को वह कैसे चरितार्थ करेंगे ? मैं पूछना चाहता हुं कि क्या इस तरह की बातें कहना यह साबित नहीं करता है कि उनके दिमाग का दिवाला निकल गया है, वह दिमागी तौर पर बैंकरण्ट हो गए हैं भौर ग्रपने पांच पर खुद कुल्हाड़ी मार रहे हैं? क्या इस तरह से बदनामी करना ग्रच्छा है, उचित है ? मैं यही कह सकता हूं कि भगवान उनको सदबद्धि प्रदान करे। उनको चाहिये था कि देश की स्थिति की वह स्वस्थ और स्वच्छ भाव से समीक्षा करते। लेकिन वह इस सब को भूल गए।

Motion

हम योजना के माध्यम में ग्रागे बढना चाहते हैं ग्रीर ग्रन्तनोगत्वा जो साधारण श्रादमी हैं, जो कामन मैन हैं समाज का, उसकी स्थिति को सामने रखते हुए ग्रपनी योजना के लिए साधन जुटा कर मुधारना चाहते हैं, उत्पादन बढ़ाना चाहते हैं। मसानी जी ने कहा कि एक योजना पूरी हुई, दूसरी पूरी हुई, तीसरी पूरी होने को है लेकिन खाद्य उत्पादन नहीं बढ़ा है । तृतीय योजना कं ग्रन्त में खाद्य उत्पादन सौ मिलियन टन होना चाहिये था लेकिन हमने सौ मिलियन टन भ्रनाज पैदा करके नहीं दिखाया । लेकिन इस संदर्भ में वह एक बात को भूल गए कि चीनी श्राक्रमण हम पर हो गया श्रीर डिफेंस पर, प्रतिरक्षापर हमको दौसौ करोड़ के बजाय द्याठ सौ करोड़ रुपया व्यय करना पड़ गया । इसके लिए टैक्स लगाये गए हैं। जब राष्ट्र रक्षा के लिए टैक्स लगाये जाते हैं तो बड़े तीखे गब्दों में, फी एंटरप्राइज के नाम पर वह हमारी ग्रालोचना करते हैं ग्रीर ग्रालोचना करते हैं हमारे वित्त मंत्री की, हमाी सरकार की । ऐसा करते समय वह यह भूल जाते हैं कि देण की रक्षासर्वोच्च है, देश की रक्षा करना प्रत्येक भारतीय का सर्व प्रथम कर्त्तव्य है। इस कर्त्तब्य को, इस फर्ज को पूरा करने के लिए ग्रगर हम साधारण जनता के पास जाते हैं श्रीर टैक्स लगाते हैं, तो उसका भी यह विरोध करते हैं।

इस के बाद इस बात को भी लोग भला जाते हैं कि छाखिर योजना के ही माध्यम से हम ग्रागेबढ सकते हैं। ऐसी परि-योजनामें जो भी हमारे स्थिति में साधन हैं उन को बटोर कर के, उन का सन्तुलन कर के, उन को ग्रलग ग्रलग विभागों में बांट कर के ही हम भागे बढ़ सकते हैं। हमें इस को कहने में कोई संकोच नहीं है न्त्रौर न हम में इस के लिए कोई क्षमायाचना की भावना है कि हमारे यहां ग्रनाज कम हुआ है। 100 मिलियन टन प्रगर होना चाहिये था तो केवल 88 मिलियन टन हुआ है। यह जो 12 मिलियन टन का शार्टफाल है उस से ग्रनाज के भाव बढ़ेंगे। उसके भाव बढ़े भी हैं। हमारे यहां धनाज की कमी भी है, लेकिन जिस प्रकार से राजनैतिक रंग दे कर मनोवैज्ञानिक दृष्टि से इस कमी को रक्खा जाता है उस से लोगों में थोड़ी सी चिन्ता होती है, उन में होडिंग होती है। मैं भ्रापका ध्यान भ्राकषित करना चाहता हं कि यदि हम थोड़ा सा संयम से भ्रपने स्नोकड़ों को देखते हुए, जो भी हमारे साधन हैं उनको भागे बढ़ाते हुए।एक मनोवैज्ञानिक ढंग का प्रभाव लोगों पर डालने की कोशिश न करें कि हमारे यहां ग्रनाज की कमी है तो मैं समझता हं कि यह बड़ा भारी काम हम इस राष्ट्र के हित के लिए कर सकेंगे। ग्रगर ऐसा किया जायेगा तो भ्राज जो मनोविज्ञान चल रहा है उस में अन्तर धायेगा और जो भ्रादमी भाज आराने के लिए इकट्ठा कर के चाहता है वह शायद रखना रक्खेगा।

हमारे साम्यवादियों का एक अजीव नारा है। वह माथी कृषकों के बीच में जा कर कहते हैं कि तुम्हें गवनंमेंट अच्छी कीमत नहीं देती है और उसके बाद शहरों में भाते हैं तो यह नारा लगाते हैं कि भरे भाई, मजदूरो, देखों, तुम्हारा महंगाई भत्ता बढ़ना चाहिये क्योंकि खाने की और दूसरी चीओं के दाम कितने बढ़ गये हैं। तुम से बहुत ज्यादा पैसा लिया जाता है। उन को हहताल के लिये उकसाया जाता है। एक तरफ तो किसान को इसलिये उकसाया कि उस को लाभदायक मृत्य नहीं मिल रहे हैं भीर दूसरी तरफ शहर के लोगों को उकसाना कि खाने की इसलेब बहुत बढ़ गई हैं इस लियं तुम हडताल करो । यह जो द्वन्द्वात्मक विचार है, जो षड्यन्त्र हैं वह हमारे ग्राधिक भायोजन में बाधा पहुंचाता है ।

ग्रब ग्राती है ग्रविभ्वास (प्रस्ताव की बात । प्रगर ग्राज की धान्तरिक प्रौर वाह्य स्थिति को मामने रख्या जाता तो बहुत सम्भव है कि यह प्रस्ताव श्री मसानी न रखते। ग्राज जब सीमाभ्रों पर चारों ग्रोर भाकमण हो रहा है, एक तरफ चीन है, दूसरी तरफ पाकिस्तान है, तब इस प्रकार का प्रस्ताव भाषा है। हमने कंजर-कोट के सन्दर्भ में एक समझौता किया। उस समझौते की यहां पर बड़ी प्रामोचना की गई। हम ने इस बात को ध्यान में रखते हुए समझौता किया, इस भावना को बात्मसात् करते हुए समझौता किया कि जितनी हमारी रेखायें हैं सीमाकी उन पर शान्ति स्थापित होगी। लेकिन यहां उस की बड़ी भारी ग्रालोचना की गई, शायद भविश्वास प्रस्ताव में भी वह बात भायेगी। लेकिन में एक बात की स्रोर सदन का ध्यान ग्राकपित करना चाहता हं कि यहां पर विरोधी दलों के सदस्यों की संख्या 133 है, लेकिन कच्छ के मामले में पानी पी पी कर कोसने के बाद जिस समय मत लिये गये तो केवल 27 सदस्य उन में से उपस्थित भीर 110 मदस्य भनुपस्थित थे । इसी प्रकार से जब जब यहां संसद का प्रधिवेशन होता है उस समय प्रविश्वास प्रस्ताव द्या जाता है । दादा कृपालानी बोलते हैं, बड़ी भावना में बाकर मरकार की निन्दाकरते हैं। भाद की श्री मसानी साहब ने प्रविश्वास प्रस्ताव रख दिया। इसी तरह से कभी जनसंघ के नेता, जिन में थोडी माम्प्रदायिक भावना है, ऐमा प्रस्ताव रखाते हैं, कभी कभी राब्ट्रीय एकता के नाम पर, साम्यबाद के नाम पर, समाजवाद के नाम पर साम्यवादी सदस्य सामने द्याने हैं। लेकिन उन को मालूम है कि ग्रविष्वास

¥339

प्रस्तावों को देश के विवेक की तूला में ग्रौर सदन के विवेक की तूला में जब रक्खा जाता है तो दो या तीन दिन की बहस के बाद सदन उन का निरस्कार कर देता **å** 1

ग्राज सदस्यों को सोचना चाहिये कि हमारा एक दश्मन चीन है, दूसरा दश्मन पाकिस्तान है, तीसरा दश्मन हमारी श्रान्तरिक गरीबी है। इन तीनों का समन्वय करते हुए उन को एक ऐसा वातावरण निर्माण करने में योग देना चाहिये जिस में शान्ति, संकल्प और काम करने की क्षमता पैदा हो देण में। यह नहीं होना चाहिये कि एक तरफ तो कम्यनिस्टों द्वारा हडतालें कराई जा रही हैं और दूसरी तरफ हमारे ग्राधिक ग्रायोजन की ग्रालोचना की जा रही है. जैसाकि श्री मसानी ने किया। तीन रोज इस ग्रविश्वास प्रस्ताव पर बहस होगी। क्याग्रज्छा होता कि हम तीन रोज तक एक रचनात्मक दिणा में सारे के सारे दलों के लोग बैठ कर इस बात पर विचार करते कि जिस के हाथ में सत्ता है. जिस के नेतत्व में देण की सरकार का संचालन हो रहा है. उस को सहयोग देने की अधावया प्रवित्यां हो सकती है, कौन कौन से कार्य हो सकते है, कौन कौन स सझाव हो सकते हैं जिन को देकर के हम देश के विकास में गत्यावरोध पैदा हो रहा है, बनाज की कमी और मुख्यों में वृद्धि हो रही है, उस में सहायता पहुंचा सकते हैं। एक दब्टिकोण यह भी हो सकता है श्री ससानी ने ग्रपने ग्रांकडों के भंडार भर दिये. लेकिन भीर किसी दिशा में उन्होंने कोई रचनात्मक सुझाव नहीं दिये कि खाद्य के सम्बन्ध में जो कमी है वह कैसे पुरी हो। हम ने यहां पर श्रीमसानी की भालोचना सुनी लेकिन भ्रपने भाधे घंटे के भाषण में उन्होंने कोई राय नहीं दी कि किस प्रकार से भ्रानाज की वृद्धि हम कर सकते हैं. कैसे 125 मिलियन टन ग्रन्न का उत्पादन देश में हो सकता है, इसी प्रकार से उन्होंने इस बात को नहीं सुझाया कि कैसे हम विदेशी मद्रा के सम्बन्ध में ग्रागे बढ सकते हैं. कैसे निर्यात को बढ़ा सकते हैं. उत्पादन कैसे बढ़ा सकते हैं ग्रीर रुपये का मूल्य जो 14 पैसा रह गया है वह कैसे सकते हैं। क्या यह स्वाभाविक है कि बजाय इसके कि विरोधी नहीं सरकार की ग्रालोचना करे कोई रचनात्मक मुझाव, कोई विकल्प उपस्थित करे। मैं समझता हं कि ग्रगर विरोधी दल मेरी यह राय मान ले तो हम लोग काफी बातें कर सकेंगे।

Motion

रही जन संघ की बात । खाली जन संघका ही यह कहने का एकाधिकार नहीं है कि देण में चीजों के भाव बढ़े हैं। हम जानते हैं कि भाव बढे हैं। जुन, 1964 से लेकर जुन 1965 तक के जो हमारे इंडेक्स है उन के अनसार दाम थाडे से बढे हैं किन्तु हम देखते हैं कि वह बढ़ते घटते रहते हैं। कभी कुछ बढ़े और कभी कुछ घटे। अभी श्री सुब्रह्मण्यम ने यह आयोजन किया है कि चौथी पंच वर्षीय योजना में कृषि पर पुंजीगत व्यय 4300 करोड़ रू० का हो। उस से उत्पादन बढ़ाने के जितने द्याधनिक ढंग हो सकते हैं उन के सम्बन्ध में कहा कि मेक्सिको सीड लाया जायेगा। श्री मसानी ने इस का मजाक उडाया। हमारे सामने यह प्रश्न है कि हाइविड सीड से जो खेती की प्रक्रिया है उस के लिए ग्रगर हम मेन्सिको सीड लेते हैं तो हम उस से चार गना ज्यादा म्रज्ञ पैदाकर सकते हैं, इसी तरह से भ्रगर हम शार्टर पैडी काप्स की जो प्रक्रिया है जिस में फसल 150 दिनों में पैदा हो जाती है जापान से उसे सीखें तो मैं नहीं समझता कि इस में कुछ धनचित बात हो सकती 81

श्रीमी० रुप्सानी: दस साल पहले करना चाहियेथा।

श्री राम सहाय पाण्डेय : श्री सुब्रह्मण्यम ने अपने आयोजन में इस बात को कहा है कि देश में कम से कम दसवें भाग जमीन के लिये खेती के साधन उपलब्ध किये जा सकते हैं, भ्रार्थात पानी का, खाद का, भूसंरक्षण का प्रबन्ध और जहां पर वर्षा निश्चित रूप से होती है वहां पर पैकेज प्रोग्राम की उन्नति की जासकती है। भ्रगर चौथी पंच वर्षीय योजना में यह भ्रायोजन सफल होता है तो जो कमी है हम उसे पूरा कर लेंगे धीर ब्रधिक उत्पादन कर के पी० एल॰ 480 के भन्तर्गत हम जो भनाज बाहर से मंगाते हैं उसे भी बन्द कर देंगे। यह हमारा संकल्प है स्रोर चौथी पंच वर्षीय योजना में हम 22 या 23 प्रतिशत पूजीगत व्यय करके उस कमी को पूरा कर लेंगे। जैसा श्री शास्त्री ने एक बार कहाथा हमारे देश का श्राधिक ढांचा ऐग्निकल्चर श्रांरियेन्टेड होगा । श्री मसानी को बतलाना चाहये था कि ग्रगर चौथी पंच वर्षीय योजना में 4300 करोड़ ६० में कुछ कमी पहती है तो हम उसे कैसे पूरा कर सकें। आरज भावश्यकता इस बात की है।

स्वाभाविक है कि जब हम को पैसा ज्यादा चाहिये तो हम की कर बढ़ाने पडेंगे। लेकिन जब कर बढ़ते हैं तो श्री मसानी नाराज होते हैं। धव बताइये कि श्री मसानी नाराज हो जायें, साम्यवादी नाराज हो जायें, भावों के बढ़ने की वजह से, जन संघनाराज हो जाये, दूसरे जो दल है वह नाराज हो जायें तो कैसे काम चलेगा। माखिर कुछन कुछ तो सिद्धान्त की रेखा रवानी चाहिये और रेखा में रह कर यदि हम प्रालोचना करें ग्रीर कुछ वैकल्पिक सुशावन दें, तो इस से यह होता है कि भविस्वास प्रस्ताव की जो एक राजनीतिक गरिमा होनी चाहिये, संमदीय प्रतिष्ठा होनी

चाहिये, वह नहीं होती है। ग्राखिर यह क्या है कि श्री क्रुपलानी जी भाषण दे दें भौर वह ग्रखबारों में छप जाये। ग्रब भाज श्री मसानी ने भी जो भाषण दिया वह कल प्रख्वारों में था जायेगा । इससे राष्ट्र को कोई उपलब्धि नहीं हो सकती। सब से बड़ी उपलब्धि राष्ट्रको यह होगी कि कुछ विकल्प देकर वहा जाये कि हम सहयोग करने के लिए तैयार है। योजना में इस प्रकार की कमी है धौर उस को पूरा करने केलिए हम भ्राप को यह ... बतलाते हैं। ग्रगर ऐसा होता तो भ्राप की रायकास्वागत किया उत्तता।

हम समझते हैं कि हमारी सरकार बड़ी चिन्ता के साथ एक तरफ रक्षा कर रही है हमारी सीमाघों की, दूसरी तरफ गरीबी के निराकरण का उपक्रम कर रही है श्रीर तीसरा काम योजना बनाने का कर रही है। इन तीनों का समन्वय करते हुए हम चाहते हैं कि संकल्प के साथ धारो बढें। कोई कारण नहीं है कि इस ग्रवस्था में हमारी खाद्य नीति में सुबार न हो ग्रीर भावों में जांबुद्धि हो रही है उस में कमी न हो, भीर हमारा जो संकल्प है देश की एकता भीर प्रसन्ताको श्रक्षण रखने का ग्रीर उसे शक्तिमान बनाने का उस को हमपूरान कर सकें।

र्था मसानी ने कहा कि हमें नानएलाइंड न रह कर मन्तर्राष्ट्रीय मैत्री करना चाहिये। घन्तर्राष्ट्रीय मैत्री का क्या घर्ष होता है ? उसका स्रयं होता है कि हम स्रपने स्नाप को मारगेज कर दें। हम समझने हैं कि नान-एलाइनमेंट के सिद्धान्त का जो हमारे स्व० प्रधान मंत्री ने प्रतिपादन किया था उसके पीछे एक बात थी। हमारा देश बहुत बड़ा है, उसमें एक बड़ी भारी जन मक्ति है। हां, हमारे देश में थोड़ी गरीबी है, पर उसको हम प्रपनी मोजनाओं के द्वारा दूर करेंगे। इस दशा में कोई कारण

[श्री राम सहाय पाण्डेय]

नहीं है कि हम प्रपने ग्राप को वैस्टर्न कंट्रीज के हाथों मारगेज कर दें और ग्रमरीका से एलाइन हो जाएं। हम समझते हैं कि ग्रगर कम्यूनिस्ट लोग हम से रिणया के साथ एलाइन होने का प्रस्ताव करें, तो उसको भी हम ग्रस्वीकार करेंगे। इसी तरह से हम को मसानी साहब का पश्चिमी राष्ट्रों से एलाइन होने का प्रस्ताव भी ग्रस्वीकार कर देना चाहिये।

हमको ग्रपने देश की शक्ति को बढ़ाना चाहिये. ग्रगर हमारी शक्ति बढ़ेगी तो धन्य देश हम से मित्रता करने के लिए स्वयं दौंडेंगे, न कि हमको उन से मिलता करने के लिए दौडना होगा। मिल्रता तभी होती है, जब भ्रपने में शक्ति होती है। भीर उस शक्ति को बढने के लिए यह भावश्यक है हम संकल्प के साथ ग्रायोजन में सहयोग करके उसको पूरा करें। धाज देश के सामने जो संकट है, उसमें हम चाहिये कि हम कन्धे से कन्धा मिला कर, संकल्प के साथ उस संकट का सामना करें भीर टेश की एकता को सुदुढ़ करने का प्रयत्न करें, यह राष्ट्र के प्रजातंत्र की बात है। इस राष्ट्र के प्रजातंत्र के प्रति बड़ा भारी पड़यंत्र चीन ने किया और चीन के समर्थं क भौर भी हैं ग्रीर उन समर्थकों को ग्राज भी यह विश्वास है कि वहयंत्र के माध्यम से वे हमारे जनतंत्र की जड़ें हिला सकते हैं। मसानी साहब को यह सोचना चाहिये कि भगर कहीं जनतंत्र की जड़ें इस देश में हिल गयीं तो न श्री मसानी रहेंगे, न स्वतंत्र स्थापार रहेगा ग्रीर न स्वतंत्र दल ही रहेगा।

15.32 hrs.

[Dr. SAROJINI MAHISHI in the Chair]

काग्रेस वैडेड है प्रजातंत्र से । यह उसका ग्रादशें है ग्रीर इसकी रक्षा के लिए जो ग्री स्चनात्मक सुक्षाव ग्राप देसकते हैं भ्रापको देना चाहियं, भ्रौर जिन लोगों ने इस सरकार के विरुद्ध चीन का समर्थन किया है उन से भी मावधान रहना चाहिये।

प्रन्त में हमारा जो ब्रिगेडियर काइमीर में मारा गया उसके प्रति मैं प्रपनी श्रद्धांजलि प्रपित करता हूं और हमारे जो जवान चौदह चौदह हजार फीट की ऊंचाई पर चढ़ कर शत्नु के प्राक्तमण को प्रपने प्रत्याक्रमण से विफल कर भारत की रक्षा कर रहे हैं उनके प्रति हमारा मस्तक श्रद्धा से शुक जाता है। और उनके साथ ही हमारा मस्तक श्रद्धा से उन काश्मीर के लोगों के प्रति भी श्रुकता है जिन्होंने बड़े प्यार और सहयोग से हमारी सहायता की।

हम ध्रपने रक्षामंत्रीके उस संकल्प को जिसको हमारे प्रधान मंत्री ने भी दूहराया है, कि हम तब तक चैन से नहीं बैठेंगे जब तक एक एक इनफिलट्रेटर को देश से बाहर नहीं निकाल देंगे, पूरा करेंगे। देश की प्रभासत्ता की रक्षा के लिए हम सब एक हों भीर एक हो कर ही हम अपने देश का कल्याण कर सकते हैं। ग्रगर ग्राज हमारे अन्दर कुछ कमी है तो यह कल दूर हो जाएगी, ग्रगर कुछ ढिलाई है तो वह कल दूर कर वी जायेगी; ग्रगर ग्राज हम एकता के माध्यम से, ग्रायोजन के माध्यम . से, शक्तिके माध्यम से ग्रपनी प्रभुसत्ताकी रक्षा कर सकेंगे । यदि हम ऐसा कर सकेंगे तो संसार हमारी तरफ दौडेगा। हम को उससे मित्रता की याचना करने की म्रावश्यकता नहीं रहेगी।

इन शब्दों के साथ मैं निवेदन करता हूं कि सदन से धौर विशेष रूप से श्री मसानी जी से कि धगर उनमें कर्तव्य पालन की भावना जाग्रत हो गई हो, तो वे धपना प्रस्ताव वापस लेलें।

Shri P. R. Patel: This is a censure motion moved by the Swatantra Party, and since they could not muster a strength of 50 by themselves, it has been supported by the Communist Party, the Jan Sangh and other groups. It is a funny thing in democracy. The ideologies of these four or five groups or parties differ. They are minussing each other; they do not make additions, but they divide each other. And yet on this censure motion, they have all stood up. censure motion is always to oust the Government in power and to show readiness to shoulder the responsibility? which group is there opposite which can shoulder the responsibility? Neither the Swatantra Party nor the Communist Party nor any other group is in a position to do so now. So, a censure motion in such circumstances is really most undemocratic.

My hon, friend referred to the fact that the Congress had been in power for the last fourteen or fifteen years or more and should, therefore, be ousted. I would say that it is for the people, and not for Shri M. R. Masani or the Swatantra Party. I am sure that considering the way in which the Swatantra Party works to-day perhaps the people will ouat the Swatantra Party from the sphere of politics altogether.

My hon, friend the lady Member from the Communist Party was very critical of detentions under the Defence of India Act, the DIR and so on. We do not like detentions. We are for the liberty of one and all.

Shri J. B. Kripalani: Who does not like it?

Shri P. R. Patel: We do not like detentions. Even the Congress people do not like detentions. But there are certain circumstances when we have to put restriction on the liberties of individuals, because there is no other way out. You know that in our country the Communist Group wanted to create such a stuation as would

help them to capture power. So, they imitated the Viet Cong.

Shri J. R. Kripalani: Why do you not ban the party?

Shri P. R. Patel: The Viet Cong are used by North Viet Nam and they want to capture power and put end to the democratic rule in South Viet Nam. My hon, friends from the Communist Party wanted to do same thing here, but the shrewd Home Minister saw the game and put them behind the bars. And now they clamour that they must be given liberty. Liberty to do what? To invite China here? To create trouble here? create disturbances here? What should they be brought out from the prisons?

Shri J. B. Kripalani: Who invited China?

Shri P. R. Patel: I think that it was a wise step on the part of Government to have put these people in jail. Today, the rightists amongst the communists clamour for the liberty of the Leftists. Whether inter se quarrel between themselves or not or whether it is a game between them, I do not know. But if the Rightists are really opposed to the actions. workings and ideologies of Leftists Group, why should they try to see the Leftists free from It seems that they are one prisons? and the same. After all, the colourright or left-does not make any difference. A communist is a communist and the loyalty of a communist naturally is not to this country. They were never loyal in 1942 and even today if there are some communist groups trying to capture power here and to have a dictatorship here then those people would say that they are for liberty and those persons are freedom-fighters liberators. I would submit that those liberators deserve to be in cells and not outside,

I have every respect for my hon. friend His Highness from Bikaner. [Shri P. R. Patel.]

His was a studied speech and I must admit a rational speech. He refurred to detention of Praja Parishad workers by the ex-rulers in our country. I was detaind in 1942 by the ex-ruler of Baroda. So many others were also detained. But those rulers were in the country just to give long life to British rule; we wanted to end the British rule.

Shri Karni Singhji; Not in all cases.

Shri P. R. Patel: 99 per cent. If one per cent was there, it was helpless, it could not do anything. So naturally that fight was different. That was a fight for the freedom of the country. But today what did they do in Patna, Kolhapur, Sholapur, Calcutta or any where else. Well, to compare that fight with today's arson, rioting and looting, to compare these acts to the acts of 1942-I say there cannot a more stupid thing than that. 1942, we were fighting the foreigners for our freedom. Today, who are the people who are instigating the people and want to create troubles in the And at what time? When country? we are fighting Pakistan. When we have to face China. At this time. they are resorting to strikes and all those things. Are these patriotic People know it, acts?

I want to say a word of praise for the Jan Sangh members' demonstration of one lakh. It was a peaceful demonstration. I give credit to them.

Shrimati Yashoda Redy (Kurnool): But they are not so orderly in the House.

Shri P. R. Patel: But there is one thing. For staging a demonstration of one lakh, what amount of money must have been spent? Leave aside the question of money. If at all they wanted to demonstrate against Pakistan or against anything done by the Government in that connection, the best course for them would be to

march to Kashmir and help the people of Kashmir to drive out the infiltrators. That would have been the best patriotic work they could do. Instead of that, they are staging demonstration here and shouting slogans. Will this in any way help?

श्री हुकम चन्द कछवाय : ग्राप भी पहले यही करते थे।

Shri P. R. Patel: Will this help in any way to beat Pakistan or any other enemy of the country? I would request my friends to give strength to the defence of the country in removing the infiltrators.

Shri Masani referred to international things. You know agriculture is my subject. But my friend referred to the international situation and suggested that we have to face China Pakistan and now in the western countries Pakistan is not liked and so we must have friendship with western powers. I am not opposed to friendship with the western powers. whoever At the same time, friendly to us, we should be friendly to that country. If Russia is friendly to us, there is nothing wrong in our being friendly with Russia. does he say that we should be friendly only with the western countries? am not, as I said, opposed to friendship with western countries. see America. We were attacked the Rann of Kutch. What weapons were used? American weapons. brought this fact to the notice of the US Government. They were helpless.

An hon. Member: Why halpless?

Shri P. R. Patel: Whatever be the reasons—after all, there are political reasons—they may not have any control over the weapons they have given. So instead of depending on America, England or Russia, I am of opinion that we should be militarily very strong. We must manufacture our own arms and ammunition and

see that we are self-sufficient in that also. That is the only way we can go about the problem.

Then my hon, friend referred to the rural situation and rural poverty.

श्री हुकम चन्द कछवाय : ऐटम बम बनाग्रोगे कि नहीं ?

Shri P. R. Patel: I know that the income in the rural side is about 68P. per capita. If the income of those persons like contractors, teachers, lawyers and other professional people, artisans and so on living in rural areas, is calculated and then the income of persons living on agriculture is calculated it would be much below 40P. My friend says that after all these 17 years of independence this poverty is there. But what was the condition of these people in 1947? Was their income 40P then or much less? Has it increased or decreased? I would not say they have prospered because of having an increase in income by 10 paise. If they earn just 10P more, one cannot say that they have become prosperous. But the fact remains that the income has increased. To that extent, Shri Masani should give credit to the Government. But I am sure he won't.

Then he said that we are importing foodgrains and objected to it.

Shri M. R. Masani: I did not.

Shri P. R. Patel: I thought he objected to our spending money on importing foodgrains. Anyway, it very good that he does not object. But if we look into our agricultural production, we see that it has increased. How far it has benefited agriculturists is a different question. I am not going to discuss it now. But agricultural production has increased. Even with that, to feed our people, we have to import foodgrains. We are helpless. We cannot allow people to die of hunger. If we import, naturally our economic position would be bad. It is only the import of foodgrains that has affected our economic position. Our economy has become worse because of it. So the only way out is to have more production. Our Minister of Agriculture is trying his level best to have more production.

Then Shri Masani referred to Mexican wheat seeds...

Shrimati Renu Chakravartty: And Formosan paddy seeds.

Shri P. R. Patel: If it gives more yield, if Mexican wheat seeds yield more, what is wrong?

Shri M. R. Masani: My only point was that it took you fifteen years to do this sensible thing.

Shri P. R. Patel: The British were ruling us here at that time. He was here. He did not suggest it uptill now. After all, you are more intelligent than the Government. You should have suggested, but you did not suggest and this suggestion has come from the Government. The Government now wants to increase food production by importing this Mexican seed to overcome our deficit. What is wrong about it?

Shri M. R. Masani: Nothing wrong. It took you fifteen years.

Shri P. R. Patel: Maybe even after 15 or 17 years, but what is wrong with it? So, my submission is that we are trying our level best to meet food deficit.

He said that the Agricultural Prices Commission fixed the minimum prices and then left it to the States to fix the maximum prices. Under the circumstances that had to be done, and that was done, and that is in the interests of the farmers. What is wrong in that?

So, my submission is that whatever steps the Government takes should not be criticised. Whatever is good should be preised.

My hon, friend Shri Vyas referred to the Madhya Pradesh Government.

[Shri P. R. Patel]

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My information is that the Madhya Pradesh Government indulged profiteering.

Shri Bade: That is wrong.

Shri P. R. Patel: The profit was not only 50 per cent, it went up to about 100 per cent. I think a Commission should be appointed to enquire into this. That advantage was taken by the Madhya Pradesh Government of the zonal system, and the zonal system is there because the States make a profit.

श्री स॰ मो॰ बनजी (कानपूर) : सभापति महोदय, मैं इस ग्रविश्वास-प्रस्ताव का समर्थन करने के लिए खड़ा हम्राहं। म्राज से काफ़ी दिन पहले हम लोग यह सोचते थे कि हमारे देश के सामने जो सवालात है, शायद हमारी सरकार उन को हल करने की कोशिश करेगी, लेकिन इस बारे में हमें निराणा ही हुई ।

सब से पहले मैं कच्छ के समझाते की तरफ ध्यान भाकषित करना चाहता है। जिस समय युद्ध-विराम की घोषणा हुई, उस समय हमारे देश के ग्रत्पसंख्यक भाइयों के दिल्लों में जो उत्तेजना ग्रांर ग्राशंका थी. वह कम हुई और उनको कछ सन्तोप हुआ। लेकिन बाद में इकरारनामें में दिब्धनल श्रीर श्रारबिदेशन की बात पढ़ कर हम लोगों को बड़ा दुखर्रे भीर श्राप्त्रमयं हुआ। इस मामले में घारबिटेशन का केवल हम ही बार बार विरोध नहीं करते थे, बल्कि सत्तारूक दल के काफी जोहरत वाले वस्ता लोग भी इस सदन में कहते थे कि सावरेन्टी धाफ विस कन्द्री इस नाट प्रारुविदेवल । मैं समझता था कि 1959 भीर 1960 के समझौतों का परिणाम देख कर, जिन की पाकिस्तान ने बार बार भवहेलना की, शायद हमारी सरकार को कुछ धक्ल थ्रा जाये ग्रीर वह ऐसा समझौता न करे। लेकिन मैंने देखा कि इस सरकार ने अंग्रेजों या अमरीकियों के दबाब से या भपना मनोबल दुर्बल होने की

वजह से दिब्युनल की बात भी मान ली । मैं भालोचना की दृष्टि से नहीं कह रहा हं, लेकिन ग्रगर ग्राज देश के लोगों से---ग्रक्लियत भौर भक्सरियत दोनों से--पूछा जाये, तो मैं समझता हं कि हर एक ग्रादमी यही कहेगा कि हिन्दुस्तान ने जो ग्रपनी रजामन्दी से श्रपने देश की भूमि के बारे में ट्रिब्यनल या पंच-निर्णय की बात मान ली है, वह मिसाल किसी भी देश की तारीख में नहीं मिलेगी। --··· - . •

हम दुर्बल हो सकते हैं--हो सकता है कि दूसरे देश शायद हम से ताकतवर हों, लेकिन न्नाज दुनिया के इतिहास में यह भ्रनोखी मिसाल है कि रजामन्दी के साथ, घर में बैठे हए हम लोगों ने कहा कि हमारी धरती का मामला दिव्युनल के हाथों में दे दिया जाये, जिस में दो सदस्य होंगे, जो न हिन्दस्तानी होंगे भ्रौर न पाकिस्तानी, जो कि भ्रपने चेयरमैन का चुनाव करेंगे। उस दिब्युनल के द्वारा हमारी भिम के बारे में पंच-निर्णय होगा। हमें ग्राणा नहीं थी कि यह सरकार देश के साथ इतना बड़ा विश्वासघात करेगी।

भ्राज सत्ता की बागडोर जिन लोगों के हाथ में है. वे इस देश में ग्राजादी की लडाई लडेथे। मैं यह दावा नहीं करता हं कि मैं उन से ज्यादा देशभक्त हं। न मेरी देशभक्ति उन से ज्यादा है भीर न मेरा त्याग या बलिदान उन से ज्यादा है। लेकिन एक नागरिक होने के नाते मैं यह महसूस करता हं कि कच्छ के समझौते से पाकिस्तान को बढावा मिला, जिस का नतीजा यह हमा कि पांच छः हथियारबन्द पाकिस्तानी वादिए काश्मीर में घस बाये, उन्होंने वहां पर सैबोटेज करने की कोशिश की और काश्मीर की जनता को ग्रातंकित किया । मझे याद है कि जिस दिन समझौते की घोषणा की गई. उस दिन भखबार वालों ने जब मझे पूछा कि इस बारे में मेरी क्या राय है. तो मैंने कहा था कि पाकिस्तान का निशाना काश्मीर है।

ग्राज कहा जाता है कि काश्मीर में जो पाकिस्तानी लोग घुस ब्राये हैं, उन को हम लोगों ने मारा है, पोटा है, निकाल दिया है। उस के लिए मैं सरकार घीर घपने जवानों को बघाई देना चाहता हं। मैं ग्रपनी श्रद्धांजित ग्रर्णित करना चाहता है उस विगेडियर, दूसरे धफ़सरान भ्रौर उन जवानों को, जिन्होंने हिन्दुस्तान की धरती की हिफाजत करते हुए अपनी माहति दी। लेकिन मैं सुरक्षा मंत्री महोदय और गृह मंत्री महोदय से यह पूछना चाहता हं कि एक साल पहले सेंट्रल इन्टेलिजेंस ब्यरों ने जो यह रिपोर्ट दी कि काश्मीर की हालत बिगड़ रही है, काश्मीर में सूरक्षा रखना मश्किल हो जायेगा, पाकिस्तानी कभी मजा-हिंद की शक्ल । श्रीर कभी किसी दूसरी शक्ल में धीरे धीरे अमीर में घसने की कोणिश कर रहे हैं, तो उस पर उन्होंने क्या कार्यवाही की। पंद्रह दिन या एक महीना पहले हमारे सूरक्षा मंत्री जी ने भाषण दिया---जेनेरल चौधरी भी गये हुए थे-- कि काश्मीर में कोई डर की बात नहीं है, लेकिन बाद में श्रचानक हमें मालम हथा कि पांच हजार हथियारबन्द पाकिस्तानी काश्मीरियां के कले जे में छरा घोंपने के लिए चले ग्राये गौर उन्होंने वहां पर ग्रातंक फैला रखा है।

यह नादानो नहीं, श्रमावधानी नहीं, श्रमार जान-वृत्र कर इन्टेलिजेंस की रिपोर्ट पर एक्शन नहीं लिया गया, तो चाहे कोई दूसरी बात न भी हो, केवल इसी बात पर कि काश्मेर में हजारों की नादाद में इन्फिल्ट्रेटर ग्रा गए, मैं समझता हूं कि भगर सरकार में थोड़ी भी भी शर्म हया होती, तो वह खुद ही इस्तीफा दे कर गही से हट जाती। ये दो बात ऐसी है, जिन से हर एक हिन्दुस्तानो के गर्व ग्रीर मिम्मन पर ठम नगी है। इसलिए मैं समझता हूं कि यह सरकार काफी निकम्मी हो चुकी है भीर श्रव इसे नहीं रहना चाहिए।

माज हमारे देश की हालत क्या है ? जब 1947 को देश माजाद हुमा था, तो सारे देश में एक खशी की लहर दौड़ गई थी। लोगों ने सोचा था कि हमारे घरमानों की जो किस्ती भवरों में लड़खड़ा रही थी, शायद घब उस को साहिल मिल जाये। लेकिन हमा क्या ? भ्रमीर भौर भ्रमीर हो गया, लखपति करोड-पति हो गया । करोडपति घरबपति हो गया । इस के मकाबले में जिसकी सौ रुपये प्रामदनी थी, महंगाई की वजह से उन सौ रूपयों की कीमत साठ रुपये रह गई भौर साठ राये पाने वाले की तनस्वाह की कीमत चालीस रूपये रह गई। जो बेकार है, वह एम्पलायमेंट एक्स-चेंज--हालांकि बेयर इस मचित द वि एक्स-चेंड देवर-में चक्कर लगाता लगाता घर बापस ग्राजाता है। जो मामली मकान में रहता था, महंगाई ने उस की कमर तोड दी भीर वह झोंपड़ी में रह रहा है। झोंपड़ी में रहने वाला सडक पर लेटने लगा भीर सहक पर लेटने वाला मरघट की तरफ जाने लगा । हम लोग भाजाद हिन्दुस्तान का यह नजारा देख रहेथे, जिस में मरने की आजादी है, भखमरी की धाजादी है। घाज पन्द्रह मोलह सालों के बाद भी यह कहा जाता है कि हम क्या करें, हिन्दस्तान का पापुलेशन काफी बढता चला जाता है। फैमिली प्लैनिंग होनी चाहिए। मैं समझता हुं कि सन् 1947 में, जब हिन्दस्तान घाजाद हुआ, जो बच्चा पैदाहमा उस वक्त चार या पांच सेर का भ्रनाज था, भ्राज जब वही बच्चा 18 माल का जवान हुआ, तो चीन से लड़ने के लिए वह नैयार, पाकिस्तान से लड़ने के लिए वह तैयार, इंजीनियर बनने के लिए वह तैयार, डाक्टर बनने के लिए वह तैयार, लेकिन धगर उसकी दो वक्त स्वाना न मिला तो उस की जदानी किस चीज में बदल जायेगी, इस का प्राप निर्णय करें। प्राज प्रगर ग्राप देखें तो ऐसे मौके पर जब हम यहां बहस कर रहे हैं कोल्हापूर में लोगों ने रोटी मांगी तो उन को गोली दी गई । मेरे मिल्ल, मांच्यज्जिज दोस्त पटेल साहब न कहा कि लोगों ने घनाकी फैला रक्खी है,

## [श्री स॰ मो॰ बनर्जी]

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लट होती है। लेकिन क्यों लटा लोगों ने कि रोटी दो । लोगों को खाना नहीं मिला । हम लोग 1943 नहीं होने देंगे । यह नहीं होगा कि इस्फडानी भीर सोहरावर्दी ने दस दस पन्द्रह पन्द्रह करोड रुपये कमा लिये नर नारियों की लाशों के ऊपर । वह हम नहीं होने देंगे कि डस्ट बिन पर इन्सान ग्रीर कुले की लड़ाई का नजारा देखाने को मिले या यह देखाने को मिले कि पन्द्रह साल की बहन ने भ्रपनी असमत बेच दी दो मटठी ग्रन्न पर। यह नहीं हो सकेगा। भाज ग्रगर लोगों को खाना नहीं मिला तो हम लोग उसे देखेंगे, चाहे डी० ग्राई० ग्रार० लगे या गोली लगे। यह जरूर देखेंगे कि खाना मिले तो सब को मिले वर्ना मंत्रिमंडल को भी खाना न मिले । सीबी बात है । रोटी के बदले गोली, चावल के वदले गोली, बाज हिन्दस्तान में यह तमाम चीजें देखी जा सकती हैं।

### 16 hrs.

मैं एक मिनट के लिए ग्रापील करूंगा ग्रपने मिल्रों से कि हमारी उन की लड**ा**ई ग्राखिर ग्राज कैसी है। क्या हमारे भाई वह नहीं हैं, क्या हम लोगों ने उन से राजनीति नहीं सीर्धार्था, क्या तालीम नहीं पाई थी। क्या वाकई हमारी लडाई महाभारत की लडाई नहीं है । जम कीरवं भीर पाण्डव हैं भीर हमारी पांच गांव की लड़ाई है। रोजी, रोटी, कपड़ा, मकान और भ्रस्पताल यह पांच गांव हम को मिलने चाहिये। ग्राम लडाई करूक्षेत्र में हो या न हो लेकिन इसके लिए दिल्ली की पार्लिया-मेंट ग्रीर लखनऊ की ग्रसेम्बली में, सहकों पर, गलियों में कौरव भीर पाण्डवों की लड़ाई जरुर होगी। धौर इस लडाई में जीत हमारी होगी। भगवान कृष्ण जो जनतः है हम उस के चरणों पर बैठे हैं ग्रीर ग्राप उसके पर बठे हुए हैं, इसलिए जीत हमारी होगी यह मैं बतलाना चाहता हं।

भाज हमारे मिल्लों को कम्युनिस्टों से बड़ा डर है। लेकिन उन की पालिसी माज

क्या है। धमरीका से व्हीट धौर सोवियट युनियन से बीटो । प्रजीब पालिसी है । क्या इस तरह की पालिसी चल सकेगी । चाहे राष्टीय नीति हो चाहे प्रन्तर्राष्ट्रीय नीति हो, हमारी एक नीति होनी चाहिए । लोगों को भखा मार कर किसी भी हालत में कोई भी सरकार चल नहीं सकती है।

माप वर्कर्स की मयवा मजदूरों की बात को लीजिए । बोनस बिल ग्राप लाये । बोनस कमिशन बैठा । बड़ी खुशी हुई हम लीगों को । लेकिन श्री दांडेकर ने ऐसा डंडा मारा इस सरकार को कि उस की हिम्मत ही नहीं होती। एक तरफ बैठे हैं लीडर, सरकार के नुमाइन्दे ग्रीर मजदूरों के नमाइन्दे लेकिन दांडेकर साहब ने ऐसा डंडा मारा कि बिल में उस की झलक तक नहीं नजर धाई। उस का भ्रसर सरकार तक गया नहीं।

इसी तरह से महंगाई के बारे मे भी एक कमिशन बैठा, दास कमिशन । सुप्रीम कोर्टके एक जज को कमिशन की शक्ल में बिठलाया गया । उन्होंने कहा कि डियरनेस श्रलाउंस का फार्मला रिवाइज होना चाहिये। 22 लाख सरकारी कर्मचारियों में से साढे चीदह लाख की तन्हवाह 100 रु० से कम या 100 रुपये तक, 2 लाख, 74 हजार की तन्स्वाह 109 रु० से 250 रु० तक । इस तरह से 22 लाख सरकारी कर्मचारियों के भाग्य का निर्णय श्री कृष्णमाचारी ने कर दिया। वादा किया कि हा, कमिणन की रिपंटिं को मानेंगे, लेकिन डियरनेस ग्रलाउंस का फार्मला रिवाइज नहीं हथा । मारटरी से पुछिये उन की भाज बया हालन है। उन की तन्हवाह बलास 4 एमलाईज से भी कम है। बाक्टर परेणान हो कर मरीजों को छोड़ कर ध्रपनी सर्विस कंडिशन्स की बात कर रहे हैं, इंजीनियर परेशान हैं। फिर भी सब से घाश्चर्य की बात है, मेरे लिए ग्रष्टम ग्राप्ट्यं है कि कोई नहीं चाहता तब भी यह सरकार चल रही

है। मैं भाप से कहता हूं कि भाज भी भाप कांग्रेस के सदस्यों से पुछिये। वह भी मेरे जैसी बात करते हैं, हम से ज्यादा जले हए दिल की पुकार उन में है, लेकिन क्या किया जाये, वह कह नहीं सकते। उस के लिए घगर कोई मावाज उठाना भी चाहे तो उस के लिये हीं ब बाई ॰ बार ॰ मौजूद है। मैं श्री नन्दा से निवेदन करना चाहता है जिन की मैं समझता हं कि बहुत ईमानदार भीर योग्य व्यक्ति हैं कि ग्रगर वाकई वह लेफ्टिस्ट कम्यनिस्ट्स से लड़ना चाहते हैं तो सिद्धांत के धाधार पर लड़े। उन को जेल में बन्द कर के उन से नहीं लड़ा जा सकता । इस सम्बन्ध में कुछ लोगों का कहना है कि गलत तरीके से उन को जेल में डाला गया है। प्रगर श्री नन्दा सिद्धांत के पक्र हैं, गांधी जी के चरणों में बैठ कर के धगर उन्होंने राजनीति सीखी है. धगर उन की राजनीतिक जागति श्रीर राजनीतिक चेतना गम्भी? है, मजबत है, तो मैं समझता हं कि एक लेपट कम्युनिस्ट नहीं, दो लेफ्ट कम्यनिस्ट नहीं, सब उन से टकरा कर चुरहो जार्येंगे। लेकिन यहां सवाल यह है कि भाज सरकार लोगों को डी०भ्राई०भार**० में क्**यों गिरफ्तार कर रही है। डा॰ लोहिया गिरफ्तार हए, मनीराम बागड़ी गिरक्तार हुए, धौर भी गिरफ्तार होने वाले हैं. इसलिये कि बोट बाफ नो कांफिबेंस की कोई बात ही न रहे। इन गिरफ्तारियों से कभी-कभी खयाल ग्राना Ř . . .

एक माननीय सबस्य : भ्राप भी गिर्फतार हो जाइये।

श्री स० मो० बनर्जी: प्रगर प्राप को तकलीफ हो तो हम भी हो आर्थे। मैं जानता हं कि चंकि ग्रविण्वास प्रस्ताव माया हुन्ना है इसलिए प्राप की हरचन्द कोशिश होगी कि गलत या सही हंग से सरकार को बचाया जाये। लेकिन एक दफे ग्राप श्रपने दिल को टटोल कर देखिये कि क्या बाकई में देण की उन्नति हुई है। ग्रगर भ्राप ग्रांकडों के दलदल में फंस गये तो धाप का वही हाल होगा जो कि

एक पुराने भोवरसियर का हुमा था। उस को मपने जपर वहा भरोसा था। हमेशा मौसत निकाला करता था। अब रिटायर हो गया तब एक नदी को पार करने लगा। लोगों ने कहा कि देखों इब आधोगे, नदी गहरी है। उस ने कहा नहीं ऐसा नहीं हो सकता, मैं गहराई का धौसत निकास लंगा । उस ने मोचा कि उस का बच्चा साढे तीन फीट है, बीबी पाच फीट है भीर वह पाच फीट माठ इंच है। भौसत साढ़े तीन फीट घाता है इस-लिए बच्चाभी इव नहीं सकता। उस ने बच्चे को पहले भेजा, बच्चा डब गया, बह कहने लगा कि ड्रव नहीं सकता, भीसत साढ़े तीन फीट है। इस के बाद उस ने भपनी बीबी को भेजा। बीबी भी इब गई। वह कहने लगा कि भगवान, भेरा ग्रीसत ज्यों का त्यों कृतवा डवा क्यों। उसी तरह से सरकार मोचती है कि भ्रीसत तो ठीक है फिर देश वयों डुव रहा है। इस का पता उसे प्राज तक नहीं चला । सरकारी भांकड़े बतलाते है कि चीजें देश में बहुत है। गेहं बहुत, चीनी बहुत है, चायल बहुत है, लेकिन तब भी हिन्द्रतान में भक्तमरी क्यों है।

में दो बातें कहना चाहता हुं। मैं चाहता हं कि बार-बार यह प्रविश्वास प्रस्ताव न धाये । धगर बार-बार प्रविश्वास प्रस्ताव श्राता है तो यह सरकार को शोभा नहीं देता कि यह रहती रहे। मैं चाहता हं कि झाज इन चीजों को ले कर देश में दूबारा चुनाव हो। माखिर हम कोई खानदानी एम० पी० नहीं हैं। हमारे पिता एम ० पी० थे इसलिए हम भी एम० पी० बने रहें यह हमारा दावा नहीं है। इसलिए तमाम की तमाम बीजों को देख कर भाज इस बारे में फैसला करना है कि देश की उन्नति हो रही है या नहीं। भ्रगर देश की उन्नति नहीं हुई तो क्यों नहीं हुई । पहली पंच वर्षीय योजना से लोगों को बहुत उम्मीहें थीं। लोगों ने कहा कि सब कुछ मिलेगा। खाना मिलेगा, धनाज मिलेगा, दूसरी पंच वर्षीय योजना में कहा गया कि एक मिलियन

## [श्री स॰ मो० बनर्जी]

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न्य जाब होंगे। कम से कम 80 लाख लोगों को नौकरी जरूर मिलेगी, लेकिन उस के बाद रिट्चमेंट हमा । लोगों ने पूछा कि रिट्चमेंट क्यों हुआ तो कहा कि यह होस्योपैधिक दवा है, बीमारी को बढ़ा कर फिर घटाया जायेगा । तीसरी पंचवर्षीय योजना चल रही है, चौथी पंच वर्षीय योजना ग्राने वाली है, लेकिन मैं समझता हं कि देश की हालत गम्भीर है, देश की हालत खराब है। इस मौके पर सरकार को चाहिये कि वह खद देखे श्रीर फैसला करे कि क्या वाकई वह गही के योग्य है या नहीं। ताकत उन लोगों के हाथ में है. डी॰ बाई॰ बार॰ उनके पास है, वह दशभूजा है। स्राज वह चाहे जिस तरीके से चले लेकिन जमाना बार-बार कह रहा है, लोगकहरहे हैं कि:

> ''तुम्हारी पालिसी भपने खंजर से भ्राप ही खुदकशी करेगी,

जां शाखें नाजुरू पर ग्राशियाना बनेगा, नापायेदार होगा ।"

Shri Kappen (Muvattupuzha): Madam Chairman, in a parliamentary form of democracy, the no-confidence niotion is a powerful weapon in hands of the opposition to bring down the Government and take up the administration but it is a weapon which is rarely used and used only for the purpose of taking up the administration. But here in India, every now and then we have to confront a no-confidence motion. Simply because there are 50 Members to support a motion. it is neither fair nor proper to move such a motion, And who are these 50 Members? They are drawn from parties and groups who have divergent views, whose ideals and are different, and that is reflected in delivered here the speeches While Shri Masani was for removing all control my hon. friends of Communist party were for control. Which of the opinions is the Government to accept? This reminds me of the story of a rather greying young man who had two fiancees. One of the fiancees did not like his white hair; the other fiancee did not like his black hair. So, when he went to one of them, she plucked out all the white hairs and when he went to the other she plucked out all his blackhair. (Interruption). Finally, what happened was that he had nothing left on his head! Therefore, if this Government is to follow the advice of the Opposition, its position will be that of the young man.

Now, what are the reasons that prompted the Opposition to move this no-confidence motion? The two main reasons advanced are, firstly, difficult food situation which the Opposition cared to call the food crisis and secondly, the high prices. is there really a food crisis in India to day? (Interruption). The fact is so long as foodgrains are available at reasonable prices most of us would not think of a food problem even though the available food may not be sufficient to meet the minimum food demands of the entire population. Thus, in 1955 with the availability only of 67 million tons of foodgrains. we never talked of a food situation or of a food crisis. Even the Planning Commission thought that the increase in production would help to stop inflation and stabilise the economy. This view obtained support from the fact that the index of cereal prices which stood at 100 in 1952-53 came down to 76 in the year 1955. In 1959, with a record production of 77 million tons of foodgrains, a team of agricultura! experts from foreign countries telling us that India was facing a food crisis. How do we account for shift in view? It cannot be so simply because of the increase in population Because, within this period. the population increased by eight per cent, while food production had creased by 12 per cent. Evidently. therefore, it is not the availability of food that matters, but it is the price. If people have not got the purchasing

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power, then, the availability of only 67 million tons of foodgrains does not cause us any concern, but if the people have the purchasing power, if standard of living is high, if they have got the money, with a record availability of 77 million tons, we are again confronted with a food crisis.

In the current year also, the case is the same. With a record estimated production of 88.8 million tons and an import within the last seven months of 4.3 million tons, we are again faced with a food crisis. We must remember that the target fixed for the end of the third Five Year Plan is only a 100 million tons. Therefore there is availability, within seven months of the year, of 93 million tons of Another two million tons are going to be imported. Yet, we are facing food crisis. It is not because food as not available. It is because the people's standard of living has gone up. They have got the money to purchase the food they want. Not only that. Money in the hands of producers has another effect on the availability of foodgrains. When the producers have got money, they have a tendency to hold on to the stock in the expectation of better price. Also, 11 gives inducement to the rate of consumption. So much so, the marketable surplus is less even though the production is high. This has clearly brought out in the pamphlet prepared by the Ministry of Food and Agriculture on page 2, para 2. I am not reading it out for want of time

ago, our late beloved Five years Prime Minister told the House that in villages, he found the people were better fed, better clothed and better housed. A survey conducted by the National Council of Applied Economic Research showed that between 1951 and 1961, savings by indiincreased from Rs. 617.43 viduals crores to Rs. 1013.43 crores. а Ιn country like India, where saving is not made by cutting the current consumption, it is a clear indication that the people's standard of living had gone up between 1951 and 1961. Another indicator of this fact is the investment in assets like houses. ween 1951 and 1961, invest-

ment  $b_v$ individuals in house construction in rural areas has gone up very much. Similarly the investment on vehicles has trebled during Investments in cycles. this period. radio sets and other things have increased so much, showing that the people's standard of living has gone up. Therefore, Mr. Masani's conten tion that the people have become poorer is not based on facts. He is an economist. He has either purposely misread things or has not cared to read things properly.

Much has been said here about the arrest and detention under DIR and various provisions of the Cr.P.C. was said by Mrs. Renu Chakravartty that 10,000 people were arrested. It is wrong. Up to date the number of people arrested is only 3500. Even they have not been arrested only under DIR, but under various other provisions also.

The leaders of the Left CPI been arrested because they were preparing for a revolution in this country. In proof of this I wish just to read out one portion:

"The extremist sections in the party feel that the conflict with Pakistan would create conditions which would facilitate plans for an armed revolution to achieve peoples' democracy. Ganesh Ghosh, who is in-charge of the underground organisation of the party, stated at a secret meeting in Calcutta on April 28th that war between India and Pakistan could help in the promotion of civil war in both the countries, which would ultimately lead to the victory of the proletariat in view of the help which could be expected from the world revolutionary forces under the leadership of Mao Tse-tung and the Chinese Communist Party."

This is what has been said in secret meeting.

Sir, it is very clear as daylight vhat they were preparing for.

Dr. U. Misra (Jamshedpur): What is that thing from which you are quoting?

Shri Kappen; This was said secretly in a secret meeting by a Left Communist leader-you may be a Right-

Now Sir, I am asking Shrimati Renu Chakravartty whether the Students Federation of India has not received a directive from the Students Federation of China to create a revolution here. I have got with me a pamphlet that has been circulated. Under these conditions, what is this Government to do? When Chinese and Pakistani forces are facing us at the border, is the Government to keep quiet for these people to create revolution inside and let China to come Sir, the Government has acted wisely. If the Government had not arrested them the country would have been put in danger. Shrimati Renu "You put shack-Chakravartty said: les on our feet". I am asking the Government to do it, to put shackles not only on the Left but also on the Right, because there is no difference between the Right and the Under these conditions, the Government could only arrest them. But the Government has made a mistake. The Government is feeding them in Trisandrum. They have gone on hungerstrike from today because they have increased five pounds in weightmost of them-since they were arrested. The Government have given them all that they have asked forallowances, newspaper, radio what not. Many of us have not any of these conveniences in our houses. This is a mistake made by the Government.

Now, there was an allegation that the Government did not proceed against the hoarders and fiteers in this country. I do not krow whether Shrimati Renu Chakruwartty is aware of the facts. During the seven months of this year 39,000 people have been proceeded against. All of them are food traders. Of them 3000 have been convicted and more are going to be convicted immediately. In 1964 anly 13000 people have been proceeded against. I ask,

is the Government on the side of the people or on the side of the hoarders. 39000 people have been proceeded against within the course of seven months for hoarding, profiteering etc. Therefore, the Government have been taking effective steps to see that hoarding and pofiteering in the country is stopped.

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But this work requires the co-operation of the people. Unless the Government gets co-operation of all the people it cannot succeed in its task and go ahead with its policies and procedures. Instead of giving cooperation, what is being done? happened in Andhra, in Kolhapur, in Calcutta and other places? this country is facing a crisis, these people doing? were creating trouble in this country, utilising the students-the Communists and their allies. I charge them as traitors of this country.

### 16.24 hrs.

### [MR. DEPUTY-SPEAKER in the Chair]

When the country is facing a crisis, when the country is in danger of being attacked by not one but two enemies, is it proper for the people who love the country to create trouble? They shed crocodile tears over 3500 miles in Kutch. They do harm to the country by creating these troubles.

Now, these are our real enemies. Let us understand that. Let us put shackles not only on their hand and feet but, if possible, on their neck also.

# बी उ० मू० जिवेशी (मंदसीर) उपाध्यक्ष महोदय, पिछले एक साल में तीन वर्फ रोसे मौके द्या गये कि हमें यह श्रविश्वास का प्रस्ताव गवर्नमेंट के विरुद्ध लाना पड

रहा है। हम जिधर निगाह डालें उधर ऐसा प्रतीत होता है कि हमारी मौजूदा गवर्नमेंट सफलताको प्राप्त नहीं कर सकी है। कृषि की तरफ़ नजर डालते हैं तो पता चलता है कि सहर फेल्योर है। बिलकूल निकम्मी निकली गवनंमेंट । हुनर, उद्योग की तरफ नजर डालते हैं तो ऐसी ब्री हालत हमारी है कि जो मोटरें 3000 श्रीर 4000 में दूसरी जगह मिल सकती हैं वह यहां 18,000 में प्राप्त होती हैं। जो चीज हम प्राप्त करना चाहते हैं वह हमें मिलती नहीं है। इस दिशा में भी फेल्योर है।

विदेशों से जो हमारा सम्बन्ध है वह किस तरीके से सूधर सकायानहीं सूधर सका धगर उस की तरफ़ निगाह डालते हैं तो पता चलता है कि यहां सम्पूर्ण विफलता का हमें सामना करना पड़ा है। हम ग्रीर तरफ़ निगाह दौड़ाते हैं तो उघर भी हमें भसफलता ही नजर प्राती है। हमारी फीज बढाई जाय. हमारी फौज की ताकत बढ़े. हमें जो एक चांटा मारे उसे हम दो चांटे खींच कर मार सकें, वह शक्ति पैदा करने में भी हम ग्रसफल रहे हैं भीर जहां देखिये हमें मार खानी पड रही है।

चवनी किप्लोमैस का तरफ नजर कालें तो पता चलता है कि हमारी कोई नहीं सुनता है। वहां भी हम बिलकुल श्रसफल रहे हैं। जब हम प्रपने घर की तरफ देखते हैं कि कम से कम हमारे शुलिस वाले हमें सच्ची खबर देते हैं या नहीं तो पता चलता है कि उधर भी हमें ग्रसफ तता का सामना करना पड़ा है। यह क्या पुलिस और इंटैलिजैंस है कि हमारे ग्रपने घर में 5, 5 ग्रीर 6, 6 महीने से चोर इसे हए हैं लिकन पता नहीं चलता है माज सुबह हम लोगों को यह मालूम पड़ा कि हैं इसाल से पत्थर उखाड़े जा रहे हैं लेकिन इस से पहले हम को पता नहीं चल पाता कि हमारे पत्थर उखाडे जा रहें हैं या नहीं। मिलैटरी इंटैलिजैंस की यह हालत है भौर यह उनकी ग्रसफलता है। सबाल यह भाकर पड़ता है कि झाखिर वह क्या करते हैं और उन के पास क्या क्या साधन हैं और क्या कहीं हमारे ऊपर हमला होने को होता है तो वह उसके बारे में पूर्व सूचना वे पाते हैं या नहीं ?

मिलैटरी इंटैलिजैंस इस दिशा में ग्रसफल सिद्ध हर्द है।

Motion

इसी तरह यदि हम उस से धागे बढ कर स्टेट्स की इंटैलिजैंस को देखें, छोटे छोटे प्रदेशों की जो इंटैलिजैस हैं उनकी तरफ निगाह डालते हैं तो उधर घीर भी हानत खराब है। मिसाल के लिए में बतलाऊ कि हमारे यहां गुजरात का धाई० जी० पी० यह रिपोर्ट करता है कि हमारी कोई जमीन नहीं ली गई ऐसा हम से कहा गया लेकिन हक़ीकत यह रही कि कंजरकोट में वह घस गये श्रीर 13.400 एकड जमीन हमारी दबा ली गई है। धास्त्रिर हम कहां नजर डालें जहां कि हम को यह संतोप हो सकता है कि हमें सफलता मिली या हमारी गवर्नभेंट किसी तरीके से सिक्य मालूम पड़े ? धाज देखते हैं कि पूरव में वे घुने भारहे हैं। पाकिस्तानियों को यहां भारत में से निकालने के लिए प्रयस्न करना पडता है, उन के वास्ते कानन बनाना पडता है। यह भी खब मजाक रहा कि पराये ब्रादिमियों को हमारी सरकार मार कर नहीं निकाल बाहर कर सकती भीर उसके बास्ते उसको कानुन बनाने की भावश्यकता पहती है । प्राटिकिल 19 जो कि इंडियन सिटीजंस को स्पीच की फीडम धौर टुम्ब फीली ध् **भाउट दी टैरीटैरी भीफ़ इंडिया वगैरह की** माजादी गारन्टी करता है वह यहां के सिटीजंस को भले ही न दिये जायं लेकिन पाकिस्तानियां का जहां तक ताल्लुक़ है वे धवश्य फीली इंडियन टैरीटैरी में घुम रहे है। उन पाकि-स्तानी भूसपैठियों को यहां से निकालने के लिए हम को स्याय की शरण लेनी पढ़ रही है यह बढ़े समंकी बात है। धगर हम कश्मीर में जो पाकिस्तानियां द्वारा इन्यलेट्रेशन हुमा है उस की तरफ़ नजर इन्नें तो हम को वाकई गर्म के मारे झक जाना पडता है। श्राखिर इन इन्पलेटेटर्स ने कौन सी तरकीब लगाई जो यह इतनी बड़ी तादाद में हमारे देश के प्रत्दर घस बाये बौर हमें काफ़ी मुद्दत तक पता नहीं लग पाया ? घाज इतिहास इस बात की

[श्री उ० मू० त्रीवेदी] गवाही दे रहा है कि गुरिल्ला बार का नतीजा क्या होता है ? यह इन्फिल्ट्रेटर्ज गरिल्ला वारफेयर से काम ले रहे हैं। ये लोग भारत के कट्टर गतु हैं। यह लोग मुतवातिर 17 साल से हम से कहते हुए चले ग्रा रहे हैं कि हम तुम्हारे जानी दुश्मन हैं। वे तब से बरावर यह कहते चले झा रहे हैं कि यहां पाकिस्तान का हर एक रहने वाला मुसलमान महमूद गजनवी है भीर वह मौका मिलते ही महमूद गजनवीकी तरह हिन्दुस्तानियों पर कृद पड़ेगा। ग्रब ऐसे लोगों के साथ जो कि हमारे जानी दृश्मन हैं क्या उन के झाथे हम दोस्ती का हाथ बढ़ा सकते हैं ? या उन के साथ बैठ कर हम सलाह मशविरा कर सकते हैं? लेकिन यह बड़े दुःख ग्रीर शर्मकी बात है कि हमारे नेता 4 हां झुकते चले जा रहे हैं। नतीजा यह होता है कि हमें हमेशा नीचा देखना पड़ता है जिसके कि कारण शर्मसे हमारा सिर नीचे झक जाता है। ब्राज हम देख रहे हैं कि हमारे यहां पाकिस्तानी घुस-पैंठिये मीलों घुस झाए हैं, लेकिन हम यह राह देखा रहे हैं कि सीज फायर लाइन पार कर के इधर धा जायें तब उन्हें मारें। हम यह सोचने पर मजबूर हो जाते हैं कि ऐसी कौन सी दिल्लगी हमारे दिल में है, ऐसी कीन सी बात हमारे दिल में है कि हम इस प्रकार से दबे हुए हैं कि हम उन घादमियों को खादेड़ कर इंटरनेशनल लाइन के उस पार नहीं पहुंचा शकते ? सीज फ़ायर लाइन पर यू० एन० म्रो० के जो मादजार्वर्ज बैठे हुए हैं, ये हमारे किस काम के हैं? वे कहते हैं कि ग्रगर उधर से सिविलियन हथियार ले कर भा जायें, तो कोई बात नहीं है, लेकिन तुम हथियार लेकर उधर नहीं जासकते हो। इस तरह पक्षपात करने वाले यू० एन० द्यो० के प्रावजर्वर्ज के बारे में हमारी तरफ से कोई पब्लिसिटी नहीं हो रही है। इसका एक ही कारण है। हमारे जो भ्राफ़िसर बाहर भेजे जाते हैं, वे वहां पर ऐसे मौज-शौक में मुब-

तिला हो गए हैं कि वे भ्रपनी संस्कृति को

तो भूल गए हैं भीर उन्होंने पाश्चात्य देशों की संस्कृति को भ्रपना लिया है। शराब पीना, नाचना-गाना, भ्राज-कल यही संस्कृति में शुमार होने लग गया है। इसी में व दिन भर व्यक्त रहते हैं। परिणाम यह है कि हमारे देश के हित की बातों भीर हमारी भावनाओं को दूसरे देशों में व्यक्त नही किया जाता है। श्राज संसार में हमारा मजाक उड़ाया जाता है। लोग कहते हैं कि यह बड़ा भारी मुक्क है, यह छोटे मुक्कों को दबा देगा। उलटा चोर कोतवाल को डांट, यह बात प्रत्यक्ष रूप में यहां दिखाई देती है।

म्रठारह साल से हम लगातार ंह चिल्ला रहे हैं कि काश्मीर हमारा देश है, वह कोई जीता हुन्ना मुल्क नहीं है, वह हमारा ही श्रंग है। लेकिन प्राज यह कहा जा रहा है कि काश्मीर में दो तरह की रियाया रहेगी---वहां पर दो तरह के सिटिजन्ज रहेंगे। काश्मीर के रहने वाले एक प्रकार के सिटिजन्ज हैं भ्रौर हम भारतवर्ष के रहने वाले दूसरे प्रकार के सिटिजन्ज हैं। काश्मीर का रहने वाला सिटिजन ग्राफ़ काश्मीर भी है ग्रौर साथ ही सिटिजन ग्राफ़ इंडिया भी है, लेकिन बाकी भारतवर्ष में रहने वाला सिटिजन धाफ इंडिया तो है, लेकिन वह सिटिजन भाफ काश्मीर नहीं हो सकता है। यह भेद कब तक चलता रहेगा? इस भेद की क्या जरूरत है? ध्रगर यह भेद मिटा दिया गया होता, तो ध्राज किसी की जुरेत न होती कि हम को कह सके कि हम काश्मीर वैली में नहीं जा सकते हैं। ग्रगर यह भेदन रखा गया होता, तो इन्फिल्ट्रेटर्जको कब का मार कर भगा दिया गया होता । लेकिन इस देश की बद-किस्मती यह है कि उन भादिमियों को उत्साहन दिया गया, जो खले-ब्राम हमारे विरुद्ध प्रचार करते थे भीर हम उन उर विश्वास करते चले गए । उस का नतीजा म्राज हम को भगतना पड़ रहा है। म्राज वहां \_पर हमारी मोटरं नहीं चल सकतीं, लोग

बाहर नहीं निकल सकते । यह कितने शर्म की बात है कि 1500 गांवों में हम ने कपर्य लगा दिया है भीर लोग रात के 8 बजे से लेकर सुबह के 6 बजे तक ग्रन्ने घरों से बाहर नहीं निकल सकते । यह किस तरह का राज्य है ?

काश्मीर का मसला किसी व्यक्ति या पक्ष का मसला नहीं है, यह सारे देश का मसला है। हमारे कांस्टीटयुशन का म्राटिकल 1 इस पर एप्लाई होता है, जिस का भर्ष यह है कि काश्मीर हमारे देश का एक भाग है। श्रव तो हम ने वहां पर श्रपना गवर्नर मकरेर कर दिया है। सारा कांस्टीट्युशन बहा पर क्यों नहीं लागु किया जा सकता है। मैं बार-बार गवर्नमेंट से यह प्रार्थना कर चका हं कि यह काम जल्दी से जल्दी होना चाहिए श्रीर हमारा सारा कांस्टीटयशन काश्मीर १र लागुकर देना चाहिए, ताकि स्राज हम की जो तकलीफ़ महसुस हो रही है, वह खत्म हो जाये ।

मुझे इस बात का बहुत गर्व है कि हमारे फ़ौजी शफ़सर भीर हमारे जवान काश्मीर में बडे जोर से, बड़ी ताकत भीर हिम्मत से लड रहे हैं। उन्होंने इन इन्फ़िल्टेटर्ज को मार कर हटाया है, यह हमारे लिए, गौरव का विषय है। हमारी मेना ने कारगिल को बापस ले लिया है, यह भी हमारे लिए गौरव का विषय है। लेकिन शर्म की बात यह है कि हमारी जो गवर्नमेंट इस का संचालन करने वाली है. वह बुखदिल है। वह इस बात का हक्म नही देती कि पाकिस्तानियों को मारो, ठांको, निकालो । माखिर यह कब तक होता रहेगा कि जब वे लोग हम पर हमला करेंगे, हम मार खायेंगे, तब हम हाथ उठायेंगे ? धव हम को यह नीति अपनानी चाहिए कि जो कोई हम पर हाच उठाने की इच्छा व्यक्त करता है, उस पर हमला कर के उस को पीछे हटा दिया जाये। यह कैसी नीति है कि भगर कोई हम को मारेगा,तभी हम उस के विदलाफ हाम उठायरे ? बाज हम सीज फायर लाइन

कास क्यों नहीं कर सकते हैं ? क्या यह सरकार कारगिल ले कर ही मंतूष्ट हो गई है। कारगिल तो बोडी दर ही है। उन लोगों को उस में भी पीछे हटा देना चाहिए। पाकिस्तान को भीज फायर लाइन के बाहर भाने का कोई प्रधिकार नहीं है। पाकिस्तान ने जिस क्षेत्र को ग्राउताट काश्मीर बना रखा है, वह खले-धाम, बेशमं भीर बेहबा हो कर वहां पर भपनी कौओं को भेज रहा है। क्या इस पर भी हम उस के विरुद्ध यद्ध नहीं कर सकते ? क्या हम को उन की कोई कमजोर जगह दिखाई नहीं देती, जिस को हम धाकपाई कर लें ? क्या केवल हम ही कमजोर हैं ? झगर हम लाहीर ग्रीर कराची माकुपाई कर लें, तो वह मपने माप दरुस्त हो जायेगा ।

यह सिर्फ काश्मीर का मसला नहीं है। जहां नजर डालो, वहां एक ही चीज नजर धाती है कि पाकिस्तान इसारे साध युद्ध करता है, झगड़ा पैदा करता है. उस के बाद सीज फायर होता है भीर मशवरा होता है। चारों तरफ यही बात चल रही है। हम को बैठ कर यह मोचना होगा कि पाकिस्तान को सबक सिकाने के लिए हम को क्या करना चाहिए । जब तक हम यह नहीं कर पाते हैं, हमारे सिर पर्ियह एक बोझ रहेगा । जब तक पाकिस्तान की बीमारी हमारे साथ लगी हुई है, हमारी प्रगति में बाधा पहती रहेगी । इसलिए पाकिस्तान की बीमारी हम को दुर करनी ही होगी। पाकिस्तान का देख-भाव हम को हटाना होगा । वह देख-भाव या नो प्रेम से हटाया जा सकता है या डर से । पिछले सब्बह सालों में इस मरकार ने प्रेम से वह द्वेष-भाव दूर करने की कोशिश की है---धव ज्यादा कोणिण करने की जरूरत नहीं है। ग्रंब उस द्वेप-भाव को डंडे से, डर से भीर मार कर हटाना

[श्री उ० मू० शिवेदी] होगा—-- उस के ग्रलावा ग्रौर कोई तरीका नहीं है ।

जब मैं इस सरकार की ग्रमफलताओं की तरफ देखता हं तो मेरी निगाह रीहैबिलिटेशन की तरफ जाती है। म्राज इस विभाग में हमारे दोस्त, श्री महाबीर त्यागी, हैं, जो ध्रच्छे सज्जन हैं, धच्छे मिनिस्टर हैं, हमददें हैं, बड़ी मीठी बात करते हैं, बड़ा जोर लगाते हैं। लेकिन श्राज स्थिति यह है कि रीहैबिलिटेशन के क्षेत्र में कोई प्रगति नहीं हुई है--स्थिति बिल्कुल वैसी की वैसी है। यह स्थिति कब तक बनी रहेगी ? म्राज निकोबार में लोगों को क्यों नहीं बसाया जाता है ? दो लाख लोगों को काश्मीर में क्यों नहीं बसाया जाता है ? इस में क्या रुकावट है ? यह मसला हम की हल करना होगा, ताकि हमारे देण की शास्ति कायम रहे।

मेरे सामने यह भी प्रश्न आता है कि पूर्वी पाकिस्तान से हमारे भादमियों को खदेष्ट कर, मार कर निकाला जा रहा है। द्याज उन की संख्या 120 लाख से घट कर 70 लाख रह गई है। पचास लाख ग्रादमियों का क्या हम्रा ? ग्रगर इस को जेनोसाइड नहीं कहते हैं, तो फिर किस को जैनोसाइड कह सकते हैं ? भाप य. हैन. ब्रो. के चार्टर में दी गई जैनो-साइड की व्याख्या की देखिए । इस के बावजद हम ने पाकिस्तान में हो रहे इस जैनोसाइड के विरोध में घव तक एक णब्द भी नहीं कहा है । बदिकस्मती यह है कि जैनोसाइड का रेजोल्युशन दम्भ-पूर्वक पाकिस्तान ने पास कराया । क्या उस दम्भी को हम खले-प्राम नहीं बता सकते हैं कि तुमने हमारे भादिमियों का सत्यानाम कर दिया है ?

हम ने वहां पर रहने वाली माइना-रिटीज के साथ उन की सुरक्षा के बारे में बादे किये थे । दे ब्रार ब्लड ब्राफ ध्रावर ब्लड । वे हमारे खून का प्रंश हैं । ब्राज उन ब्रादमियों को मारा जा रहा है, काटा जा रहा है, बर्बाद किया जा रहा है, जे कि जा लूटी जा रही है, लेकिन हम यहां पर घ्राराम से बैठे हुए हैं । भारतवर्ष में एक एक स्त्री के बारे में जबर्दस्त झगड़े हुए हैं । ब्राज हम इतने संतोधी धौर सुखी हो गए हैं कि लाखों घौरतों की लज्जा लूट रही है घौर यहां पर हम लोग घ्रानन्द से बैठ कर सिनेमा देखने जाते हैं या संस्कृति का प्रचार करते हैं—वह कौन सी संस्कृति का प्रचार करते हैं—वह कौन सी संस्कृति है, यह भगवान जानता है ।

जहां तक प्लानिंग का सम्बन्ध है, क्या हम उस में किसी भी प्रकार से फलीभत हुए हैं ? प्लानिंग ने हमारे देश को गडढें में डाल दिया है, हमारा सत्या-नाण कर दिया है। स्नाज कोई भी चीज सस्ती नहीं मिलती है, कोई चीज प्राप्त नहीं हो सकती है। दो रुपये मन के गेहं का भाव बढते बढते 100 रुपये विवटल तक हो गया है। ग्रगर यह सरकार एक रुपये सेर का गेहं देगी, तो कौन उस को खा सकेगा । यही स्थिति हर एक चीज की है। यहां पार्लियामेंट हाउस में भ्राट रुपये किलो के हिसाब में घी मिलता या, लेकिन धाज वह ग्यारह रुपये किली हो गया है। श्रास्त्रिर कब तक इस बात की इजाजत दी जायेगी कि ऐसा प्लानिंग होता रहे और हमारा देश वर्वाद हो जाये। ब्राजगरीब लोंगों को खाने के लिए नहीं मिलता है। फिर भी लोग कहते हैं कि सब कछ खाने के को मिलताहै। कहने से क्या होगा बाजार में जा कर देखना चाहिए कि क्या चीज मिलती है और किस भाव पर मिलती है ?

भीमती सक्सी बाई (विकाराबाद) : भान ए: प्वायंट भाफ भाडर । भानरेबल

मेम्बर का बहुनों और ग्रीरतों के बा इस तरह बोलना ठीक नहीं है।

भी हरूम चन्द कछबाय रहा है वह बोला है। पाकिस्तान जो कर रहा है, वह बोला है।

Mr. Deputy-Speaker: It is not for Shri Kachhavaiya to give the ruling. There is no point of order.

Shrimati Laxmi Bai: Sir, you do not know Hindi.

*ब*ं: उ० मृब् **त्रिवेदी** : मैं कह रहा था कि जन साधारण के लिए ग्रपना निर्वाह करना कठिन हो गया है । उपभोक्ता वस्तूए बहुत महंगी हो गई हैं भीर गरीब भादिमयों को ये प्राप्त भी नहीं हो सकती हैं। बहुत कोशिश करने के बावजद भी स्थिति ऐसी है कि खाने पीने की चीजें मिल नहीं रही हैं भीर महंगी होती जा रही हैं। जो उपभोक्ता वस्तुऐं हैं वे भी भ्राज बड़ी मुश्किल से प्राप्त हो रही हैं। महंगाई कहां जा कर रुकेगी. इसके कोई लक्षण दिखाई नहीं देते हैं।

मद्रा-स्फीति किस स्थिति तक पहुंच गई है, इसको भी भाप देखें । रुपये के मृत्य को भी भाग देखे । जहां हमारे एक रुपये के बदले हेढ रुपया मिलता था, पाकिस्तान में जहां एक रूपये के बदले डेट रूपा मिलता था वहां हमारे रुपये की स्थिति बहुत ही खराब हो गई है। हमारे रुपये की कीमत कहीं कम हो गई है। हमारे रुपये की कीमत पाशियन गल्फ की पोर्ट्स में बहुत श्रधिक यी बहां भी उसकी कीमत कम हो गई है। सिंगापूर में ज्यादा थी, श्रव कहां कम है, मलेशिया में ज्यादा थी, वहां कम है, होगकांग में ज्यादा थी, वहां कम हो गई है। सभी तरफ हमारी मद्रा की स्थिति गिरती जा रही है जिसका जबदेश्त नुक्सान देश की हो रहा है। धगर इसका कारण पता लगाया जाए तो जो भी भ्रष्टययन करेगा, उसको उस

कारण का फौरन पता चल जाए गा। कारण यही है कि हम कर्ज में इबते चले जा रहे हैं. किसी मल्क को हम पर विश्वास नहीं रह गया है, हम पर कर्ज की मात्रा इतनी ग्रधिक हो गई है कि वह हमारे लिये ग्रदा करना मश्किल हो रहा है। अब हमने राज्य की बागडोर सम्भाली थी उस बक्त हमारे पास 1800 करोड रुपये सोने के रूप में जमा या वह 1800 करोड रुपया समाप्त हो गया है भौर इसके भ्रतिरिक्त भाज हमारे ऊपर 2100 करोड़ रुपये का कर्जा हो गया है। कूल सोना सिर्फ दो सी करोड द्रमारे पाम रद्र गया ž

"the minimum that is available to keep up our currency"

ऐसी बरी स्थिति श्राज देश में हो गई है। किसी भी तरफ भ्राप निगाह दौडायें. भारत में किसी कोने में ग्राप निगाह दौड़ायें, किसी फंट को भ्राप देखें, हमें कहीं कोई दिशा दिखाई नहीं देनी है, कहीं कोई भागा की किरण नजर नहीं भाती है. हमें कहीं ऐसा मालुम नहीं पड़ता है कि हमने किसी भी प्रकार की कोई उन्नति की है। ग्रगर किसी इंसान ने सफेद कपड़े पहनने मरू कर दिये हैं, रेडियो बजने लग गए हैं हम एयर कंडिजंड में चलने लग गए हैं या लोगों के यहां एयर कंडिएनर लग गए हैं तो इसका मतलब यह नहीं है कि लोगो की. श्राम जनता की स्थिति सुधर गई है। स्थिति मुधरी हुई तब मालम पढे जब यहां का जो नौकर है, जो लेबरर है वह यह कहने के लिए तैयार हो जाए कि हम खश हैं। भाज लेबर यह कहने को राजी नहीं है। वह तो भाज कहताहै कि 18 रुपये जब तनस्वाह मिलती थी तब वह ज्यादा मुखी थी बनिस्बत माज के जबकि उसको 120 या 150 रुपये मासिक मिलते हैं । इतना पाने के बावज़द भी वह धाज दखी है, वह ध्रपने बालबच्चों का पेट नहीं पाल सकता है. उसको धनाज प्राप्त नहीं होटा है. जितना कपटा उसको चाहिये वह प्राप्त नही होता

[श्री ७० मु० त्रिवेदी]

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है। सब प्रकार के ग्रंकुण उसके ऊपर है. कंड़ोल से वह बहुत तंग है।

मुझंयह कहते हुए गमे आती है कि एमरजेंसी के नाम पर जिस डिफेंस ग्राफ इंडिया रूल्ज को सरकार ने देश पर लाग किया है, उसका भ्राज खल्लमख्ल्ला दृष्पयोग किया जा रहा है। ग्राज हम देख रहे हैं कि इसका दुरुपयोग राजस्थान में खलेखाम हो रहा है, बंगाल में खलेश्राम हो रहा है, पोलि-टिकल पार्टीज को दबाने के लिए इसका उपयोग किया जा रहा है। इस तरह से इसका उपयोग नहीं होना चाहिये । यह शोभा की बात नहीं है। मैं हाल का किस्सा ब्राण्को बतलाता हं। कलकत्ता घ्रीर बंगाल में मारवाडी सेठों को पकड :कड कर बिना टायल के म्राज जेलों में बन्द कर दिया गया है भीर इसलिए बन्द कर दिया गया है कि....

श्री रघुमाथ सिंह : प्रगर ब्लैकमार्किट करते हैं तो बन्द ही किया जायगा।

भो उ० मृ० त्रिवेदी: वे बाहर के रहने बाले हैं, उनके हक में वहां कोई बोलने वाला नहीं है। पिछले दिनों राजस्थान में क्या हुन्ना, उदयपुर में क्या हुन्ना, यह भी में न्नापको बतलाता हं। एक छोटे से मामले को लेकर कुछ गड़बड़ी वहां हुई । शान्ति स्थापित करने के लिए जन संघ के लोगों ने, वहां के म्यनिसिपल प्रेजीडेंट ने खद कलैक्टर के साथ घुम घुम कर, एस० पी० के साथ घूम घुम कर लोगों को शान्त किया। उसके बाद बहां मिनिस्टर साहब ग्राए । उन्होंने कलैंक्टर को बला कर यह कहा कि तुम यह रिपोर्ट लिखों कि इस धादमी ने गरारत की है। जब कलैक्टर ने इनकार किया और कहा कि मैं कैसे लिख सकता हं जब वह धादमी दिन भर मेरे साथ रहा है भीर ऐसी झुठ

रिपोर्ट में कैसे लिख तो उस कलैक्टर का वहां से तबादला कर दिया गया। जब एस० गी० को कहा कि इस तरह की रिपोर्ट वह लिखे भौर जब उसने भी इन्कार किया भौर कहा कि वह भ्रादमी उनके साथ घम रहा था श्रीर उसने शान्ति स्थापना के काम में सहायता दी है तो उसको भी टांसफर कर दिया गया श्रौर अब डी० ग्राई० जी० को टांस्फर कर रहे हैं। ग्रस्पताल के मैडीकल कालेज का जो प्रिसिपल इंचार्ज था उसके बारे में भी कहा कि उसने बहुत मदद की है भीर उसकी भी टांसफर कर दिया । यह जो नीति भाज हम भ्राखल्यार कर रहे हैं, क्या उचित है ? क्या राजनीतिक दलों को दबाने के बास्ते इसका उपयोग होना चाहिये ?

जो बातें मैंने कही हैं यदि वे सही हैं तो इसका धर्य यह है कि लोगों को सन्तुष्ट करने में भाप सफल नहीं हुए हैं पर्याप्त मात्रा में श्रीर श्रापको कोई ग्रधिकार नहीं है कि श्राप यहां पर बैठ कर राज्य का संचालन करे। में निवेदन करता हं कि झाप बाइज्जत श्रीर बड़ी खशी के साथ, ढोल पीटते हुए नहीं बल्कि बिना ढोल पंटे हुए यहां से तशारीफ ले जाइये भौर दूसरों को यहां भाने दीजिये।

Shri Khadilkar: Mr. Deputy-Speaker, the no-confidence motion in this House has become almost a hardy annual. Nobody in this House, nor anyone outside in the country, takes all these Opposition parties who ally themselves in bringing forward such a motion, with any seriousness. But on this occasion when we are passing through a serious crisis, a crisis of confidence, there are on the one side, prophets of despair and doom like Shri Masani who are trying to undermine the economic stability of this country; there are others like-unfortunately, he is not here-Dr. Lohia, who is preaching that anarchy is better and he is waiting to celebrate the day of deliverance.

like to see this country pass through a period of anarchy to find out a new solution to the problems facing us today.

What Shri Masani and his other friends are saying we must very closely examine. A few days back in Bombay he said this-all the time the Plan is the main target of attack-'our economy is stagnant, we are not growing at all, our international credit is at the lowest ebb.' I would like to take serious exception and ask the Home Minister whether attack of this nature on the economic stability and credit in the world of this country should be tolerated. Is it not treasonable to say this kind of thing? I would like to quote only two small passages for your information.

Shri Surendranath Dwivedy (Kendrapara): Which paper?

Shri Khadilkar: This is from the Swantra Party's March of the Nation. This is from his speech in Bombay. He said 'that we are going bankrupt, that TTK is going to lead this country to bankruptcy'. I have nothing to say against that particular thing. That is legitimate. But I am going to refute every other thing that he said. What he has said in the House is legitimate. But what he has stated outside is treasonable and treacherous. I am going to quote it. I quote from the 'March of the Nation of July which has reported Mr. Masani's speech. He has advised other countries this way. One is this:

"He welcomed the West German Government's recent decision not to give any more government loans to India and other developing countries except for the legitimate purpose of building roads, bridges, dams and power stations. For everything else, those who wanted cepital must go to the money market and raise foreign equity cepital".

The second is more important:

"Mr. Masani hoped the US Government would also impose similar economic discipline on the Indian Government by withfolding further economic aid unless inflationary policies were abandoned, the proposed Fourth Plan was scrapped, the bias towards heavy industry climinated and agriculture given the priority that it badly needed".

Now whatever arguments he has made on the floor of the House I will deal with them in a democratic way that is legitimate. But is it proper for a responsible Member of a party and a responsible Member of this House to advocate in the wide world that India is going bankrupt because of this Plan and therefore 'do not come forward with any aid'.

Shri J. P. Jyotishi (Sagar): He has more sympathy with America.

Shri Khadilkar: Nandaji has taken, on the basis of good evidence, certain action against the left communists because they were showing sympathy with the Chinese. There was suspicion that they were inspired by Chinese in their activities in this country. And we defended it in the House. I specifically refer to it because when the World Bank Mission came here. its leader, Mr. Wood, advocated-he has every right as a creditor to do sodemonetisation of our currency, raising of import duties, devaluing our Plan and tying our economy to the free market economy once and for all. The Prime Minister and the Planning Commission recently have taken a decision, a right decision, a bold decision, a correct decision, that even while facing a crisis, there is a constitutional directive placing certain social objectives before our country which cannot be abandoned, that we cannot cut our Plan to please our foreign creditors.

Shri Masani has said that whatever the Prime Minister said in the past [Shri Khadilkar]

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casually has been debunked completely, and about the Finance Minister he has said that he is leading the country to bankruptcy. I shall show now what has happened during the last Plan and the previous Plans, how far we have advanced. But before coming to that, is it proper for a Member of this House. . . .

### Shri Ranga: Why not?

Shri Khadilkar: ....to argue this way and canvas opinion outside the country, asking other countries not to advance us credit, not to help us, to bring this Government to their knees? Is it honourable for the Swatantra Party spokesmen? Have they got the face to go to the people and say that they are being inspired by the world creditors who want to bring this country to its knees, to humiliate it? Is that the way?

### Shri D. C. Sharma (Gurdaspur): No.

Shri Khadilkar: Do they realise that planning in this country has become part of the State apparatus, that planning in this country is not done at the top? When I go to my district, to the villages, people are crying. They want wells, they want drinking water, they want education, they want roads, and above all, they want employment, better life and higher education. So, it is not a process which can be switched off and on according to the decision by some technocrats at the top at some pragmatic level. This is not going to help this country, the poor of this country to better their lot. Sometimes pragmatism is bandied about. Pragmatism is a method, it cannot be a substitute for a policy. That must be borne in mind. During the last Plan has industrial production really stagnated or gone down? Let us examine it. There is some time at my disposal, I will plead for a little more time for the economic argument. If we leave aside the old, established industries like textiles, jute, tea and sugar, which constitute 50 per cent, and go to the chemical, engineering and metallurgical industries, it is a record performance. We have surpassed the targets of the Plan in some cases. This is a phenomenon about which I am prepared to argue with facts and figures, but it is difficult to do if here just now. I am stating it. I say with a little pride that though China has advanced in the industrial sector at a faster rate, on the agricultural sector our rate of growth of 34 per cent or nearabouts is comparable with China's rate of growth with all their monolithic structure, with all the greater social and economic discipline in that country.

Therefore, in the economic when people like Shri argue like this, we need not become apologetic and think that we are committing some mistake. I know of weak spots. I would like to do a little self-reapprisal and self-analytical, not because there is a no-confidence motion but because they have lost confidence in themselves. They are a frustrated lot and have been left out from the big current of national politics in this country and those who had been out from this current are in a frustrated mood and have now come forward trotting out a no-confidence motion of this nature and I do not take them very seriously. The only sensible speech worth considering and which was critical of the Congress Party came from an independent Member, Maharaja Karni Singh. He made some good contribution. I can understand him because it was more to the point. The other criticisms were absolutely beside the point. What is the state of affairs in the communist party? I am surprised at them.... (Interruptions.) If you read the latest policy statement, what is the struggle that goes on among them? One section is very eager to share power with the Congress, not actually sharing power but is ready to come closer and form

a united front. That is one line. Another section is there which is supposed to have an extremist line: no, no: do not show softness to Shastriji o. Nandaji; now you must take cudgels; the condition in the country has changed; food situation is very criti-cal; this is the time when we must forge a new front and attack. Have they resolved this conflict? Have they the sanction of the party? Let them go to their comrades. Let them join hands with the reactionaries like Acharya Ranga. .... (Interruptions.) Even in dream if you imagine that in this country this Government and the party is defeated, you will be shocked the next morning to find that there would be no alternative and the forces which Acharya Ranga represents will come with bended knees to Shastri and will say: please stay on; we have a greater stake in the stability, in the peaceful progress of this country; for heaven's sake, carry on the Government; whatever weakness may be there, we will stand by you. That is their position because they have a greater stake in this country and they have got a lion's share and it cannot be gainsaid that those who have got the lion's share will not do so. This Government is carrying on whatever progressive policies are possible in the given situation and you have no right to trouble them by bringing in this frivolous motion of no-confidence of one line, seeking an omnibus type of support and a contradictory and opportunistic alliance which is not going to improve party politics nor will the Indian politics tolerate this type of non-sense any longer.

I have got to apply my mind a little. . . .

Shri J. B. Kripalani: Have you a mind?

### 17 hrs.

Shri Khadilkar: Yes, certainly; I have a healthy mind, not a frustrated mind. If I were to apply my mind a little objectively what do I find around? The foreign colonial rule left all the

contradictions and problems of this country bundled together and hung on a peg. In the changed context of the situation, that bundle is unfolding itself and there are the problems of State reorganisation, language problems, border problems and all sorts of problems which have crept up and the Government, whatever its colour, will have to face these problems in a realistic manner. In such a situation, we are mainly concerned with the minimum that a poor man should get. On the agricultural front, I must confess that we have done well so far as foodgrains are concerned compared to other things. There also, I would like to remind Acharya Ranga that there is a shortfall in fertilisers. The fertiliser licences issued to private parties have remained infructuous during the third Plan. Let him check the figures. Who is responsible? We want fertilisers; we are in need of them. Though licences were issued to their party henchmen, even then, they were not honoured and nothing was done. You are responsible for keeping the agricultural production at this level.

Sir, in this country, unfortunately, at the Centre, we see a different phenomenon, a phenomenon which is causing concern. Our Food Minister is trying to evolve a national food policy; it is a commendable effort.

Mr. Deputy-Speaker: The hon. Member's time is up.

Shri Khadilkar: I will take some more time, Sir. This is an important issue.

Mr. Deputy-Speaker: He may continue tomorrow.

#### 17.02 hrs.

The Lek Sabha then adjourned till Ebeven of the Clock on Tuesday, August 24, 1965/Bhadra 2, 1887 (Saka).